

## RAJYA SABHA

Wednesday, the 6<sup>th</sup> December, 2023 /15 Agrahayana, 1945 (Saka)

*The House met at eleven of the clock,*

MR. CHAIRMAN *in the Chair.*

### PAPERS LAID ON THE TABLE

**विपक्ष के नेता (श्री मल्लिकार्जुन खरगे) :** सर, इधर तो हम आपको नमस्ते करते हैं, लेकिन आप उधर बहुत छुप-छुप कर नमस्ते करते हैं।

MR. CHAIRMAN: The Leader of the House and the Leader of the Opposition have a special place; but when it comes to Mr. Kharge -- a man of sublimity, a man of great experience -- I take all his words as reflection of blessings even after he had said कि मेरा दिल उधर है, तो मोहब्बत इनसे कर रहा हूँ।

**श्री प्रमोद तिवारी (राजस्थान):** सर, मैं यह कहना चाहता हूँ कि लीडर ऑफ दि हाउस नहीं आते। इसलिए यह नोट कर लिया जाए कि हम लोग तो पूरे आदर के साथ करते हैं, वे थोड़ी सी अवहेलना करते हैं। आप टाइट करिएगा, आज जब आएँ, तब डाँटिएगा।

**श्री सभापति :** ऐसा है, a very senior Minister, a very capable Minister, Shri Dharmendra Pradhan, is present here. The Government is duly represented by a very, very senior Minister.

Now, Papers to be Laid on the Table.

**Reports and Accounts (2022-23) of the Delhi Police Housing Corporation Limited, New Delhi; NDMA, New Delhi and NIDM, New Delhi and related papers**

**गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय) :** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-
  - (a) Sixteenth Annual Report and Accounts of the Delhi Police Housing Corporation Limited, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 10108/17/23]

(ii) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 70 of the Disaster Management Act, 2005:-

(a) Annual Report of the National Disaster Management Authority (NDMA), New Delhi, for the year 2022-23.

(b) Statement of Objectives and Reasons alongwith Statement of Explanatory Notes pertaining to the above-mentioned Report.

(c) Review by Government on the working of the above Authority.

[Placed in Library. See No. L.T. 10109/17/23]

(iii) A copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the National Institute of Disaster Management (NIDM), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Statement of Objectives and Reasons pertaining to the above-mentioned Report.

(c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10110/17/23]

### Notification of the Ministry of Home Affairs

**गृह मंत्रालय में राज्य मंत्री (श्री अजय कुमार) :** महोदय, मैं गृह मंत्रालय की दिनांक 22 अगस्त, 2023 की अधिसूचना संख्या का.आ. 3744(अ), जिसमें यह अधिसूचित किया गया है कि भोपाल (मध्य प्रदेश), धारवाड़ (कर्नाटक) और गुवाहाटी (असम) में स्थापित कैंपस राष्ट्रीय न्यायालयिक विज्ञान विश्वविद्यालय अधिनियम, 2020 की धारा 53 की उप धारा (2) के अधीन राष्ट्रीय न्यायालयिक विज्ञान विश्वविद्यालय के कैंपस के रूप में सम्मिलित होंगे, की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 10113/17/23]

### I. Notification of the Ministry of Education

#### II. Report and Accounts (2021-22) of IIIT, Allahabad and related papers

**शिक्षा मंत्रालय में राज्य मंत्री (डा. सुभाष सरकार) :** महोदय, मैं निम्नलिखित पत्र सभा

पटल पर रखता हूँ :-

- I. A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. NSU/DR/Publication of Ordinances/2023, dated the 5<sup>th</sup> September, 2023, notifying that the Ordinances of National Sanskrit University, Tirupati as mentioned therein, received the assent of the President on 15<sup>th</sup> May, 2023 and publishing these Ordinances for general information, under sub-section (2) of Section 44 of the Central Sanskrit Universities Act, 2020.

[Placed in Library. See No. L.T. 10102/17/23]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 30 and sub-section (3) of Section 39 of the Indian Institutes of Information Technology Act, 2014:-

- (a) Annual Report of the Indian Institute of Information Technology (IIIT), Allahabad, Uttar Pradesh, for the year 2021-22.
- (b) Annual Accounts of the Indian Institute of Information Technology (IIIT), Allahabad, Uttar Pradesh, for the year 2021-22, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) and (b) above.

[Placed in Library. See No. L.T. 10101/17/23]

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**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING  
COMMITTEE ON EXTERNAL AFFAIRS**

DR. ASHOK KUMAR MITTAL (Punjab): Sir, I lay on the Table, a copy (in English and Hindi) of the Twenty Fifth Report of the Department-Related Parliamentary Standing Committee on External Affairs (Seventeenth Lok Sabha) on Action Taken by the Government on the Observations/Recommendations contained in the Twentieth Report of the Committee on Demands for Grants of the Ministry of External Affairs for the year 2023-24.

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**REPORT OF STUDY VISIT OF THE COMMITTEE ON THE WELFARE OF  
SCHEDULED CASTES AND SCHEDULED TRIBES**

**डा. सुमेर सिंह सोलंकी** (मध्य प्रदेश): महोदय, मैं अनुसूचित जातियों और अनुसूचित जनजातियों के कल्याण संबंधी समिति के दिनांक 24 अगस्त, 2023 से 29 अगस्त, 2023 तक हैवलॉक द्वीप, पोर्ट ब्लेयर, महाबलीपुरम और मुंबई के अध्ययन दौरे संबंधी प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

**STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING  
COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT**

**श्रीमती गीता उर्फ चंद्रप्रभा** (उत्तर प्रदेश) : महोदय, मैं सामाजिक न्याय और अधिकारिता संबंधी संसदीय स्थायी समिति (2023-24) के निम्नलिखित विवरणों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ:-

- (i) Statement showing the Final Action Taken by the Government on the Observations/Recommendations contained in the 36th Report (17th Lok Sabha) of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment (2021-2022) on action taken by the Government on the Observations/Recommendations contained in 23rd Report of the Committee on 'Assessment of Scheme for Implementation of the Rights of Persons with Disabilities Act, 2016 (SIPDA)' of the Ministry of Social Justice and Empowerment (Department of Empowerment of Persons with Disabilities).
- (ii) Statement showing the Final Action Taken by the Government on the Observations/Recommendations contained in the 37th Report (17th Lok Sabha) of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment (2021-22) on Action Taken by the Government on the Observations/Recommendations contained in 30th Report of the Committee on Demands for Grants (2022-23) of the Ministry of Tribal Affairs.
- (iii) Statement showing the Final Action Taken by the Government on the Observations/Recommendations contained in the 49th Report (17th Lok Sabha) of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment (2022-23) on Action Taken by the Government on the Observations/Recommendations of the Committee

contained in their 42nd Report on 'Review of the functioning of National Institutes established for different types of disabilities'.

### MATTERS RAISED WITH PERMISSION

MR. CHAIRMAN: Now, Matters raised with permission. Shri Khiru Mahto — Demand to reschedule Rajdhani Express running between New Delhi to Ranchi.

#### **Demand to reschedule Rajdhani Express running between New Delhi to Ranchi**

**श्री खीरू महतो** (बिहार) : महोदय, मैं आपके संज्ञान में देते हुए, माननीय रेल मंत्री जी से आपके माध्यम से निवेदन करता हूँ कि राँची राजधानी एक्सप्रेस, जो राँची से चलकर नयी दिल्ली आती है और नयी दिल्ली से राँची जाती है, उसमें जनसुविधा को ध्यान में रखते हुए इसके समय को घटाया जाए। यह जो 5 बजे खुलती है, उसको 3 बजे किया जाए, ताकि वह समय पर, 9.00-9.30 बजे नयी दिल्ली पहुँच सके।

*(उपसभापति महोदय पीठासीन हुए।)*

अभी यह 11.00, 11.30 या 12.00 बजे तक पहुँचती है। मैं आसन के माध्यम से माननीय रेल मंत्री जी से निवेदन करता हूँ कि वे इसको सुधारें एवं इसका समय चेंज करें।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member: Dr. Fauzia Khan (Maharashtra), Dr. Sasmit Patra (Odisha), Dr. Santanu Sen (West Bengal), Dr. Amar Patnaik (Odisha), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu) and Dr. V. Sivadasan (Kerala).

माननीय श्री राजीव शुक्ला जी - Concern over poor status of undertrials.

#### **Poor state of under-trials**

SHRI RAJEEV SHUKLA (Chhattisgarh): Sir, I rise to bring to the attention of this august House the alarming state of undertrials in India and the imperative need for judicial reforms in the light of the 78<sup>th</sup> Report of the Law Commission and data from the National Crime Report Bureau. Over the past decade, the undertrial population

has consistently risen, peaking in 2021, with 76 per cent of all prison inmates being undertrials in 2020, as per the NCRB. The concerns surrounding undertrials are multi-faceted, from the disproportionate arrest of resourceless individuals to the prevalence of violence and abuses in jails. The criminalisation by prison authorities leading to potential fatalities adds a critical dimension to this crisis. सर, मैं आपको बताना चाहता हूँ कि देश भर में जितने कैदी हैं, उनमें से 76 परसेंट अंडर ट्रायल हैं। अदालतें इसमें 4-5 साल ले रही हैं, वे कोई फैसला नहीं करती हैं। अभी सुप्रीम कोर्ट के जज, संजय किशन कौल जी ने कहा कि जो लोअर कोर्ट्स हैं, हाई कोर्ट्स हैं, वे लोगों को जमानत दें। वे 4 साल बाद उनको फ्री करते हैं, acquittal करते हैं, रिहा करते हैं। इसमें उनकी जिन्दगी के 4 साल बरबाद हो जाते हैं। सर, ज्युडिशियरी में अंडर-ट्रायल्स की समस्या बहुत बड़ी है और ज्युडिशियल रिफॉर्म्स की जरूरत है। ऑनरेबल चेयरमैन साहब ने कई बार यह बात कही है। ज्युडिशियल रिफॉर्म्स होते नहीं हैं। क्रिकेट में रिफॉर्म, हॉकी में रिफॉर्म, मेडिकल काउंसिल में रिफॉर्म - सब चीजों में ज्युडिशियरी कहती है कि रिफॉर्म करो, लेकिन हमारे यहाँ कोई रिफॉर्म नहीं करो। यानी ज्युडिशियरी में कोई रिफॉर्म नहीं हो, जैसा चल रहा है, वैसा ही उनका सिस्टम चलता रहे। कॉलेजियम सिस्टम, जैसा है चलता रहे; जज जैसे बनते हैं, बनते रहें और किसी चीज में अपने यहाँ कोई रिफॉर्म नहीं हो, जबकि बाकी जगहों पर जस्टिस खुद इतना डिले करते हैं कि अभी 76 परसेंट अंडर-ट्रायल्स हैं। वे तमाम कैदी जो बाद में छूट जाते हैं - जब उनका अपराध साबित नहीं होता, तो वे रिहा हो जाते हैं, लेकिन तब तक वे जेलों में पड़े रहते हैं। 80-90 साल की बेचारी महिलाएँ वहाँ बन्द हैं, जो कि एक चिड़िया भी नहीं मार सकतीं, लेकिन बेवजह के आरोपों में वे बन्द हैं। उनको बाद में रिहा करते हैं। इसलिए यह बहुत गम्भीर समस्या है।

सर, मैं लॉ मिनिस्टर से, भारत सरकार से अनुरोध करूँगा कि इस समस्या का कोई निदान निकालें और ये जो अंडर-ट्रायल्स हैं, जिनका ट्रायल चल रहा है, लेकिन वे डिले की वजह से जेलों में पड़े हुए हैं, इसका कोई रास्ता निकालें, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Zero Hour mention raised by the hon. Member: Shrimati Phulo Devi Netam (Chhattisgarh), Shri N.R. Elango (Tamil Nadu), Dr. John Brittas (Kerala), Dr. Fauzia Khan (Maharashtra), Shri Ajay Pratap Singh (Madhya Pradesh), Shri P. Wilson (Tamil Nadu), Shrimati Vandana Chavan (Maharashtra), Dr. Amar Patnaik (Odisha), Dr. Santanu Sen (West Bengal), Shri Sujeet Kumar (Odisha), Dr. Sasmit Patra (Odisha), Shri Abir Ranjan Biswas (West Bengal), Dr. Kanimozhi NVN Somu (Tamil Nadu), Kanakamedala Ravindra Kumar (Andhra Pradesh) and Shri M. Mohamed Abdulla (Tamil Nadu).

Now, Dr. Santanu Sen — Demand for inspection by teams of Central Government in different States to check the implementation process of different Government projects.

**Need for inspection by teams of Central Government in different States to check the implementation process of different Government projects**

DR. SANTANU SEN (West Bengal): Sir, we all know that maintaining the basic essence of cooperative federalism is provided by the Constitution of India, though it is hardly maintained nowadays; several projects run in several States in which there is a certain Central share and there is a certain State share. But, unfortunately, in the name of investigation, we have seen that these investigating teams are serving the basic political interest of the ruling party of the Centre. Let me cite you certain examples. In the name of National Level Monitors and in the name of Central Team, I will cite you four examples. As far as this MGNREGA Project is concerned in our State of West Bengal, 16 Central teams led by the Government of India, that too above the rank of Joint Secretary, have visited. Then, 32 National Level Monitors, which constituted several NGOs and persons, of course, appointed by the Government of India, have visited. Action Taken Report submitted with respect to all observations of those Committees. Last Action Taken Report was submitted on 27<sup>th</sup> June, 2023; unfortunately, there is no response since then. 22 lakhs of people are getting deprived of their basic rights, which is amounting to nearly Rs.7,500 crores. Unfortunately, they are raising the question of corruption. This payment is being made by Direct Benefit Transfer mechanism through banks. So, where is the scope of corruption, Sir?

So far as the complaint of fake job card is concerned, let me tell you, our State, West Bengal, ranks second. Sir, 99.68 per cent job card and Aadhar link has been done in our State of West Bengal; only Andhra Pradesh is having 99.7 per cent. Let me cite you some examples of double-engine Sarkar. In Gujarat, it is only 53 per cent; in Assam, it is only 57 per cent; in Maharashtra, it is only 43 per cent. But it is only Bengal which is being deprived time and again.

So far as the Awas Yojana is concerned, let me tell you, 69 teams visited the State of West Bengal in the name of inspection of this Awas Yojana Project. Our Minister of West Bengal came to meet the Central Minister on 7<sup>th</sup> November, 2022. On 24<sup>th</sup> of November, an allotment of 11,36,000 households were given. In due course of time, within a month, all the documents were uploaded in the portal. Then several teams visited once again. There are several queries in the month of May, 2023. The Action Taken Report was submitted in June, 2023. Then, there was a silence of six months. Then, once again, on 5<sup>th</sup> of November, several questions were given, and that were answered on 20<sup>th</sup>... ..(*Time-bell rings.*)...

MR. DEPUTY CHAIRMAN: Time is over, Dr. Saheb. Not going on record now.

DR. SANTANU SEN: \*

MR. DEPUTY CHAIRMAN: Time is already over. I have nothing in my hands. यह सिर्फ तीन मिनट का समय पहले से तय है। हम चाहें भी तो इसे एक्सटेंड नहीं कर सकते हैं।

The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. Santanu Sen: Dr. John Brittas (Kerala), Shri Mohammed Nadimul Haque (West Bengal), Shri Ajit Kumar Bhuyan (Assam), Shrimati Mausam Noor (West Bengal), Shri Prakash Chik Baraik (West Bengal), Shri Sandosh Kumar P. (Kerala), Shri Sanjeev Arora (Punjab), Shri Javed Ali Khan (Uttar Pradesh), Shri Samirul Islam (West Bengal), Dr. Fauzia Khan (Maharashtra), Shri P. Wilson (Tamil Nadu), Shri Abir Ranjan Biswas (West Bengal), Shrimati Vandana Chavan (Maharashtra), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Kanakamedala Ravindra Kumar (Andhra Pradesh) and Dr. V. Sivadasan (Kerala).

**Issue of health-related problem faced by people who have recovered from Corona virus**

**श्री राम नाथ ठाकुर** (उत्तर प्रदेश) : उपसभापति महोदय, आपका धन्यवाद कि आपने मुझे महत्वपूर्ण बातों को उठाने का समय दिया।

महोदय, 2021 के बाद 2022-23 में कोरोना अचानक 11 परसेंट बढ़ गया और इसके बढ़ने के कारण इससे 45 से 60 वर्ष के लोगों की जानें गईं। यह 36 राज्यों का आंकड़ा है और यह आंकड़ा केन्द्रीय एजेंसियों के द्वारा उठाया गया है। हम सरकार से यह माँग करते हैं कि कोरोना जैसी महामारी को रोकने के लिए और जो बच्चे कोरोना के बाद हार्ट अटैक से मर रहे हैं, उस पर लगाम लगाने के लिए समय-सीमा के अंदर 36 के 36 राज्यों और केन्द्रशासित प्रदेशों, खास करके बिहार में इस बात की जानकारी लें कि ऐसे कितने बच्चों की मौतें हुई हैं। इस पर निगरानी रखकर, उनका समुचित इलाज हो, इसकी व्यवस्था की जाए, हमारी यही माँग है, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Ram Nath Thakur: Dr. John Brittas (Kerala), Shri Sanjeev Arora (Punjab), Dr. Fauzia Khan (Maharashtra), Shri P. Wilson (Tamil Nadu), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shrimati Vandana Chavan (Maharashtra), Dr. Santanu Sen (West Bengal), Shri Sujeet Kumar

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\*Not recorded.



(Odisha), Dr. Sasmit Patra (Odisha), Dr. Amar Patnaik (Odisha), Shri Abir Ranjan Biswas (West Bengal), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Kanakamedala Ravindra Kumar (Andhra Pradesh) and Dr. V. Sivadasan (Kerala).

Shri Ajit Kumar Bhuyan. Your subject is, 'Concern over Threats to Kulsī River in Assam.'

### **Threats to the Kulsī River in Assam**

SHRI AJIT KUMAR BHUYAN (Assam): Thank you, Mr. Deputy Chairman, Sir, for giving me this opportunity to raise an important issue pertaining to national importance.

The Kulsī River in Assam is a habitat of the endangered Ganges River Dolphin, but illegal sand mining and the existence and construction of bridges are altering the water-flow regime, posing a serious threat to the aquatic mammal and to the riparian communities that depend on the Kulsī for their livelihoods.

Indiscriminate and illegal mechanised sand mining, unplanned industrial growth and construction activities have destroyed the Kulsī River, the unique habitat of the endangered Ganges River Dolphin. The Assam Government declared the River Dolphin the "State Aquatic Animal" in 2008 and the Central Government notified it as the "National Aquatic Animal" in 2009.

A report brought out by the Wildlife Institute of India, Dehradun, Uttarakhand, titled "Status of Ganges River Dolphins in Kulsī River, Assam 2021" states: "Based on long-term observations in Kulsī and elsewhere, it is now understood that dolphins prefer habitat where depth is greater than 2 metres. During our recent survey in Kulsī River, it is found that the average water depth was less than or equal to one metre. An internationally recognized river dolphin expert, who has been monitoring the dolphins of the Kulsī for the past 17 years as part of his research work on the dolphins of the Brahmaputra river system, said that India accounted for 90 per cent of the global population of the Ganges River Dolphin and Assam accounted for 30 per cent of the dolphin population of the country. Mere restoration of the flow of water could not restore the ecology of dolphins in the Kulsī River. There has to be a strict ban on the harmful anthropogenic activities in Kulsī for a specific duration so that the river gets the time it requires for the restoration of its entire ecosystem.

Sir, I urge the Government, through you, for comprehensive and suitable interventions for protecting Kulsī River as well as the habitat of the National Aquatic Animal, the Ganges River Dolphin.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Ajit Kumar Bhuyan: Shri Javed Ali Khan (Uttar Pradesh), Shri Sandosh Kumar P. (Kerala), Shri P. Wilson (Tamil Nadu), Dr. Fauzia Khan (Maharashtra) and Dr. V. Sivadasan (Kerala).

### Need to improve facilities to Railway passengers

**श्री इमरान प्रतापगढ़ी (महाराष्ट्र) :** उपसभापति महोदय, मैं आज सदन में ट्रेनों में यात्रा करने वाले देश भर के यात्रियों का दुःख-दर्द साझा करना चाहता हूँ।

*'वादा किया गया था, उजालों का क्या हुआ?  
जन्नत के उन हसीन हवालों का क्या हुआ?  
शाहों की सैर के लिए रास्ते तो बन गए,  
लेकिन हमारे पैर के छालों का क्या हुआ?'*

कहाँ तो हवाई चप्पल वाला हवाई जहाज में यात्रा करेगा और लोकल ट्रेन वाला बुलेट ट्रेन में यात्रा करेगा, ऐसे नारे हम सुनते रहे और धरातल पर स्थिति यह हो गई कि रेलवे की पुरानी यात्री सुविधाएं भी रसातल में चली गईं।

महोदय, देश में रेल को आम जनता का यातायात माना जाता है। क्या सरकार इस सस्ते सार्वजनिक परिवहन को असुरक्षित, असम्मानजनक और असुविधाजनक बना देगी? उपसभापति महोदय, आम जनता के लिए वेटिंग टिकट की समस्या इतनी बड़ी त्रासदी है कि इसे रेल मंत्रालय शायद समझना ही नहीं चाहता। महीनों पहले भी अगर ट्रेनों का टिकट लेने का प्रयास कीजिए तो अधिकांश टिकट वेटिंग में ही मिलेगा या फिर तत्काल के नाम पर आपकी जेब लूटी जाएगी। महोदय, आजकल तो डायनेमिक फेयर के नाम पर \* चल रही है। अभी पिछले महीने नवम्बर में मुंबई से पटना जाने वाली सुविधा एक्सप्रेस में सेकंड एसी का फेयर...

**श्री उपसभापति :** माननीय इमरान प्रतापगढ़ी जी, we will have to check whether the word \* is unparliamentary or not. Please, be careful.

**श्री इमरान प्रतापगढ़ी :** ठीक है, सर। मैं उस शब्द को वापस ले रहा हूँ। मैं पुनः लूट शब्द इस्तेमाल कर रहा हूँ कि डायनेमिक फेयर के नाम पर लूट चल रही है। अभी पिछले दिनों नवंबर में मुंबई से पटना जाने वाली सुविधा एक्सप्रेस में सेकंड एसी का फेयर 9,395 रुपए पहुंच गया था। बेस फेयर 2,950 रुपए था, उस पर 5,900 का डायनेमिक फेयर - गजब की लूट है! क्या रेल मंत्रालय ऐसी कोई तरकीब विकसित नहीं कर सकता, जिसमें वेटिंग टिकट लेने वाली यात्रियों के लिए अलग से कोच लगाया जाए?

\* Withdrawn by the hon. Member.

उपसभापति महोदय, रेलवे में सुरक्षा और रेलवे की सुरक्षा, आजकल दोनों भगवान भरोसे हैं। रेल दुर्घटनाओं की बाढ़ आ गई है। ओडिशा के ट्रेन हादसे में मारे गए सैकड़ों यात्रियों के परिवारों के आंसू अभी सूखे नहीं हैं। पहले रेल हादसे होते थे, रेल मंत्री जवाबदेही लेते थे, जमीर की आवाज पर इस्तीफा दिया करते थे। अब शायद जमीर की आवाजें नहीं होती हैं, क्योंकि रेल मंत्री जवाबदेही नहीं लेते, इस्तीफा नहीं देते। भाजपा की सरकारों में इस्तीफे नहीं हुआ करते। यात्रियों की सुरक्षा की सुध भला कौन ही ले, जब मंत्री जी को फुर्सत ही नहीं है! 25 नवंबर को मध्य प्रदेश के मूंगावली स्टेशन पर ट्रेन का इंतजार कर रही महिला से जीआरपी अधिकारी गैंगरेप करता है। रेल मंत्री जी वन्दे भारत के वीडियो ट्वीट करके अपडेट करते हैं। मैं उनसे कहूंगा कि कभी पटना-लखनऊ-इलाहाबाद से दिल्ली और मुंबई जाने वाली ट्रेनों के डिब्बों का वीडियो शूट कराकर आप ट्विटर पर डालिए, तब समझ में आए कि असलियत कहां पर है और सच्चाई कहां पर है। बुलेट ट्रेन की बाट जोह रहे इस देश के पास लोकल ट्रेनों की सुविधाएं लगभग समाप्त हैं। आरपीएफ का जवान चेतन सिंह ट्रेनों में पूछ-पूछ करके लोगों को गोली मारता है, लेकिन सरकार एक ट्वीट तक करना गवारा नहीं समझती, मंत्री जी एक शब्द बोलना नहीं चाहते। इन सुविधाओं को सुधारा जाए, मेरा यह अनुरोध है।

**श्रीमती फूलो देवी नेतम (छत्तीसगढ़) :** महोदय, मैं स्वयं को इस विषय के साथ संबद्ध करती हूँ।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Imran Pratapgarhi: Shri Sandosh Kumar P. (Kerala), Dr. John Brittas (Kerala), Shri M. Shanmugam (Tamil Nadu), Shri P. Wilson (Tamil Nadu), Dr. Fauzia Khan (Maharashtra), Dr. Kanimozhi NVN Somu (Tamil Nadu) and Shri M. Mohamed Abdulla (Tamil Nadu).

#### **Demand to start Railway services from Baripada to Balasore in Odisha**

**श्रीमती ममता मोहंता (ओडिशा) :** उपसभापति महोदय, आपने मुझे एक महत्वपूर्ण विषय पर बोलने का मौका दिया, इसके लिए आपका धन्यवाद।

महोदय, किसी भी अंचल का विकास तभी संभव है, जब उस अंचल में यातायात की संपूर्ण सुविधा हो और देश के किसी भी स्थान से उस अंचल में सुविधा के साथ पहुँचा जा सके, चाहे वह विमान सेवा हो, रेल सेवा हो, बस सेवा हो या कोई भी सेवा हो। ओडिशा के मयूरभंज जिले में कप्तिपाड़ा सब डिवीजन है, जहां के लोग रेल सेवा पाने से वंचित हैं। भारत को स्वाधीन हुए 75 साल हो गए, लेकिन दुख की बात यह है कि इस जिले के कप्तिपाड़ा सब-डिवीजन के लाखों लोग रेल सेवा से वंचित हैं। इस इलाके के लोग रेल सेवा पाने के लिए सौ किलोमीटर दूर यातायात करते हैं। मेरा रेल विभाग से प्रस्ताव और अनुरोध है कि बारीपदा से खुन्टा, उदला, कप्तिपाड़ा, नीलगिरी होकर बालेश्वर स्टेशन तक रेल कनेक्ट की जाए। वहां रेल कनेक्ट होगी तो उस इलाके के लोग रेल सेवा पा सकेंगे और भुवनेश्वर-दिल्ली के जैसे देश की अन्य सभी जगहों पर सुविधापूर्वक यातायात कर सकेंगे। अगर इस अंचल में रेल सेवा होगी तो इसका विकास भी होगा।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shrimati Mamata Mohanta: Dr. Fauzia Khan (Maharashtra), Dr. John Brittas (Kerala), Dr. Sasmit Patra (Odisha), Shri Sujeet Kumar (Odisha), Dr. Amar Patnaik (Odisha), Dr. Santanu Sen (West Bengal), Dr. Kanimozhi NVN Somu (Tamil Nadu) and Shri M. Mohamed Abdulla (Tamil Nadu).

### **Demand for homes to the poor of Odisha under Pradhan Mantri Awas Yojana**

DR. AMAR PATNAIK (Odisha): Sir, the Centre launched the Pradhan Mantri Awas Yojana with the very laudable objective of 'housing for all' to provide pucca houses with basic amenities to the homeless or those living in dilapidated kuchcha structures. Under this Yojana, the Odisha Government proposed housing assistance to be covered under the PMAY for 15 lakh houses. This included houses to be provided to a large population of the Scheduled Tribes and the Scheduled Castes and also to the people who were affected by Fani Cyclone.

In December, 2021, the hon. Chief Minister, Shri Naveen Patnaik, wrote a letter to the hon. Prime Minister seeking more houses for Fani cyclone-hit families and also the poor in the tribal and backward districts of the State. But, unfortunately, after three-and-a-half years, despite persuasion by all the Members of Parliament of Biju Janata Dal in both the Houses and also submitting a memorandum to the concerned Minister, only 8 lakh houses have been sanctioned and still 7 lakh houses have been left behind. The result is that there is a large chunk of people in these tribal areas who have not been able to get houses even now.

In order to support those deprived of their right to shelter, the Government of Odisha, under the leadership of the hon. Chief Minister, Shri Naveen Patnaik, has come out with *Mo Ghara* Scheme, that is, My House Scheme, in 2023. It is a credit-linked subsidy scheme. This was done because there was a large chunk of people who could not be covered under the Central scheme. Under this scheme, loans up to Rs.3 lakhs are being provided, and the more significant thing is that persons with disabilities are being covered, who were not being covered under the Pradhan Mantri Awas Yojana. The financial implication of this Mo Ghara Scheme is that in two years, Rs.2,150 crores are proposed to be met from the State Budget.

Now, Sir, through you, I would like to urge upon the Government that remaining 7 lakh houses, which have not been provided by the Central Government, could be provided to those people in Odisha who have been deprived of this. This would actually ensure that the people, who are actually in the lower strata of society in

rural parts of Odisha, get this benefit and the objective of 'Housing for All' actually gets achieved. In a State like Odisha which is having a large population living in the rural areas, this would actually help them to come up to a stage in life where their basic capabilities would also improve because of this facility. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. Amar Patnaik: Dr. Fauzia Khan (Maharashtra), Dr. John Brittas (Kerala), Dr. Sasmit Patra (Odisha), Shri Sujeet Kumar (Odisha), Dr. Santanu Sen (West Bengal), Dr. Kanimozhi NVN Somu (Tamil Nadu) and Shri M. Mohamed Abdulla (Tamil Nadu).

### **Need to address the issues for the development and welfare of tribals in Odisha**

DR. SASMIT PATRA (Odisha): \* "Thank you, hon'ble Dy. Chairman, Sir, for allowing me to speak in my mother tongue Odia.

Hon'ble Chief Minister, Shri Naveen Patnaik, has always given priority to the development and welfare of the tribal brothers and sisters of Odisha. In this regard, many programs have been taken up in the State of Odisha, and due to paucity of time, I am not delving deeper into the details. Sir, through you, I would like to draw attention of the Government towards three vital issues relating to our tribal brothers and sisters. The first issue is regarding the inclusion of five languages, Ho, Mundari, Saora, Kui and Bhumij that are spoken by the tribals of Odisha, in the Eighth Schedule of the Indian Constitution. In this regard, our hon'ble Chief Minister has been continuously endeavouring, and has written several letters to the Government of India. Moreover, the Odisha Cabinet has also passed resolutions for the Kui and Saoralanguages, and the same has the approval of the State Government also. The second issue is regarding the inclusion of 169 communities in the Scheduled Tribes list. These communities had requested through the Government that their communities be included in the ST List of Odisha, and the Government of Odisha had also duly forwarded the same to the Central Government, but the same is still pending. The matter should be taken into consideration on priority so that the hopes and aspirations of these tribals are realized.

The third issue is regarding the withdrawal of 18 per cent GST on Kendu leaves. About 10 Lakh women, our tribal sisters, depend on Kendu leaf collection for their livelihood but due to the imposition of 18 per cent GST on Kendu leaves, their

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\* English translation of the original speech delivered in Odia.

livelihood is getting adversely affected. In this regard, our hon'ble Chief Minister Shri Naveen Patnaik has written to the Central Government, and had requested the latter to completely withdraw the 18 per cent GST on Kendu leaf in the larger interests and welfare of the tribals of Odisha. Therefore through you, I urge upon the Government to consider these three demands sincerely, and include Ho, Mundari, Bhumij, Saora and Kui in the Eighth Schedule of the Indian Constitution. Secondly, it is requested that the pending issue of including 169 tribal communities of Odisha in the ST list of Odisha be also considered. Thirdly, the present 18 per cent GST, which has been imposed on Kendu leaves, may be withdrawn completely. Our leader and Chief Minister, Shri Naveen Patnaik, has been persistently endeavoring in this regard, and we are hopeful that the Government will look into the matter in due earnestness."

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. Sasmit Patra: Dr. John Brittas (Kerala), Dr. Fauzia Khan (Maharashtra), Dr. Santanu Sen (West Bengal), Dr. Amar Patnaik (Odisha), Shri Sujeet Kumar (West Bengal), Shri Abir Ranjan Biswas (West Bengal), Dr. Kanimozhi NVN Somu (Tamil Nadu) and Shri M. Mohamed Abdulla (Tamil Nadu).

Now, Shri Nagendra Ray to raise the issue of fencing on Bangladesh Border.

### Issue of fencing on Bangladesh border

**श्री नगेन्द्र रॉय** (पश्चिमी बंगाल) : उपसभापति जी, मैं भारत एवं बंगलादेश के बॉर्डर के बारे में कुछ कहना चाहता हूँ। सर, बड़े दुख की बात है कि हमारे बंगलादेश बॉर्डर पर illegal migrants होते हैं, जो इंडिया में आकर वोटर लिस्ट में अपना नाम लिखवाते हैं। हमने सुना है कि तृणमूल के लीडर्स बंगलादेश के नागरिकों को इंडिया में लाकर वोटर लिस्ट में उनका नाम जुड़वाते हैं। ऐसा लगता है कि वे गवर्नमेंट ऑफ इंडिया के फॉरेन अफेयर्स डिपार्टमेंट का काम कर रहे हैं। यह जो activity हो रही है, वह anti social activity चल रही है, इससे भारत को बहुत खतरा है। यह इसलिए हो पा रहा है कि unfenced इलाके में दिन-दहाड़े लोग इंडिया में घुस जाते हैं। जैसे cattle smuggling होती है, जब भी Border Security Force invisible होती है, तब यह ज्यादा होता है। बॉर्डर पर हजारों लोग इकट्ठे होकर यह काम करते हैं। बॉर्डर पर जो unfenced इलाका है, मैंने वहां पर जाकर देखा और मैंने बीएसएफ के कमांडर को पूछा कि यह unfenced क्यों है, तो वह बोलता है कि वैस्ट बंगाल गवर्नमेंट land allotment नहीं कर रही है। छह साल से land allotment नहीं हो रहा है, इसलिए इस पर fencing नहीं हो पा रही है, जैसे smuggling नहीं रुक रही है। तब मैंने उनसे पूछा कि आपने गवर्नमेंट से बात क्यों नहीं की। वे बोले कि हम लोगों ने डीएम साहब से बात की, लेकिन there was no response. फिर मैं जलपाईगुड़ी डिस्ट्रिक्ट के डीएम साहब के ऑफिस में गया और मैंने उनसे मिलना चाहा, लेकिन उन्होंने deny कर दिया कि

मैं काम में व्यस्त हूँ। उन्होंने कहा कि आप एडीएम से मिलिए। उसके बाद मैंने एडीएम से बात की और उन्हें बता दिया कि fencing का काम जल्द से जल्द होना चाहिए। उन्होंने हमें आश्वासन दिया कि देखते हैं। सर, अगर इस तरह से चलता रहेगा, तो कैसे काम चलेगा? हमारी वैस्ट बंगाल पुलिस ने बंगलादेशी को पकड़ा। It is very dangerous. यह हमारे भारत के लिए बहुत बड़ा खतरा है। किसी भी हालत में यह जल्द से जल्द रुकना चाहिए? मैं रिक्वेस्ट करता हूँ कि जल्द से जल्द वैस्ट बंगाल सरकार land allot कर दे। ...**(व्यवधान)**...

**श्री उपसभापति :** आपका समय समाप्त हो गया है, धन्यवाद। माननीय श्री सतीश चंद्र दूबे जी। ...**(व्यवधान)**... Nothing is going on record. ...**(Interruptions)**...

The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Nagendra Ray: Shri Dhananjay Bhimrao Mahadik (Maharashtra), Dr. Fauzia Khan (Maharashtra), Shrimati Vandana Chavan (Maharashtra) and Dr. Amar Patnaik (Odisha).

Now, Shri Satish Chandra Dubey on 'demand to start railway services between Chhitauni and Tamkhui in Bihar.'

#### **Demand to start railway services between Chhitauni and Tamkhui in Bihar**

**श्री सतीश चंद्र दूबे (बिहार) :** उपसभापति महोदय, वर्ष 2007 में छितौनी तमकुही रेल लाइन का शिलान्यास तत्कालीन रेल मंत्री द्वारा किया गया था। रेल लाइन पनियहवा से छितौनी होते हुए, नारायणी नदी के किनारे होते हुए बिहार प्रांत के मधुबनी, धनहा, खैरा टोला इत्यादि स्थानों से होकर गुजरेगी तथा कुशीनगर के तमकुही रोड रेलवे स्टेशन पर यह कप्तानगंज-थावे रेल लाइन में मिल जाएगी।

वर्ष 2014 से लेकर 2019 तक जब मैं लोक सभा का सदस्य था, तब मैंने अनेक बार पत्राचार किया और सदन में आवाज उठाई। इसके लिए धनराशि स्वीकृत भी की गई और कुछ कार्य भी हुए, लेकिन अभी तक इसमें कुछ ठोस कार्य होता दिखाई नहीं दे रहा है। अधिकारियों से वार्ता करने के बाद बताया गया कि धन के अभाव में कार्य पूरा नहीं हो रहा है। इस रेल लाइन के निर्माण से नारायणी नदी के इस पार स्थित बिहार के निवासियों के लिए बड़ी राहत होगी, उन्हें आवागमन की अच्छी सुविधा सुलभ हो जाएगी और इसके साथ ही हर साल आने वाली बाढ़ से भी स्थायी तौर पर बचाव होगा। हमारा चम्पारण सत्याग्रह की धरती है और वहां के लोग आज भी चार ब्लॉक की रेल से वंचित हैं। इस रेल लाइन से बहुत उम्मीदें हैं।

अतः आपसे नम्रतापूर्वक आग्रह है कि इस रेल लाइन को अधिक से अधिक धनराशि देकर पूर्ण करवाया जाए। उपसभापति महोदय, मैं आपका संरक्षण चाहता हूँ। इस रेल लाइन को धन देकर निश्चित रूप से इसका कार्य पूरा कराया जाए, क्योंकि यह गांधी जी के सत्याग्रह की धरती है और चम्पारण का यह बहुत बड़ा सपना पूरा होगा। अतः आपसे आग्रह है कि इसको अधिक से अधिक धन देकर कम समय के अंदर पूरा करवाया जाए।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Satish Chandra Dubey: Dr. Fauzia Khan (Maharashtra), Dr. Santanu Sen (West Bengal), Dr. Amar Patnaik (Odisha) and Dr. Sasmit Patra (Odisha).

Now, Shri Selvaganabathy on 'Demand to Streamline the Admissions to the Professional, Arts and Science Courses.'

### **Demand to streamline the admissions to professional, arts and science courses**

SHRI S. SELVAGANABATHY (Puducherry): Hon. Deputy Chairman, Sir, I rise to request the Government of India to streamline the admission process for professional courses like medicine, paramedical and engineering which are completed very late, extending up to October. However, the academic year of arts and science courses in all colleges and the universities normally commence in June and the admissions are normally completed in the month of July. The first semester in arts and science colleges ends in November. It is being followed by the examinations. But those who are admitted to science courses leave the institution in the middle when they get seats in professional courses. It leaves a number of vacancies in arts and science courses which is a waste of public exchequer. Even if the universities extend the date of admissions to arts and science colleges, those who are admitted in those vacancies have very little time to prepare for their first semester examination. Sir, almost all higher secondary examinations, which are the porters for engineering and medical courses, are completed by the Central and State Boards well before April. Mostly, the results are also published in the month of May. They spend one or two months in coaching centres who charge huge fees. This is sheer commercial exploitation. This also gives an added advantage to the well-privileged and the wealthy sections of the society. But many poor people cannot afford this. In my opinion, this is a denial of natural and social justice. Sir, this can be avoided easily if the national level JEE and NEET examinations are conducted immediately a week after their qualifying examinations. Then, admissions to medicine and engineering courses may be completed before the end of July itself. Only then, arts and science courses will run with full strength. Therefore, Sir, I urge the Government to take immediate steps to narrow the time gap between school examinations and college entrance examinations so as to ensure equal parity between all students. This will also ensure that the admission process in professional and graduation courses are conducted simultaneously thereby resulting in reduction of dropout students in science and arts colleges. Thank you very much, Sir.



MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri S. Selvaganabathy: Dr. Fauzia Khan (Maharashtra), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Dr. Sasmit Patra (Odisha), Dr. Santanu Sen (West Bengal), Dr. Amar Patnaik (Odisha), Shri Abir Ranjan Biswas (West Bengal) and Kanakamedala Ravindra Kumar (Andhra Pradesh).

Shri Niranjana Bishi on the issue 'Regarding Establishment of Kendriya Vidyalaya in Titlagarh, Odisha'.

### **Establishment of a Kendriya Vidyalaya (KV) in Titlagarh, Odisha**

SHRI NIRANJANA BISHI (Odisha): Thank you, Mr. Deputy Chairman, Sir, for allowing me to raise this matter of urgent public importance. It is regarding establishment of a Kendriya Vidyalaya at Titlagarh in Bolangir District, Odisha, in coordination with and financial support from the East Coast Railway, Bhubaneswar, Odisha. I would like to draw the kind attention of the Government of India, through you, Sir, to this matter. The District Administration and Education Department had arranged temporary accommodation at Dhubaleshwar Government, upgraded high school for the functioning of Kendriya Vidyalaya at Titlagarh. However, despite fulfilling prerequisites since November 2020, no further action has been taken by the Government of India towards the establishment of Kendriya Vidyalaya. Titlagarh being an underprivileged area urgently requires educational support, especially through a Kendriya Vidyalaya, to benefit the children of Central Government employees working in the Departments of Railways, Posts, Bank, Insurance, Bhartiya Khadya Nigam, BSNL employees and also employees working under the Government of Odisha. Hence, I urge the Government to direct the Kendriya Vidyalaya Sangathan authorities to expedite the pending process swiftly ensuring the establishment of Kendriya Vidyalaya at Titlagarh in time for the upcoming academic session. The initiative aligns with our commitment to providing quality education in underdeveloped region and fulfilling the educational needs of the students belonging to the employees of the Government of India and the employees of the State Government. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Niranjana Bishi: Dr. Fauzia Khan (Maharashtra), Dr. John Brittas (Kerala), Dr. Sasmit Patra (Odisha), Dr. Santanu Sen (West Bengal), Dr. Amar Patnaik (Odisha), Shri Sujeet Kumar (Odisha), Dr. Kanimozhi NVN Somu (Tamil Nadu) and Shri M. Mohamed Abdulla (Tamil Nadu).

Shri Deepak Prakash on 'Issue of brain drain in Jharkhand.'

### Issue of brain drain in Jharkhand

**श्री दीपक प्रकाश** (झारखंड) : उपसभापति महोदय, आपका बहुत-बहुत धन्यवाद। उपसभापति महोदय, मैं आपके माध्यम से झारखंड राज्य की साढ़े तीन करोड़ मर्माहत जनता की भावनाओं से सदन को अवगत कराना चाहता हूँ। झारखंड राज्य खनिज सम्पदा से परिपूर्ण राज्य है। इसे रत्नगर्भा प्रदेश भी कहा जाता है। ईश्वर ने और प्रकृति ने दोनों हाथों से इस प्रदेश को वरदान दिया है। यह प्रदेश आयरन ओर, कोयला, तांबा, सोना, ग्रेनाइट, यूरेनियम, लीथियम, बॉक्साइट जैसी अनेक खनिज सम्पदाओं से परिपूर्ण प्रदेश है।

महोदय, मैं आज आपके सामने इस विषय को इसलिए रखना चाहता हूँ कि हालांकि यह प्रदेश खनिज सम्पदा से परिपूर्ण है, लेकिन वहां की राज्य सरकार की नीति और नीयत में खोट है। सर, केन्द्र सरकार द्वारा लगातार सारी formalities पूरी करने के बावजूद वहां की राज्य सरकार आयरन ओर को खोलने के लिए तैयार नहीं है। वहां पर राज्य सरकार एक तरह से आयरन ओर को बंद करने के लिए विवश कर रही है। सर, वहां पर एक भी आयरन ओर खुला हुआ नहीं है। हम यह भी जानते हैं कि कोयले का यहां पर ऑक्शन होने के बाद लोगों को लीज़ मिल रही है, लेकिन ज़मीन का अधिग्रहण उस राज्य की सरकार की नीयत में खोट होने के कारण नहीं हो रहा है, जिसके कारण उद्योग और उद्योग के माध्यम से रोजगार का जो सृजन होता है, उसमें कुल मिलाकर बाधा पड़ी हुई है और वहां से उद्योग और उद्योगपति लगातार दूसरे प्रदेश में पलायन कर रहे हैं। वहां पर लोग बेरोजगारी को तो झेल ही रहे हैं, साथ ही कई अपराधी, संगठित अपराधी गिरोह अपने आप को उसमें शामिल कर रहे हैं। सर, चाय बागान उसका उदाहरण है।

सर, मैं आपका ध्यान इस ओर आकर्षित करना चाहता हूँ कि माइनिंग लीज़ पर होने के बाद भी जो आयरन ओर की माइन्स नहीं खुलती हैं, उसके पीछे संगठित अपराधियों का एक गिरोह है, जो इल्लिगल माइनिंग करते हैं, \* सर, यह बहुत दुखद बात है।

**श्री उपसभापति** : दीपक जी, ध्यान रखें जो कमेंट्स आप कर रहे हैं, वे नहीं करें।

**श्री दीपक प्रकाश** : सर, वहां से लोग पलायन कर रहे हैं। उनके पलायन के मूल कारणों को तो हम लोगों को समझना पड़ेगा।...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Please take your seat. ...(Interruptions)...

**श्री दीपक प्रकाश** : हम केरल की बात नहीं कर रहे हैं।...(व्यवधान)... हम केरल की बात नहीं कर रहे हैं।...(व्यवधान)... हम भ्रष्टाचार की भी बात नहीं कर रहे हैं।...(व्यवधान)... वहाँ के जमीन घोटाले की बात नहीं कर रहे हैं, वहाँ के शराब घोटाले की भी बात नहीं कर रहे हैं।

\* Expunged as ordered by the Chair.

...(व्यवधान).. मैं वहाँ के कोयले घोटाले की भी बात नहीं कर रहा हूँ। ....(व्यवधान).....मैं तो आपको वहाँ की परिस्थितियों से अवगत करा रहा हूँ।...(व्यवधान)

**श्री उपसभापति :** दीपक प्रकाश जी, आपका समय समाप्त होने वाला है, आप अपने मुद्दे पर बोलिए। ...(व्यवधान)...

**श्री दीपक प्रकाश :** हम सभी रोजगार के सृजन के लिए जानते हैं ...(व्यवधान)... .. (समय की घंटी)..

MR. DEPUTY CHAIRMAN: Nothing is going on record. आपका समय खत्म हो गया है। The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Deepak Prakash: Shri Samir Oraon (Jharkhand), Dr. Fauzia Khan (Maharashtra) and Dr. Amar Patnaik (Odisha).

माननीय डा. अशोक बाजपेयी जी, आप बोलिए।

### Safety and security of Doctors

**डा. अशोक बाजपेयी (उत्तर प्रदेश) :** माननीय उपसभापति महोदय, मैं आपका और सदन का ध्यान एक बहुत गंभीर और महत्वपूर्ण विषय की ओर आकर्षित करना चाहता हूँ। महोदय, देश में लगभग 25 लाख से अधिक चिकित्सक हैं। धरती पर इन्हें इस तरह से माना जाता है कि चिकित्सक धरती का देवता है, वह लोगों का जीवन बचाने का, उनकी रक्षा करने का काम करता है। मान्यवर, जिसे हम धरती का देव कहते हैं, जो लोगों के जीवन की रक्षा करता है, वह स्वयं अपना जीवन असुरक्षित व्यतीत करता है। आए दिन ऐसी घटनाएं बढ़ रही हैं कि अगर अस्पतालों में कहीं कोई कैज़ुअल्टी हो जाती है, तो उस पेशेंट के परिवार से लोग आकर डॉक्टर के साथ जिस तरीके का मिसबिहेव करते हैं, मारपीट करने का काम करते हैं, उससे डॉक्टर स्वयं को असुरक्षित महसूस करता है।

मान्यवर, आज हिंदुस्तान के डॉक्टर्स का दुनिया में जो सम्मान है, दुनिया के तमाम विकसित देश भारतीय डॉक्टर्स पर भरोसा करते हैं और वे सम्मान के साथ अपनी स्वास्थ्य सेवाएं देने का काम करते हैं। हमारे भारतवर्ष में भी जब कभी ऐसी परिस्थितियाँ बनीं - आप देखेंगे कि कोविड जैसी महामारी के समय हमने उन्हें कोविड वॉरियर कहा और सम्मान देने का काम किया - जब तमाम लोग घरों में बैठे थे, तब डॉक्टर्स अपने प्राणों को असुरक्षित महसूस करते हुए भी मरीजों के जीवन की रक्षा करने का काम कर रहे थे, परंतु इसके बावजूद इन डॉक्टर्स की सुरक्षा के लिए कोई व्यवस्था नहीं की गई। मान्यवर, वैसे तो स्वास्थ्य सेवाएं देना राज्य का विषय है, लेकिन मेरा यह अनुरोध है कि भारत सरकार इसके लिए कोई विधेयक लाए और इस विधेयक के माध्यम से इन चिकित्सकों की सुरक्षा हो सके।

महोदय, बहुत सारे ऐसे मामले होते हैं, जिन्हें लेकर चिकित्सकों के साथ कोर्ट में मारपीट की गई। उसके बाद अगर सीआरपीसी के अंतर्गत डॉक्टर अपना मुकदमा दर्ज कराता है, तो

उसके बाद एक लंबी प्रक्रिया होती है, डॉक्टर का ट्रांसफर वहाँ से दूसरे अस्पताल में हो जाता है, लेकिन उसमें कभी भी कन्चिक्शन नहीं होता है, न ही दोषियों को दंड दिया जाता है। इसके लिए कोई मेडिकल ट्रिब्यूनल बनना चाहिए - जैसे तमाम अन्य सेवाओं में ट्रिब्यूनल्स बने हुए हैं, वैसा ही एक मेडिकल ट्रिब्यूनल बनना चाहिए। इसमें पेशेंट का भी पक्ष सुना जाए और डॉक्टर का भी पक्ष सुना जाए। उस ट्रिब्यूनल में स्पेशलिस्ट भी होंगे और यदि किसी डॉक्टर का कोई कृत्य निंदनीय है, तो उसको दंडित किया जाए। अगर डॉक्टर निर्दोष होगा, तो एक्सपर्ट के माध्यम से सारी सच्चाई सामने आ सकेगी। मैं समझता हूँ कि इससे डॉक्टर की सुरक्षा भी बढ़ेगी और वे ज्यादा मनोयोग के साथ अपना काम कर सकेंगे।

मान्यवर, तमाम ऐसे आकस्मिक अवसर भी आते हैं, जिनमें डॉक्टर्स अनेक तरह की परिस्थितियों का सामना करते हैं। एक्सिडेंट के समय डॉक्टर एक्सिडेंट को झेलने का काम करता है, यदि डेथ हो जाती है, तो उन परिस्थितियों को भी हैंडल करने का काम करता है। मान्यवर, तमाम ऐसी आकस्मिक परिस्थितियाँ होती हैं, जिनसे डॉक्टर जूझता है, लेकिन डॉक्टर की सुरक्षा की कोई व्यवस्था नहीं है।

मान्यवर, मैं आपके माध्यम से सदन से यह अपील करना चाहता हूँ कि सरकार देश के उन 25 लाख से अधिक चिकित्सकों की सुरक्षा के लिए कोई ऐसा विधेयक लेकर आए, जिससे वे सुरक्षित हो सकें। माननीय स्वास्थ्य मंत्री जी बैठे हैं, .. (समय की घंटी).. मेरी इनसे भी प्रार्थना है कि कोई ऐसा विधेयक लाएं, जिससे वे सुरक्षित हो सकें। मान्यवर, आपने मुझे यहाँ पर बोलने का अवसर दिया, इसके लिए आपका बहुत-बहुत धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. Ashok Bajpai: Dr. Fauzia Khan (Maharashtra), Dr. Anil Sukhdeorao Bonde (Maharashtra), Shrimati S. Phangnon Konyak (Nagaland), Shri Vijay Pal Singh Tomar (Uttar Pradesh), Shri Harnath Singh Yadav (Uttar Pradesh), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shri Sujeet Kumar (Odisha), Dr. Sasmit Patra (Odisha), Dr. Amar Patnaik (Odisha), Ms. Indu Bala Goswami (Himachal Pradesh), Shri Pabitra Margherita (Assam), Shri Abir Ranjan Biswas (West Bengal), Shrimati Vandana Chavan (Maharashtra), Dr. Santanu Sen (West Bengal) and Kanakamedala Ravindra Kumar (Andhra Pradesh).

**Issue of drought and floods in various states including Karnataka, Maharashtra, Tamil Nadu, Kerala, etc.**

THE LEADER OF OPPOSITION (SHRI MALLIKARJUN KHARGE): Sir, I wish to raise a matter of utmost importance to the people of Karnataka and the neighbouring States. Karnataka is currently grappling with one of the most severe droughts in the last 123 years. A staggering 223 out of the total 226 talukas in the State have been adversely affected by these drought conditions. Among these, 196 talukas are experiencing

severe consequences while 27 talukas face moderate effects. The damage to crops ranges from 40 per cent to 90 per cent in many cases. Total estimated loss due to crop damage in the State of Karnataka is pegged at Rs.35,162.05 crore. Compounding the severity of the situation, Karnataka is confronting a new challenge referred to as "green drought", where crops have matured, yet there is no yield.

In response to this critical situation, the State Government has sought assistance amounting to Rs.18,171.44 crores from the National Disaster Response Fund (NDRF). This financial support is crucial for providing input subsidies, gratuitous relief, and implementing other immediate drought relief measures. Due to low rainfall, water in various reservoirs is also at an alarmingly low level. The water storage is at its lowest in the last 5 years. Going forward, the State will also see shortage of drinking water for cattle and people. Thus, the Government should realize the precariousness of the situation. Under MGNREGA, the State has already achieved 98.16 per cent of its target of person-days generated for this year. The State Government has also requested for an increase in number of working days from 100 to 150 days. ...(*Time-bell rings.*)...

**श्री उपसभापति :** आपका टाइम खत्म हो गया है। 3 मिनट के बाद ऑटोमेटिकली माइक बंद हो जाता है।

SHRI MALLIKARJUN KHARGE: The Karnataka Government has released various amounts from its own funds to provide immediate relief and assistance to the people of the State. The Government has taken several decisions to help farmers and people in the State including crop damage.

Sir, though my time is still left...

MR. DEPUTY CHAIRMAN: It is already finished.

SHRI MALLIKARJUN KHARGE: I request you because not only there is drought in some areas but the flood is also serious in Chennai particularly, Kerala and other places, and Vidarbha is also suffering from drought in various places. But the funds from the Central Government are not going there. Though the Chief Ministers are coming and requesting but the BJP Government is not taking any interest because they have won the elections. That is why I think that people are fully supporting them but they are not ready to redress their sufferings. Therefore, through you, I request them to please respond to these points and release the necessary funds.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Leader of the Opposition, Shri Mallikarjun Kharge: Shri Pramod Tiwari (Rajasthan), Shri Syed Nasir Hussain (Karnataka), Shri Imran Pratapgarhi (Maharashtra), Shri M. Shanmugam (Tamil Nadu), Shri P. Wilson (Tamil Nadu), Shrimati Phulo Devi Netam (Chhattisgarh), Shrimati Vandana Chavan (Maharashtra), Dr. Amar Patnaik (Odisha), Dr. Santanu Sen (West Bengal), Shri Binoy Viswam (Kerala), Dr. Sasmit Patra (Odisha), Dr. Fauzia Khan (Maharashtra), Shri Abir Ranjan Biswas (West Bengal), Dr. John Brittas (Kerala), Kanakamedala Ravindra Kumar (Andhra Pradesh), Dr. Kanimozhi NVN Somu (Tamil Nadu) and Shri M. Mohamed Abdulla (Tamil Nadu).

Dr. Ashok Kumar Mittal, 'Concern over rising cases of Human Trafficking.' Not present. ...(*Interruptions*)... Those who associate, please send your names here. Now, Shrimati Seema Dwivedi, 'Issue of wild animals damaging the agricultural crops in Uttar Pradesh.'

#### **Issue of wild animals damaging the agricultural crops in Uttar Pradesh**

**श्रीमती सीमा द्विवेदी** (उत्तर प्रदेश) : माननीय उपसभापति महोदय, आज मैं किसानों से जुड़ी समस्या को सदन में रखना चाहती हूँ। महोदय, उत्तर प्रदेश एक बहुत बड़ा प्रदेश है और यहाँ पर प्रायः किसान अपना जीविकोपार्जन खेती के माध्यम से करते हैं। मैं माननीय प्रधान मंत्री जी को धन्यवाद देना चाहती हूँ, जो अपने तमाम कार्यक्रमों के माध्यम से किसानों की आय कैसे दोगुनी हो, इसके लिए लगातार प्रयास कर रहे हैं। जैसे इसके लिए किसान सम्मान निधि योजना, किसान ट्रैक्टर योजना, किसान मित्र योजना, प्रधान मंत्री किसान मान धन योजना, किसान क्रेडिट कार्ड योजना आदि योजनाएँ चल रही हैं। प्रदेश सरकार भी गाँव-गाँव में पशुशाला खोल कर पशुओं को रोकने का एक अच्छा कार्यक्रम लागू कर रही है। महोदय, मैं आपके सामने यह कहना चाहूँगी कि उत्तर प्रदेश में जौनपुर, प्रतापगढ़, इलाहाबाद, प्रयाग, सुल्तानपुर जैसे हमारे तमाम जिले ऐसे हैं, जो बिल्कुल नदी के किनारे बसे हैं। वहाँ पर आवारा पशुओं, जैसे नीलगाय, जंगली सूअर आदि का इतना आतंक है कि उनसे किसानों की फसलें भारी मात्रा में बर्बाद हो रही हैं।

महोदय, मेरा अपना मानना है कि सरकार तो नियम बना रही है, सरकार का काम बहुत अच्छे से हो रहा है, लेकिन मुझे ऐसा लगता है कि इसमें जन-सहभागिता होनी भी जरूरी है। लोग अपने पशुओं को छुट्टा भी छोड़ देते हैं, जो खेतों में जाकर फसलों को बर्बाद करते हैं। मैं आपके माध्यम से यह कहना चाहती हूँ कि हमारे जो जंगली जानवर हैं, इनकी रोकथाम के लिए और जन-सहभागिता बने, क्योंकि जन-सहयोग की भी इसमें जरूरत पड़ेगी, उसके लिए भी कोई ऐसा ठोस कानून बनाया जाए, ताकि लोग अपने पशुओं को छुट्टा नहीं छोड़ें।

मान्यवर, मैं आपके सामने यह भी कहना चाहूँगी कि हमारे किसान बड़े परिश्रम के साथ अपनी फसलों का उत्पादन करते हैं। हमारे यहाँ बड़ी मात्रा में आलू, गन्ना, गेहूँ, धान, अरहर की

फसलें पैदा होती हैं, लेकिन मैंने आज की तारीख में देखा है कि गाँव-गाँव में किसान रात भर जाग-जाग कर इनसे अपने खेत-खलिहान की रखवाली करता है, वह रात भर जाग-जाग कर उसकी घेराबंदी करता है। इसके अतिरिक्त आपको यह भी देखने को मिला होगा कि ये जो नीलगायें होती हैं, वे कभी-कभी सड़क को इस प्रकार से क्रॉस करती हैं कि इससे काफी संख्या में एक्सिडेंट्स होते हैं और उनसे बहुत से लोगों की अकस्मात् मृत्यु भी हो जाती है। इसलिए महोदय, मैं आपके माध्यम से सदन से अनुरोध करना चाहती हूँ कि सरकार इसके बारे में कोई ठोस कदम उठाए और जन-सहभागिता को भी साथ में लेकर इसके बारे में रोकथाम करे, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the issue raised by the hon. Member, Shrimati Seema Dwivedi: Dr. Amar Patnaik (Odisha), Dr. Fauzia Khan (Maharashtra), Dr. Santanu Sen (West Bengal), Dr. Sasmit Patra (Odisha) and Shri Ajay Pratap Singh (Madhya Pradesh)

Now, Shri Ram Chander Jangra. The issue is 'request to start welfare schemes for Carpenters'.

#### **Demand to start welfare schemes for Carpenters**

**श्री रामचंद्र जांगड़ा** (हरियाणा): माननीय उपसभापति महोदय, मैं देश के कारीगर समाज से सम्बन्धित एक महत्वपूर्ण विषय को सदन में उठाना चाहता हूँ। आपने इसके लिए मुझे जो मौका दिया है, उसके लिए धन्यवाद।

मान्यवर, देश का बढ़ई समाज 'आत्मनिर्भर भारत' और 'मेक इन इंडिया' के संकल्प को तो पूरा करता ही है, साथ ही साथ छोटे ग्रामीण कारीगरों को रोजगार भी देता है। माननीय प्रधान मंत्री जी ने 'पीएम विश्वकर्मा योजना' के माध्यम से इस वर्ग के कल्याण के लिए एक बहुत बड़ा कदम उठाया है।

मान्यवर, मैं इनकी एक मूलभूत समस्या की ओर सदन का ध्यान आकर्षित करना चाहता हूँ। एनजीटी के नियमों की आड़ में अफसरशाही ने इस कारीगर समाज के काम में अनावश्यक नियम थोप दिए, जिससे इनके लिए काम करना दूभर हो गया है। इनको काम करने में प्रयोग में आने वाली छोटी आरा मशीनों का वन विभाग से लाइसेंस लेना अनिवार्य कर दिया गया है, जबकि ये लोग जंगल की कोई लकड़ी नहीं काटते। ये तो वन विभाग के द्वारा ही काटी गई लकड़ी के लट्टे लेकर उन्हीं से फर्नीचर, दरवाजे, खिड़कियाँ आदि बनाते हैं। ये जंगल की कोई लकड़ी नहीं काटते हैं, लेकिन जब इनकी आरा मशीनों को सील कर दिया जाता है, तो ये चाह कर भी कोई काम नहीं कर पाते हैं।

मान्यवर, आपके माध्यम से सरकार से मेरा आग्रह है कि 10-15 किलोवाट तक का बिजली का छोटा कनेक्शन लेने वाले और तैयार लकड़ी से सामान बनाने वाले बढ़ई समाज के कारीगरों को एनजीटी और वन विभाग के नियमों से मुक्त किया जाए और इनको लाइसेंस प्रथा से छूट दे दी जाए, ताकि माननीय प्रधान मंत्री जी के 'आत्मनिर्भर भारत' और 'मेक इन इंडिया' के सपने को ये साकार कर सकें, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the issue raised by the hon. Member, Shri Ram Chander Jangra: Dr. Fauzia Khan (Maharashtra), Dr. Sasmit Patra (Odisha), Dr. Santanu Sen (West Bengal), Dr. Amar Patnaik (Odisha), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shri Abir Ranjan Biswas (West Bengal) and Lt. Gen. (Dr.) D.P. Vats (Retd.) (Haryana).

Dr. Ameer Yajnik. The issue is, 'need to implement laws strictly in public spaces for safety and security of women.'

### **Need to strictly implement laws in public spaces for safety and security of women**

DR. AMEE YAJNIK (Gujarat): Sir, the latest NCRB data has said that there has been a four per cent rise in crimes against women and it is talking about the data of all the States where there is domestic violence on the rise, many criminal acts on the rise and rise in violence against women. But, Sir, the most important fact is at public spaces, where women have a right to freedom and where women have access to enjoy the same rights as everyone, they cannot move freely as incidents of harassment, passing lewd remarks, modesty outraging and also committing physical violence are on the rise. We have the data on rape which I would not like to give right now but the violence against women in public spaces has a big, big detrimental effect on the development of this particular nation and economy. There have been directives from the hon. apex Court that there should be policies and there should be schemes where you have PCR vans continuously monitoring activities and you have CCTV cameras. There should be people on the road where they can always have some kind of a surveillance so that these crimes don't take place in public spaces. Sir, there have been these directives for a long time now. Many States are implementing these directives. There is very poor lighting on the footpaths and public spaces and women do not get the right protection. Sir, despite helplines and WhatsApp helpline numbers, when the victim is harassed, she does not have access to these particular helplines available to her and that is why the crimes are occurring in public spaces all the time. Sir, I request the Government, I urge through you, that they should see to it that all the strict policies, strict laws are implemented and women feel safe and secure in public spaces.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Zero Hour mention raised by the hon. Member, Dr. Ameer Yajnik: Shri Jose K. Mani (Kerala), Dr. John Brittas (Kerala), Shri P. Wilson (Tamil Nadu), Shri Abir



Ranjan Biswas (West Bengal), Dr. Santanu Sen (West Bengal), Dr. Fauzia Khan (Maharashtra), Shrimati Vandana Chavan (Maharashtra), Dr. Sasmit Patra (Odisha), Dr. Amar Patnaik (Odisha), Prof. Manoj Kumar Jha (Bihar) and Shrimati Phulo Devi Netam (Chhatisgarh).

The next speaker is Dr. Anil Sukhdeorao Bonde; demand to install centralised solar dryer system in the District of Amravati to dry medicinal plants.

**Demand to install centralised Solar Dryer System to dry medicinal plants in Amravati District**

**डा. अनिल सुखदेवराव बोंडे (महाराष्ट्र) :** महोदय, अमरावती जिले में पिंपरी की लताएं लगाकर, इस पिंपरी औषधीय पौधे की खेती लंबे समय से की जाती रही है। यह वर्ष में एक बार होने वाली फसल है। यह बेल जनवरी माह में लगाई जाती है। इस बेल के लिए हेटा या पांगारा सहायक वृक्ष लगाए जाते हैं। कई बार इस पिंपरी के फलों को निकालने के बाद धूप में सुखाया जाता है, लेकिन बेमौसम बारिश से नुकसान की संभावना होती है। इस साल बेमौसम बारिश के कारण कटी हुई पिंपरी गीली हो गई, उस पर फंगस आ गई, जिससे यह औषधीय वनस्पति, पिंपरी किसी काम की नहीं रही। पिंपरी की वैली को यंत्र के माध्यम से सुखाया जाए, तो प्राकृतिक खतरे से बचा जा सकता है। आम तौर पर, 150 से 250 हेक्टेयर पर पिंपरी का उत्पादन होता है और इसे पूरे देश में आयुर्वेदिक औषधि के रूप में यूटिलाइज़ किया जाता है। सौर ऊर्जा आधारित सुखाने की मशीन से इसका बचाव किया जा सकता है। इस पिंपरी बेल के आधार के लिए हेटा और पांगारा वृक्ष लगाए जाते हैं। इसके पत्ते को जानवरों के खाद्य के रूप में उपयोग में लाया जाता है, लेकिन कुछ सालों से पांगारा के ऊपर बुरशीजन्य बीमारियाँ आ रही हैं, जिनकी वजह से ये पांगारा के वृक्ष विकसित नहीं होते हैं। उनका परिणाम पिंपरी के ऊपर भी होता है। पिंपरी वैली के ऊपर भी मर बीमारी का प्रादुर्भाव ज्यादा हो रहा है तथा वायु-जल परिवर्तन के कारण पिंपरी के उत्पाद के ऊपर भी बहुत से परिणाम देखने को मिल रहे हैं, इसलिए सरकार से विनती है कि औषधि वनस्पति, पिंपरी पर आने वाला मर रोग, आधार वृक्ष हेटा और पांगारा पर आने वाली बुरशीजन्य बीमारियाँ तथा वायु-जल के परिवर्तन से होने वाले नुकसान के लिए अधिक संशोधन किया जाए। इसके साथ ही, पिंपरी औषधि को वायु-जल के परिवर्तन पर आधारित बीमा में अंतर्भूत किया जाए, ताकि औषधि वनस्पति का उत्पादन करने वाले किसान, जो परंपरागत पिंपरी का उत्पादन कर रहे हैं, उन्हें संरक्षण मिल सके। इसका जो उपयोग आयुर्वेद में हो रहा है, वह निरंतर रहेगा और किसानों को होने वाले नुकसान को संरक्षित करने वाले बीमा के माध्यम से किसानों को बचाया जा सकेगा। मैं सरकार से अनुरोध करता हूँ कि अमरावती जिले में पिंपरी औषधीय पौधों-फलों की कटाई के बाद में सुखाने के लिए एक अभिनव योजना के रूप में सुखाने का सौर केन्द्र, सोलर ड्रायर शुरू करें और पिंपरी हवामान आधारित बीमा योजना में अंतर्भूत करें, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Zero Hour mention raised by the hon. Member, Dr. Anil Sukhdeorao Bonde: Dr.

Santanu Sen (West Bengal), Dr. Fauzia Khan (Maharashtra), Dr. Sasmit Patra (Odisha) and Dr. Amar Patnaik (Odisha).

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### ANNOUNCEMENT BY THE CHAIR

**श्री उपसभापति :** मैं अगले माननीय सदस्यों को आमंत्रित करूँ, उससे पहले माननीय सदस्यों के लिए एक सूचना है। Hon. Members, as you are aware, the Short Duration Discussion on the 'Economic Situation in the country' was not concluded yesterday. Considering the interest generated, it has been decided to allow the hon. Members, who wish to participate in the discussion, to give their names to the Table office through their party leader/whip by 1 p.m. today.

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### MATTERS RAISED WITH PERMISSION - *Contd.*

MR. DEPUTY CHAIRMAN: The next speaker is Dr. Sikander Kumar; concern over insufficient supply of electricity in Pangri Valley of Himachal Pradesh.

#### **Insufficient supply of electricity in Pangri Valley of Himachal Pradesh**

**डा. सिकंदर कुमार** (हिमाचल प्रदेश) : माननीय उपसभापति जी, मैं आपके माध्यम से इस सदन का ध्यान जिला चम्बा, हिमाचल प्रदेश की पांग्री घाटी में विद्युत आपूर्ति की कमी के ऊपर दिलाना चाहता हूँ। आजादी के 75 वर्ष बीत जाने के बाद भी पांग्री घाटी जनजातीय क्षेत्र में विद्युत की कमी है। घरों की जनसंख्या करीब 25 हजार है तथा विद्युत आपूर्ति 950 किलोवाट है, जबकि घाटी की जरूरत लगभग 11-12 मेगावाट की है।

(सभापति महोदय पीठासीन हुए।)

उपरोक्त 950 किलोवाट भी करीब 12 वर्ष पहले बहाल की गई थी, लेकिन आज दिन तक इस संदर्भ में कोई सकारात्मक पहल नहीं की गई है। साच-पास होकर 33 किलोवाट लाइन, जिसका कुछ खंड भूमिगत स्वीकृत था, लेकिन करीब आठ वर्षों से उपरोक्त कार्य बंद पड़ा है। विश्वस्त सूत्रों से मालूम हुआ है कि उक्त 33 किलोवाट पर करीब 35 करोड़ खर्च हो गए, लेकिन न तो संबंधित ठेकेदार को ब्लैकलिस्ट किया गया है और न ही आज तक उक्त 33 किलोवाट को पुनः आरंभ किया जा सका है। विद्युत बोर्ड बिल्कुल मौन है। घाटी में करीब आठ नाले तथा चंद्रभागा नदी

बहती है। उक्त नदी-नालों का दोहन किया जा सकता है। अगर एक नाले पर कहीं भी पावर हाउस का निर्माण किया जाता है, तो विद्युत की समस्या हल हो जाएगी।

अतः मैं आपके माध्यम से सरकार से अनुरोध करता हूँ कि वह इस समस्या की ओर ध्यान दे। ...**(समय की घंटी)**...

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. Sikander Kumar (Himachal Pradesh) Dr. Santanu Sen (West Bengal), Dr. Amar Patnaik (Odisha) and Dr. Fauzia Khan (Maharashtra).

12.00 Noon

## ORAL ANSWERS TO QUESTIONS

### Vulnerable Tribes

\*31. SHRI RAKESH SINHA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that a number of vulnerable tribes in general, and Meghalaya in particular, are facing problem of not only cultural identity but also economic exclusion due to their own psychological reasons;
- (b) if so, the steps taken to protect their identity and existence;
- (c) the reasons for continuously decreasing population of these tribes; and
- (d) whether there are any statistics to show the number of children in these tribes in the age group of zero to twelve (0-12), if so, the details thereof?

THE MINISTER OF TRIBAL AFFAIRS (SHRI ARJUN MUNDA): (a) to (d) A statement is laid on the table of the House.

### Statement

(a) and (b) There are 75 groups of most vulnerable sections amongst the tribal communities who are classified as the Particularly Vulnerable Tribal Groups (PVTGs) spread over 18 States and the Union Territory of Andaman & Nicobar Islands. There are no such identified PVTGs in State of Meghalaya.

For cultural preservation and promotion of tribes including PVTGs, Ministry of Tribal Affairs (MoTA) is administering the scheme of "Support of Tribal Research

Institute” under which financial assistance is provided to the State Tribal Research Institutes (TRIs) for implementing various projects including preservation and promotion of their art, culture, practices and traditions based on the annual proposals submitted by the States/UT.

In so far as socio-economic development of PVTGs, this Ministry is implementing the Scheme of “Development of PVTGs” with the objective of overall socio-economic development and welfare of these most vulnerable sections among tribal people. Funds are provided to the concerned State Government / UT on the basis of their proposals for Conservation cum Development (CCD) plans. Besides development projects are undertaken by the States out of Tribal Sub-Plan funds. Government has recently launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PMJANMAN) that aims to saturate PVTG households and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, and sustainable livelihood opportunities.

Ministry of Tribal Affairs is also implementing a flagship scheme “Eklavya Model Residential School (EMRS)” to provide quality education to ST Students from class 6th to 12th. 5% seats in each of the EMRSs is reserved for PVTG students. In the scheme of National Fellowship, 25 slots out of 750 slots are reserved for PVTG students. Under National Overseas Scholarship for ST students, 3 slots out of 20 slots are reserved for PVTG candidate.

(c) and (d) As the enumeration of tribes other than STs has not been done separately in any of the decadal Censuses since 1951 Census, the population figure/trend for the PVTGs communities as a whole is not available centrally. However, information, as provided by the Office of Registrar General of India, on the State-wise decadal population for PVTGs does not show decreasing population of these tribes. Further, such statistics to show the number of children in these tribes in the age group of zero to twelve (0-12) are not available.

**श्री राकेश सिन्हा :** सभापति महोदय, जो vulnerable tribes हैं, जो विशेष रूप से कमजोर जनजातियाँ हैं, उनकी स्थिति 1947 से लगातार कमजोर होती गई है, लेकिन 2014 के बाद से माननीय प्रधान मंत्री, नरेन्द्र मोदी जी ने उन पर विशेष ध्यान दिया और 'श्री प्रधानमंत्री जनमन योजना' लागू की गई। चूंकि इस योजना को 75 विशेष रूप से कमजोर ट्राइब्स के लिए लागू किया गया है, विभिन्न मंत्रालयों के द्वारा इसे लागू किया जाता है, उसका कन्वर्जेंस होता है, तो मैं माननीय मंत्री जी से यह जानना चाहता हूँ कि इसमें जनजातीय मंत्रालय क्या कर रहा है?

**श्री अर्जुन मुंडा :** माननीय सभापति महोदय, माननीय सदस्य, राकेश सिन्हा जी बहुत महत्वपूर्ण प्रश्न इस सदन में लाए हैं। माननीय सांसद, राकेश सिन्हा जी शोध कार्य के साथ काफी जनजातीय क्षेत्रों में कार्य करने के लिए लगातार तत्पर रहते हैं और अभी भी मेघालय के कोंगथोंग (सेंग खासी), मौमांग जैसे कई गाँव, जहाँ ट्राइबल डेवलपमेंट के लिए कार्य करना आवश्यक है, उन्हें गोद लेकर काम करते हैं।

महोदय, यह बात सही है कि देश में यह पहला अवसर है जब माननीय प्रधान मंत्री, नरेन्द्र भाई मोदी के नेतृत्व में एक संवेदनशील सरकार, एक संवेदनशील व्यक्तित्व और एक संवेदनशील कार्यक्रम का सूत्रण करने की एक बृहद कार्ययोजना तैयार की गई है। इस समय देश में जो महामहिम राष्ट्रपति महोदय हैं, इसमें उनकी भी काफी संवेदनशील पृष्ठभूमि इस दृष्टि से रही है, क्योंकि राष्ट्रपति महोदय देश के सर्वोच्च नागरिक के पद पर आसीन होने के बाद लगातार देश के अंदर विभिन्न राज्यों में, जहाँ भी उनका कार्यक्रम बना, वहाँ समय निकालकर, प्रमुखता के साथ उन वर्गों को, जिन्हें देश ने पीवीटीजी, यानी पार्टिकुलरली वलनरेबल ट्राइबल ग्रुप के रूप में जाना है, वैसे लोगों के साथ मिलकर इस बात की भी जानकारी ली और उनके बारे में चिन्ता जाहिर की। एक संवेदनशील प्रधान मंत्री होने के नाते उन्होंने इस देश में पहली बार प्रधानमंत्री जनमन, यानी प्रधानमंत्री जनजाति आदिवासी न्याय महाअभियान को 24,000 करोड़ से अधिक की धनराशि का प्रावधान करते हुए इसी वित्तीय वर्ष से प्रारंभ किया है।

सभापति महोदय, मैं थोड़ी सी इसकी पृष्ठभूमि में जाना चाहता हूँ और सदन को अवगत कराना चाहता हूँ कि चौथी पंचवर्षीय योजना के दौरान 1971-72 में श्री एस.सी. दुबे की अध्यक्षता में एक विशेषज्ञ समिति बनी थी और बाद में रांची यूनिवर्सिटी के एंथ्रोपोलोजी के बहुत ही प्रख्यात प्रोफेसर, एल.पी. विद्यार्थी की अध्यक्षता में एक टास्क फोर्स का गठन किया गया। पाँचवीं पंचवर्षीय योजना में इस बात को देखा गया कि जिस तरीके से देश की पंचवर्षीय योजनाएँ चल रही हैं और जिस तरीके से प्राथमिकताएँ तय हो रही हैं, उसमें समस्त देश के जनजाति क्षेत्र पिछड़ रहे हैं। उनके पिछड़ने के कुछ कारण इस तरीके से हैं कि सुदूरवर्ती क्षेत्र, पहाड़ी एरिया में इनका निवास तथा इनका जो डेमोग्राफिक पैटर्न है, वह बिल्कुल अलग है। दूसरा, उन दिनों जो सत्ता में रहे, उन्होंने अपनी प्राथमिकता को ज्यादा तय किया, बजाय उन लोगों की, जिनको ज्यादा आवश्यकता थी। इसलिए उस समय वर्ष 1974-75 में एक नीति निर्धारित की गई कि राज्य और सेंटर भी ट्राइबल सब-प्लान एरिया (टीएसपी) के आधार पर राशि आवंटित करते हुए सुनिश्चित करेगा, लेकिन उसमें भी इस बात का ध्यान नहीं रखा जा सका। इस बात के लिए उसमें मूल्यांकन किया गया, सब चीजें देखी गईं, एक आबादी निर्धारित की गई, जिनमें 500 के टोले होंगे, बस्ती होगी, 300 लोगों की बस्ती होगी, ऐसे आबादी क्षेत्र, जो ट्राइबल होंगे, सामान्य क्षेत्र से अलग होंगे, उनको प्राथमिकता दी जाएगी। मैं इस सदन में आपको बताना चाहता हूँ कि आज जिन लोगों को लक्ष्य बनाकर 'पीएम जनमन योजना' के तहत काम किया जा रहा है, उसमें 300 या 100 से भी कम, यानी जो पिछले 75 वर्षों में हमेशा पिछड़ते रहे, जिनकी आबादी एक-एक टोले में, PVTG टोले में 100 से भी कम है, अंडमान-निकोबार से लेकर देश के विभिन्न राज्यों के 75 PVTG ग्रुप्स को इस योजना में सम्मिलित करते हुए यह सुनिश्चित किया गया है कि सामूहिक रूप से हमारे जो मंत्रालय हैं, 9 मंत्रालयों के माध्यम से उनके लिए मानदंडों को relax करते हुए योजनाबद्ध तरीके

से अमृतकाल में ऐसे गांवों तक पहुंचें, जहां आजादी के बाद कभी देश की कोई व्यवस्था नहीं पहुंच पाई।

महोदय, मैं बताना चाहता हूँ कि जैसे ग्रामीण विकास के माध्यम से देश में 'प्रधानमंत्री आवास योजना' चल रही है, इन समुदायों के लिए 'प्रधानमंत्री आवास योजना' में लागत बढ़ाई गई है, पूर्ण रूप से उन गांवों को आच्छादित करना सुनिश्चित किया गया और 4 लाख, 90 हजार नए आवास PVTG समुदाय के परिवारों को दिए जाएंगे।

इसी तरह इन गांवों के लिए 1 हजार मोबाइल हेल्थ वैन्स प्रारम्भ की जाएंगी। एजुकेशन डिपार्टमेंट की तरफ से इन परिवारों के बच्चों के लिए 500 नए छात्रावास देकर शिक्षा में नए अवसर प्रदान करने का काम किया जाएगा। इसी तरह से जिन गांवों में बहुत कम आबादी है, वहां 2,500 नए आंगनवाड़ी केंद्र खोले जाएंगे। इसके साथ ही हमारे मंत्रालय के द्वारा वन-धन केंद्र के माध्यम से रोजगारोन्मुखी कार्यक्रम के लिए 500 केंद्र खोले जाएंगे। टेलीकॉम डिपार्टमेंट के माध्यम से 3,000 गांवों में स्पेशल तरीके से नए टावर लगाए जाएंगे, ताकि वे गांव, जो इन सारी चीजों से अछूते रहे हैं, उन्हें सारी सुविधाएं उपलब्ध हों। इस प्रकार 'पीएम जनमन योजना' यानी 'पीएम जनजाति आदिवासी न्याय महाअभियान' को अमृतकाल में सफल किया जाएगा।

**श्री राकेश सिन्हा :** सभापति महोदय, मैं आश्चर्य में हूँ कि ट्राइबल इश्यु पर विपक्ष क्यों नहीं सुनना चाहता है?

MR. CHAIRMAN: Please.

**श्री राकेश सिन्हा :** महोदय, ये जो 75 कमज़ोर जनजातीय समुदाय हैं, इनका अस्तित्व लगभग मिट जाता, यदि वर्ष 2014 में मोदी जी की सरकार नहीं बनती। मेरा दूसरा सप्लिमेंटरी प्रश्न है कि कई सेंट्रली स्पॉन्सर्ड स्कीम्स चल रही हैं, जो राज्य सरकारों के साथ चल रही हैं, तो जनजातीय मंत्रालय किस प्रकार से राज्य सरकारों के साथ समन्वय करते हुए इन योजनाओं को लागू कर रहा है?

**श्री अर्जुन मुंडा :** महोदय, ये सभी सेंट्रली स्पॉन्सर्ड योजनाएं चल रही हैं और सभी राज्यों को इनमें सुनिश्चित किया गया है। मैं इस सदन में यह बताना चाहता हूँ वर्ष 2011 में जनगणना के जो आंकड़े आए, उसमें पाया गया कि वर्ष 2001 के मुकाबले बहुत सारे PVTG समुदायों की जनसंख्या में कमी आई है। इसलिए सभी मुख्य मंत्रियों को संवेदनशीलता के साथ इस बात का ध्यान रखने के लिए आग्रह किया गया कि इन समुदायों की संख्या में जो गिरावट आई है, उस पर शोध और खोज करें। टीआरआई, जो ट्राइबल रिसर्च इंस्टिट्यूट है, उसको हमने अलग से इसका टास्क भी दिया है कि वह इन सारी चीजों पर शोध करे। कुछ जगहों पर देखा गया है कि पलायन हुआ है और कुछ जगहों पर मृत्यु दर ज्यादा है। आज मैंने जिन योजनाओं का उल्लेख किया, उन योजनाओं के पीछे यह उद्देश्य है कि यदि हम एक हजार हेल्थ मोबाइल वैन्स प्रारंभ कर रहे हैं, तो इसके पीछे यही कारण है कि हम उनको सही तरीके से स्वास्थ्य की सुविधा दिलाएं और 100 परसेंट उनका आयुष्मान भारत का कार्ड बने तथा उनको सारी सुविधाएं उपलब्ध हों।

SHRI AMAR PATNAIK: Mr. Chairman, Sir, I would like to put this question to the hon. Minister. What is the reason behind merging two major and vastly different central initiatives, that is, the Development Action Plan for the Scheduled Castes and the Scheduled Tribes Components into the Prime Minister's Social Inclusion Mission for Welfare of SCs and STs? I believe, the National Commission for Scheduled Tribes has also taken some kind of an objection to this because they think that the problems of the Scheduled Tribes and the Scheduled Castes are completely different.

**श्री अर्जुन मुंडा :** महोदय, माननीय सदस्य ने जो प्रश्न पूछा है, मैं यह स्पष्ट करना चाहता हूँ कि शायद उनको इस बारे में पूरी सूचना प्राप्त नहीं हुई है। मैं बताना चाहता हूँ कि ट्राइबल अफेयर्स मिनिस्ट्री का गठन ही इसलिए किया गया है कि सारे डेवलपमेंट प्लान्स को हम फोकस्ड वे में ट्राइबल एरिया और ट्राइबल्स के लिए बनाएं। जो एसटी कंपोनेंट होता है, शैड्यूल्ड ट्राइब कंपोनेंट राशि का आवंटन होता है, उसमें इस देश के लिए विभिन्न योजनाओं के माध्यम से 1 लाख, 15 हजार करोड़ रुपये की व्यवस्था की गई है।

SHRI SAKET GOKHALE: Sir, since the question pertains to the tribal communities, which are vulnerable, especially in the State of Meghalaya, protection of vulnerable languages is also a big constituent of protecting tribal communities. Through you, I would like to ask the hon. Minister as to what the current status of including the Garo and Khasi languages of Meghalaya in the Eighth Schedule of the Constitution of India is. And, by when does the Government plan to bring Garo and Khasi languages into the Eighth Schedule of the Constitution of India?

MR. CHAIRMAN: I think, it does not concern the hon. Minister. You can reword your question.

SHRI SAKET GOKHALE: Since we are asking about the tribes of Meghalaya and we are asking about the tribal population, the protection of language ...*(Interruptions)*...

MR. CHAIRMAN: Hon. Member, the hon. Minister can respond only to those in his jurisdiction. ...*(Interruptions)*... You, as very informed young Member, are fully aware of the mechanism of inclusion of languages. I would give you an opportunity to put another question. ...*(Interruptions)*...

SHRI SAKET GOKHALE: But, they have received a proposal. ...*(Interruptions)*... They have received a proposal from the Government of Meghalaya as recently as two months ago. ...*(Interruptions)*...

MR. CHAIRMAN: Alright. Hon. Minister, have you anything to add on this?

**श्री अर्जुन मुंडा :** सभापति महोदय, माननीय सदस्य जो जानना चाहते हैं, उसके बारे में मैं आपको बताना चाहता हूँ कि देश में 700 से अधिक ट्राइबल ग्रुप्स हैं। ट्राइबल्स की क्वालिटी यह है कि उनमें बहुत सारी भाषाएं विद्यमान हैं। देश भर में सभी क्षेत्रों की अलग-अलग भाषाएं हैं। मैं सदन को यह सूचना देना चाहता हूँ कि हमारी जो नई शिक्षा नीति 2020 बनी है, हम उस शिक्षा नीति में क्षेत्रीय भाषाओं को, स्थानीय भाषाओं को अधिक से अधिक प्रोटेक्ट कर सकें, मान्यता दे सकें और पहचान देकर, जो परंपरागत रूप से उनकी संस्कृति बनी हुई है, वह बनी रह सके, हमने इसको सुनिश्चित किया है। वे आठवीं अनुसूची के बारे में कह रहे हैं। मैं यह बताना चाहता हूँ कि आठवीं अनुसूची की एक अलग प्रविधि है, अलग व्यवस्था है और उसमें आबादी वगैरह, सारी चीजों को ध्यान में रखकर देश में विचार किया जाता है। किसी एक क्षेत्र में अगर हम 700 ट्राइबल्स के बारे में चिंता करेंगे, तो उसमें इन सारे विषयों को नीतिगत रूप से देखना पड़ेगा कि इसमें क्या-क्या मेरिट्स, डिमेरिट्स या क्या complications हैं। वह एक क्षेत्र को लेकर नहीं कर सकते, बल्कि पूरे देश को देखकर इस पर फैसला लिया जाएगा।

DR. SASMIT PATRA: Mr. Chairman, Sir, my special interest in this question stems from the fact that my State of Odisha has the largest number of PVTGs, that is, 13. The hon. Minister in his reply has rightly mentioned that the population figures of PVTG communities as a whole are not available centrally, and from 1951, the enumeration has not been done. But the PVTG definition itself says that the population reduction of specific tribal groups led to them becoming PVTGs. Therefore, my specific question would be: Considering the sensitivity of enumeration for PVTGs to understand whether they are growing or decreasing, I would like to know whether the hon. Minister would consider taking a targetted census or enumeration for only these 75 PVTG groups, so that we would be able to have a central database to find out whether they are increasing in numbers or they are decreasing, the patterns of migration and thereby these programmes would be helpful.

MR. CHAIRMAN: Question No. 32... Now, hon. Minister.



**श्री अर्जुन मुंडा :** सभापति महोदय, माननीय सदस्य जो जानना चाहते हैं, उसके बारे में मैं बताना चाहता हूँ कि यह जो कार्यक्रम है, इसमें पोर्टल बनाया गया है, जिसमें इनकी सारी इन्फॉर्मेशन डाली जाएगी। माननीय सदस्य भी उसको देख सकते हैं।

MR. CHAIRMAN: I read out Q. No. 32 because Shri Saket Gokhale had raised a good issue but from the wrong Minister. His jurisdiction is not there. I am sure he will find a way out to raise this issue comprehensively at a proper forum as per rules.

Question No.32.

### **Reservation of seats for women in PRI**

\*32. SHRI RYAGA KRISHNAIAH: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the percentage of Panchayati Raj seats reserved for women which are vacant, in States with 50% reservation for women, for the fiscal 2019 to 2022, State-wise;
- (b) the number of Elected OBC Women Representatives in the PRI from 2019 to 2022;
- (c) whether there has been a dip in the number of Elected Women Representatives in PRIs, post-COVID;
- (d) if so, details thereof, State-wise; and
- (e) whether Government has taken any steps apart from 1/3 reservation of seats to improve participation of women in PRIs, and to address the issue of token representation, if so, details thereof and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI KAPIL MORESHWAR PATIL): (a) to (e) A Statement is laid on the Table of the House.

### **Statement**

(a) to (d) Article 243D of the Constitution of India provides not less than one-third reservation for women in Panchayati Raj Institutions (PRIs). However, 21 States and 2 Union Territories have gone even further and have made provisions, in their respective State Panchayati Raj Acts/Rules, for 50% reservation for women in PRIs. Reservation for women in PRIs is to be provided through the respective State Panchayati Raj Acts. Since this subject is in the purview of States, details in respect of PRIs like percentage of seats vacant or caste-based data of elected

representatives or any analysis of dip in the number of elected women representatives post-COVID, are not maintained by the Ministry of Panchayati Raj.

Further, as the percentage of women representatives in Panchayats is constitutionally and statutorily determined, there seems to be no reason for any kind of reduction in the number of elected women representatives in PRIs, post-COVID.

(e) Government has been encouraging increased involvement of women in the functioning of Panchayats through active participation in the Gram Sabha meetings for preparation of Gram Panchayat Development Plans and various schemes being implemented by the Panchayats. This Ministry has issued advisories to States to facilitate holding of separate Ward Sabha and Mahila Sabha meetings prior to Gram Sabha meetings. Advisories have also been issued to States for enhancing the presence and participation of women in Gram Sabha and Panchayat meetings, allocation of Panchayat funds for women centric activities, combating the evil of women trafficking, female foeticide, child marriage etc.

SHRI RYAGA KRISHNAIAH: Respected Chairman, Sir, now the Supreme Court of India has given a judgement that SC/ST/OBC reservation should not cross the limit of 50 per cent. In response to this judgement, in almost all States, the OBC reservation was decreased from 34 to 18 to 20 per cent. But the Central Government has not taken any steps to increase the reservation as per the population of the OBCs. The Andhra Pradesh and the Telangana Government also lowered the reservation from 34 per cent to 22 per cent on the basis of the Supreme Court judgement. But, the Andhra Pradesh Government has given an additional 20 per cent on behalf of the Party. But, no other State in India has increased the reservation on behalf of their parties. The only permanent answer to this matter is this. There is a need to amend the Constitution to provide population-based reservation. At the time of 73<sup>rd</sup> and 74<sup>th</sup> Amendments to the Constitution, some States, particularly, Uttaranchal, Jharkhand and Chhattisgarh were not having OBC list. Now, all the States are having the OBC list. So, I request the Government to amend the Constitution and provide the OBC reservation on the basis of population in local body elections.

**श्री कपिल मोरेश्वर पाटील :** सभापति महोदय, संविधान के अनुच्छेद 243(घ) के तहत आरक्षण दिया गया है। एक-तिहाई से कम आरक्षण न हो, इसमें ऐसा प्रावधान है, लेकिन 21 राज्य ऐसे हैं, जिन्होंने निर्णय किया है कि उन्होंने 50 प्रतिशत तक आरक्षण को बढ़ाया है। सम्माननीय सदस्य ने संविधान में संशोधन करके ओबीसी का आरक्षण बढ़ाने के बारे में कहा है। फिलहाल इस मंत्रालय के माध्यम से इस तरह का कोई भी प्रस्ताव हमारे विचाराधीन नहीं है।

MR. CHAIRMAN: Second supplementary; hon. Member.

SHRI RYAGA KRISHNAIAH: Sir, there is a ceiling or cap for educational and employment reservation. It is purely political reservation. Why is the Government not taking any steps for population-based reservation in local body elections? There is no political reservation....

MR. CHAIRMAN: You have made your point. Hon. Minister.

**श्री कपिल मोरेश्वर पाटील** : सभापति महोदय, महिलाओं को 50 प्रतिशत का आरक्षण है और उसी के तहत ओबीसी को कितना आरक्षण मिले, एस.सी./एस.टी. को कितना आरक्षण मिले, इसी में इसका प्रावधान है। अभी माननीय सदस्य ने पूछा है और इसके बारे में मैंने पहले भी कहा है कि ऐसा कोई भी प्रस्ताव सरकार के विचाराधीन नहीं है।

MR. CHAIRMAN: Third supplementary; Mr. P. Wilson.

SHRI P. WILSON: Mr.Chairman, Sir, so far as OBC reservations in local bodies are concerned, the Supreme Court says, 'Unless you have an empirical data, you can't give reservation.' Is it not against Constitution? What steps have you taken to see that the Constitution is amended and the reservation to OBCs in local bodies is given without any hassle or without such requirement? Number two, why don't you amend Articles 15 and 16 of the Constitution and provide reservations for the Other Backward Classes in accordance with their population?

**श्री कपिल मोरेश्वर पाटील** : सभापति महोदय, ओबीसी का आरक्षण बढ़ाने का प्रावधान करने की जिम्मेदारी राज्य सरकारों की है। राज्य सरकार को अपने स्तर पर ओबीसी का आरक्षण कितना रखना है, इसका केन्द्र सरकार से कोई संबंध नहीं है। आर्टिकल 243 (घ) के तहत आरक्षण का जो प्रावधान प्रस्तावित है, उसी के तहत केन्द्र सरकार निर्णय करती है। जैसे महाराष्ट्र में अभी जो इश्यू हुआ, कहीं लोकल बॉडीज़ के इलेक्शन ओबीसी के आरक्षण के कारण नहीं हुए हैं, क्योंकि सुप्रीम कोर्ट ने कहा है कि जब तक empirical data नहीं मिलता, तब तक हम 50 प्रतिशत के ऊपर आरक्षण देने में सहमति नहीं दे सकते। इसीलिए वहां पर भी चुनाव नहीं हुआ है। निश्चित तौर पर इस सब्जेक्ट में राज्य सरकार अपने स्तर पर निर्णय करे।...(व्यवधान)...

SHRI P. WILSON: Why don't you amend the Constitution? ...*(Interruptions)*...

MR. CHAIRMAN: Mr. Wilson, you are a distinguished senior advocate. If you go through constitutional prescriptions, in Parts 9 and 9A, you will find enough space also available to the States. Come with a suggestion. I am open to having a discussion on this. Avail the rules. ...*(Interruptions)*... Shri Neeraj Dangi; the fourth supplementary.

**श्री नीरज डांगी :** सभापति महोदय, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूँ कि ग्रामीण क्षेत्रों में पंचायती राज सीटों पर महिलाओं का प्रतिनिधित्व और उनकी भागीदारी बढ़ाने के लिए मंत्रालय द्वारा किए गए प्रयासों और कार्यक्रमों का विवरण क्या है एवं पिछले पांच वर्षों के दौरान देश में पंचायतों के लिए हुए चुनावों में महिला प्रतिनिधित्व का राज्यवार ब्यौरा क्या है?

**श्री कपिल मोरेश्वर पाटील :** सभापति महोदय, मैंने जैसा पहले भी कहा है कि देश में ऐसे 21 राज्य हैं, जिन्होंने महिलाओं को 50 प्रतिशत आरक्षण दिया है। महिलाओं की भागीदारी बढ़ाने के लिए जब से इस देश में मोदी जी की सरकार आई है, तब से लेकर आज तक मंत्रालय के माध्यम से कई प्रयास किए गए हैं। आज की तारीख में मैं बताऊंगा तो राज्य की अलग-अलग जगहों पर हम लोगों ने महिलाओं को सक्षम करने के लिए, महिलाओं की कांफ्रेंस करके, वे जैसे ही चुनकर आती हैं, उनके लिए छह महीने के अंदर ट्रेनिंग देने का प्रावधान किया है। आज हमारी बहनें इतनी सक्षम हो गई हैं कि जब हमने विज्ञान भवन में आइकॉनिक वीक का सेलिब्रेशन किया था, तो वहां पर लगभग 1,500 साथी आए थे, उनमें से 800 हमारी बहनें थीं। उन्होंने अपने विचार वहां पर रखे थे। मैं भी एक सरपंच रह चुका हूँ। मुझे गांव में भाषण करने के लिए भी हिम्मत नहीं होती थी। लेकिन आज हमारी बहनें इतनी सक्षम हुई हैं कि विज्ञान भवन में आकर वे अपने अनुभव शेयर करती हैं और उन्होंने अपने गांव का विकास किस तरह से किया है, उसके बारे में बताती हैं। यह जो सक्षमता उनमें आई है, उसके लिए निश्चित तौर पर हमारे मंत्रालय ने मोदी जी के नेतृत्व में जो प्रयास किए हैं, उसी के कारण आई है। यह मैं खाली राजनीतिक तौर पर नहीं बता रहा हूँ, लेकिन जो हमारी निर्वाचित बहनें हैं, उनको आर्थिक दृष्टिकोण से सक्षम करने के लिए 7,113 ब्लॉक्स में लगभग 90 लाख सेल्फ हेल्प ग्रुप्स काम कर रहे हैं। उसमें से 9 करोड़, 90 लाख परिवारों को रोजगार से जोड़ने का काम महिलाओं को सक्षम करने की वजह से संभव हुआ है। इसी तरह से आज़ादी के अमृत महोत्सव में महिला सरपंचों का जो योगदान है, वह निश्चित तौर पर एक बहुत बड़ा योगदान है। 17 अप्रैल, 2023 को हमारी सम्माननीय महामहिम राष्ट्रपति जी, जो कि एक महिला हैं, उनके हाथों से विज्ञान भवन में महिला सरपंचों को पुरस्कार प्रदान किए गए - वहाँ सभी सरपंचों को पुरस्कार दिए गए थे और जिन 42 लोगों को पुरस्कार दिए गए थे, उनमें से 18 हमारी महिला सरपंच थीं। यह हमारे लिए बहुत ही गौरव की बात है। इसी तरह से महिलाओं को सक्षम करने के लिए मंत्रालय के अलग-अलग तरीके से, अलग-अलग राज्यों में, अलग-अलग सब्जेक्ट थे। जैसे sustainable development goal है, वह अचीव करने के लिए उन्हें सक्षम करने के लिए मंत्रालय का प्रयास चालू है।

MR. CHAIRMAN: Fifth supplementary - Shrimati Vandana Chavan.

SHRIMATI VANDANA CHAVAN: Sir, my original question was regarding training, but my colleague has already asked it. Let me ask another question. We talk a lot about people's participation in local self-governance. Talking especially about *Gram Sabhas*, it is expected that a women's *Gram Sabha* should specially be organized. It is seen that at several places that doesn't happen. So, what are the efforts that the Government is making to make sure that not just elected representatives, but women as an entity are actually made to participate in the governance process? Are self-help groups being considered for this?

**श्री कपिल मोरेश्वर पाटील :** सभापति महोदय, सम्माननीय सदस्या ने बहुत अच्छा सवाल पूछा है। इसमें महिलाओं की जन भागीदारी इतनी बढ़ गई है कि कहीं-कहीं तो राज्यों ने कानून भी बनाए हैं। कई जगहों पर तो उनकी फैमिली के लोग इसमें इंटरस्ट लेकर हस्तक्षेप करते थे, लेकिन अब हमारी बहनें बहुत सक्षम हो गई हैं। मैं जिम्मेदारी के साथ कहता हूँ कि आगे आने वाले दिनों में उन्हें ट्रेनिंग देने की भी आवश्यकता नहीं पड़ेगी। अभी हम लोगों ने हमारे मंत्री जी के नेतृत्व में यह अनिवार्य कर दिया है कि साल में 6 ग्राम सभाएं हों और उनमें से महिलाओं की एक स्पेशल ग्राम सभा हो। महिलाओं को सक्षम करने के लिए और इसमें महिलाओं की जन भागीदारी बढ़े - इसके लिए मंत्रालय ने यह कदम उठाया है।

**श्री सभापति :** माननीय मंत्री जी तो सरपंच रह चुके हैं। मैं सदन में बताना चाहूंगा कि अब बड़ा बदलाव आया है। जब शुरुआत हुई थी, तो कमेटी में पूछते थे कि आप कौन हैं और वह व्यक्ति कहता था कि मैं सरपंचपति हूँ, मैं प्रधानपति हूँ, मैं जिला प्रमुखपति हूँ। That thing is over now. Now, next Question. Q.No.33.

### Foreign Universities Campuses in the country

\*33. DR. K. LAXMAN: Will the Minister of EDUCATION be pleased to state:

- (a) whether Government has any proposal to open campuses of Foreign Universities in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN): (a) to (c) A statement is laid on the Table of the House.

### Statement

(a) to (c) Internationalization of education is one of the key priorities under the

National Education Policy (NEP) 2020. To promote internationalization, NEP 2020 states that high performing Indian universities will be encouraged to set up campuses in countries abroad, and similarly, top universities in the world will be facilitated to operate in India.

The Hon'ble Finance Minister in the Union Budget 2022-23 announced that world-class Foreign Universities and Institutions will be allowed in the Gujarat International Finance Tech-City (GIFT City) to offer courses in Financial Management, FinTech, Science, Technology, Engineering and Mathematics free from domestic regulations, except those by International Financial Services Centres Authority (IFSCA). Foreign Universities and Institutions can set up their Branch Campuses in GIFT City as per the criteria and standards laid down in the IFSCA (Setting up and Operation of International Branch Campuses and Offshore Education Centres) Regulations, 2022. The Regulations is available on the website of IFSCA. Deakin University and University of Wollongong from Australia have received in-principle approval from IFSCA to establish their campus in GIFT City.

The University Grants Commission (UGC) has also issued enabling Regulations to facilitate the establishment of campuses of Foreign Higher Institutions (FHEIs) in India. The UGC (Setting up and Operation of Campuses of Foreign Higher Educational Institutions in India) Regulations 2023 have been issued on 08.11.2023. The Regulations is available on the website of UGC. Eligible Foreign Higher Educational Institutions desiring to set up their campuses in India may apply on the Registration Portal <https://fhei.ugc.ac.in>. The portal was opened on 09.11.2023 after the gazette notification of the regulations.

DR. K. LAXMAN: Sir, at the outset, I would like to welcome the decision of the Government to internationalize education as per NEP 2020. Many of our students opt to go overseas to seek high quality education. We know about the financial burden that it puts on parents. Later, students never come back. This causes huge loss to the Indian economy as also brain drain. But, what would be the challenges faced in setting up foreign universities because some feel it will harm the Indian education system and also result in the commercialization of education? What are the preventive steps taken by the Government to ensure that the fee structure as also the admission process is reasonable and transparent?

SHRI DHARMENDRA PRADHAN: Hon. Chairman, Sir, talking about the National Education Policy 2020, the Expert Group has recommended internationalization of our education system, as rightly pointed out by the hon. Member. More foreign students

should come to India and more Indian students should get exposure to global institutions. Today, our students are compelled to go outside. A lot of foreign students are coming to India. To accelerate that, to make it manifold, NEP has recommended internationalization of education. Now foreign institutions will come to India. Already two of them have started their process to open their campuses in the GIFT City of Gujarat. In the last Budget speech, hon. Finance Minister invited global institutions. Two of them have turned up. Recently, the University Grants Commission, in the last month only, has come out with a new set of regulations to invite more foreign institutions. Now the portal is open and a lot of quality institutions are getting registered in that portal. Hon. Member has raised two pertinent issues. One is regarding maintaining the quality of education and the second is regarding the fee structure. These two things are envisioned in the new regulation. Today, we have to spend billions of dollars on our students who are going out of country. Now there will be global standards and they will tie up with the local university also. We are inviting foreign universities with dual degree and tuning of courses. The UGC will have a Committee to scrutinise the applications to look into the minimum regulatory mechanism because we have to give autonomy to institutions. Gradually, there is a consensus among the academia and the policy makers of our country that we have to give autonomy to academia and institutions so that more institutions of global standards can come. The Government of India is in the right direction to invite them. I am happy to inform this august House, through you, that two of our IITs are going to open their overseas campuses. One is IIT, Delhi which is opening its campus in Abu Dhabi and the other one is IIT, Chennai which is opening its campus in Zanzibar to look after the needs of African countries. This is not going to be a one-way mechanism. With international mechanism, this is going to be a two-way mechanism.

DR. K. LAXMAN: Is there any proposal by the Government to encourage, collaborate and partner with existing Indian institutions, which will help to mitigate competition and ensure that the benefits of foreign universities are shared with the Indian institutions and the Indian students?

SHRI DHARMENDRA PRADHAN: Sir, this is an old practice and tradition of our Indian institutions. Almost all IITs, NIITs and all reputed institutions run by the Union Government and the respective State Governments have global tie up with their counterparts. With this NEP and the focussed concept of internationalisation, it will get an accelerating effect.

DR. SANTANU SEN: Sir, we all know that a few days back, a circular has gone to all the universities and colleges from the UGC that there should be a selfie stand with the photograph of our respected Prime Minister in the background. Through you, with all humility, I would like to know from the learned Minister as per which rule or guideline of the UGC, this could be done. As is apparent, this seems to be nothing but a political publicity before the 2024 elections.

SHRI DHARMENDRA PRADHAN: Hon. Member's question has nothing to do with this Question.

MR. CHAIRMAN: Keep in mind that I had been the Governor of the State of West Bengal.

SHRI DHARMENDRA PRADHAN: I know that, Sir.

MR. CHAIRMAN: Dr. Santanu Sen has raised the issue ...(*Interruptions*)...

SHRI DHARMENDRA PRADHAN: I cannot forget the scene when you took the constitutional responsibility on the very first day of this present Government. This country can never forget your position. With due respect, Sir, this is a separate question. I am proud of my Prime Minister. This country is proud of hon. Prime Minister, Shri Narendra Modi. This is my answer.

MR. CHAIRMAN: President, Prime Minister and constitutional functionaries belong to the nation. They represent the nation as much as a Chief Minister represents a State. And, therefore, I will appeal to all sections of the House that when it comes to the constitutional functionaries, be at the State level or at the Central level, let our vision be not through politics but in general. Now, Prof. Manoj Jha, it is your subject.

PROF. MANOJ KUMAR JHA: Yes, Sir.

MR. CHAIRMAN: I am sure you will put a pointed question to the hon. Minister. Your time starts now.

**प्रो. मनोज कुमार झा :** शुक्रिया, सभापति महोदय। सर, माननीय मंत्री जी से मेरा एक आग्रह है, एक सवाल है कि foreign universities का आना, campus खोलना एक बहुत सकारात्मक पहल है, लेकिन हमारी शिक्षा व्यवस्था affirmative action के प्रोग्राम पर है, तो foreign universities में



Constitutional mandate के हिसाब से affirmative action introduce हो, क्या इसकी व्यवस्था की गयी है?

**श्री धर्मेंद्र प्रधान :** सर, ये foreign universities उन देशों के कायदे पर चलेंगी। यहाँ quality education पर फोकस है। हमारे देश में 1,100 public universities हैं, कुछ private universities भी हैं। अभी भी हमारे देश की जो स्टेट एक्ट के अंतर्गत चलने वाली private universities और deemed universities हैं, उनमें affirmative action का form अलग है। धीरे-धीरे विश्व का जो education pattern आजकल बना है, scholarship एक नया instrument बन रहा है। वह भी एक तरीके का affirmative action है। सारी चीजों को एक ही चश्मे से देखना उचित नहीं होगा। देश में quality institutions आये, यह priority है।

SHRI JOSE K. MANI: Sir, opening up of foreign universities in India promises global exposure and high-quality education. However, while starting foreign universities, some face challenges, like (i) there could be a drastic drop-out of students from the domestic universities, (ii) very high cost of tuition, (iii) potential cultural misalignment affecting adaptation, (iv) resource allocation concern, (v) risk of educational inequalities, and (vi) rejection of recognition of foreign universities' degrees by Indian companies. So, I would like to know from the hon. Minister about the measures taken by the Government to face all these challenges. Has he taken care of these aspects?

SHRI DHARMENDRA PRADHAN: Sir, all these questions are very important but these are uncalled for at this time. We have to face the global challenge. These questions are there, but the Government is quite competent and the UGC is quite a competent body with its experts and it will look into all these aspects. These are all very premature questions and we should not view everything with a negative prism.

MR. CHAIRMAN: Now, Question No. 34, Shri Sant Balbir Singh.

### **Promotion of non-polluting fuels**

\*34. SHRI SANT BALBIR SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has emphasized on the substitution of petrol and development of non-polluting, indigenous methods and alternative fuels (CNG/LNG), to keep the environment clean, if so, the details thereof;

- (b) the steps taken to use CNG, LNG and ethanol for road equipment machinery in the country, specifically for the State of Punjab;
- (c) whether any plan has been prepared to build roadside township, smart city, logistics park, industrial cluster, if so, the details thereof; and
- (d) the details of roads which come under these projects, State-wise?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (d) A statement is laid on the Table of the House.

### Statement

(a) To facilitate the development of Motor Vehicles running on non-fossil fuels like CNG, Bio- CNG, LNG, EV, Biofuels, etc. the Ministry of Road Transport & Highways has notified mass emission standards in respect of blends of ethanol with gasoline, flex-fuel, Biodiesel, Bio-CNG, Liquefied Natural Gas (LNG), blends of Methanol with gasoline, dual fuel, Hydrogen etc.

Further, the Production Linked Incentive (PLI) scheme for Automobile and Auto Components incentivizes the Auto OEMs (Original Equipment Manufacturers) to accelerate the introduction of Flex Fuel vehicles in India.

(b) The Government vide GSR 1151(E) dated 29th November, 2018 had already notified norms for dual fuel use of CNG/Bio-CNG/LNG in Agricultural tractors, power tillers, Combined Harvestors and Construction Equipment Vehicles (CEV).

(c) and (d) Gati Shakti National master Plan provides for the overall framework for the creation of a system for interconnected and multimodal infrastructure projects. Accordingly, concerned Ministries/Departments undertake projects taking into account available and planned infrastructure. Cabinet Committee of Economic Affairs (CCEA), Government of India have approved development of 35 Multi Modal Logistics Parks (MMLPs).to be undertaken by Ministry of Road Transport & Highways. The perspective of development of MMLPs is location-wise and not on road-wise. The list of approved locations is as under:-

Sr. No.	Locations	State
1	Delhi-NCR (Delhi, Gurgaon, Ghaziabad, Faridabad, Noida)	Delhi/Haryana/UP

2	Mumbai (Mumbai, Mumbai Suburbs, JNPT, Mumbai Port, Raigad District)	Maharashtra
3	North Gujarat (Ahmedabad and Vadodara)	Gujarat
4	Hyderabad	Telangana
5	South Gujarat (Surat and Bharuch)	Gujarat
6	South Punjab (Ludhiana, Sangrur, Patiala)	Punjab
7	North Punjab (Amritsar, Jalandhar, Gurudaspur)	Punjab
8	Jaipur	Rajasthan
9	Bangalore	Karnataka
10	Pune	Maharashtra
11	Vijayawada	Andhra Pradesh
12	Chennai	Tamil Nadu
13	Nagpur	Maharashtra
14	Indore	Madhya Pradesh
15	Patna	Bihar
16	Kolkata	West Bengal
17	Ambala	Haryana
18	Valsad	Gujarat
19	Coimbatore	Tamil Nadu
20	Jagatsinghpur	Odisha
21	Nasik	Maharashtra
22	Guwahati	Assam
23	Kota	Rajasthan
24	Panaji	Goa
25	Hisar	Haryana
26	Visakhapatnam	Andhra Pradesh
27	Bhopal	Madhya Pradesh
28	Sundargarh	Odisha
29	Bhatinda	Punjab
30	Solan	Himachal Pradesh
31	Rajkot	Gujarat
32	Raipur	Chhattisgarh
33	Jammu	UT of Jammu
34	Kandla	Gujrat
35	Cochin	Kerala

**श्री संत बलबीर सिंह :** \* "चेयरमैन साहब, आपने समय दिया, इसके लिए आपका धन्यवाद। मंत्री जी, आप बहुत अच्छा काम कर रहे हैं। मैं मंत्री महोदय से पर्यावरण के विषय में बात करना चाहता हूँ। आज सबसे अधिक प्रदूषण डीज़ल से चलने वाले वाहनों के कारण फैल रहा है। आज लुधियाना सबसे अधिक प्रदूषित शहर है और इसका प्रमुख कारण डीज़ल से चलने वाले वाहन हैं। मैं माननीय मंत्री जी से जानना चाहता हूँ कि पर्यावरण को स्वच्छ रखने के लिए क्या सरकार पेट्रोल की जगह कोई वैकल्पिक प्रदूषण रहित ईंधन के विकास पर काम कर रही है? यदि हाँ, तो कृपया उसका विवरण प्रस्तुत करें। देश में और विशेष कर पंजाब में सड़कों के निर्माण के लिए जिस मशीनरी का प्रयोग किया जा रहा है, उसमें डीज़ल के स्थान पर सी.एन.जी, एल.एन.जी, इथेनॉल इत्यादि वैकल्पिक ईंधनों के प्रयोग के बारे में सरकार क्या कदम उठा रही है, कृपया उसके विषय में बताया जाए।"

**श्री नितिन जयराम गडकरी :** माननीय सभापति महोदय, यह बात बिल्कुल सही है कि हमारे देश में जो 40 per cent emission of CO2 है, pollution है, वह transport sector में होता है और यह दिन ब दिन बढ़ता जा रहा है, यह चिन्ता का विषय है। There is 330 million metric tonnes of CO2 emission every year. It is a very dangerous problem. इसमें से हमारे देश में जो 85 per cent fuel है, वह fossil fuel है, जो कि import होता है, जिसके import की cost 16 लाख करोड़ रुपये है। इकोनॉमी और पॉल्यूशन, दोनों के हिसाब से यह बहुत गंभीर समस्या है। विशेष रूप से, पेट्रोल और डीज़ल के कारण जो पॉल्यूशन होता है, जिसकी बात सम्माननीय सदस्य ने रखी है, उसके लिए भारत सरकार ने काफी प्रयास किए हैं और उसे प्रायोरिटी दी है। सभापति महोदय, इंडिया कार मैनुफैक्चरिंग, ऑटोमोबाइल मैनुफैक्चरिंग में पहले पाँचवें नंबर पर था, पर आज हमारा नंबर तीसरा हो गया है। इसमें पहले नंबर पर अमेरिका है, दूसरे नंबर पर चीन है और फिर हम हैं। हमने जापान को भी पीछे छोड़ दिया है। एक बात यह भी है कि इसका ग्रोथ रेट बहुत बढ़ा है। टोटल व्हीकल्स में यह 9.91 परसेंट है और कार एवं फोर व्हीलर्स में 20 परसेंट है। यह इंडस्ट्री भारत सरकार और राज्य सरकार को सबसे ज्यादा जीएसटी दे रही है और इसमें साढ़े चार करोड़ जॉब्स क्रिएट हुई हैं। इसके बावजूद, सम्माननीय सदस्य ने जो बात रखी, उसके आधार पर भारत सरकार ने ऑल्टरनेटिव फ्यूल और बायो फ्यूल, इन दोनों को विशेष रूप से प्राधान्य दिया है। यह जो जी20 समिट हुआ था, उसमें ग्लोबल बायोफ्यूल एलायंस निश्चित किया गया और यह टारगेट तय किया गया कि हम 2070 तक नेट जीरो एमिशन तक जाएंगे। मुझे इस बात की खुशी है कि हमने ऑल्टरनेटिव फ्यूल पर अलग प्रकार के प्रयोग किए हैं। सर, मैं खुद इसका बाहर प्रचार करता रहता हूँ। मैं पार्लियामेंट में आता हूँ, तो हाइड्रोजन की गाड़ी में आता हूँ और अभी मैं फ्लैक्स इंजन की गाड़ी में आता हूँ। ये दोनों भी गाड़ियाँ हैं। फ्लैक्स इंजन का मतलब यह है कि हमारे यहाँ जो ब्रोकर राइस, बायोमास, शुगरकेन जूस और मोलेसेस हैं, इनसे इथेनॉल बनता है और टोयोटा की इनोवा गाड़ी 100 परसेंट इथेनॉल पर चलती है। अभी बाकी कंपनीज भी ऐसी गाड़ी लॉन्च कर रही हैं, जो 100 परसेंट इथेनॉल पर चलेगी। सर, इथेनॉल का रेट है, 60 रुपये लीटर और पेट्रोल का रेट है, 120 रुपये लीटर। इसके साथ ही, यह इथेनॉल की गाड़ी 60 परसेंट

\* Hindi translation of the original speech delivered in Punjabi.

बिजली तैयार करती है, तो इससे भी पॉल्यूशन कम होता है। हमने पहले फ्लैक्स इंजन को प्रोत्साहन दिया। ऑटोमोबाइल मैन्यूफैक्चरर्स तो फ्लैक्स इंजन ला रहे हैं, पर बजाज, टीवीएस और हीरो अपनी मोटरसाइकिल भी लेकर आए हैं। हम पेट्रोलियम मंत्रालय के साथ मिलकर जल्दी ही इथेनॉल पम्प की शुरुआत कर रहे हैं, जिससे इस प्रॉब्लम के बड़े प्रमाण पर कम होने में मदद मिलेगी।

दूसरी महत्वपूर्ण बात है कि all types of excess foodgrains और excess sugar - इससे किसानों की स्थिति सुधर जाएगी। It is diversification of agriculture towards energy and power sector. इस साल गन्ना किसानों को जो भाव मिले हैं, उसके कारण हम इथेनॉल की इंडस्ट्री और इथेनॉल को बढ़ावा दे रहे हैं। हमारे देश में छः लाख मोबाइल टावर्स हैं और उनके ऊपर डीजल जेनरेटर्स हैं। यह जो छः लाख मोबाइल टावर्स हैं, इनमें से एक को 8,000 लीटर डीजल लगता है। आज केवल ये जेनरेटर्स ही 250 करोड़ लीटर डीजल यूज कर रहे हैं। हम लोग इसे कम करने के लिए इथेनॉल बेस्ड लाने की कोशिश कर रहे हैं। एग्रीकल्चर में जो स्प्रेयिंग होती है, वह ड्रोन lithium-ion बैटरी पर चलता है। उसे भी फ्लैक्स इंजन पर लाने की कोशिश हो रही है। इसके अलावा, मैं आदरणीय सदस्यों को यह विशेष रूप से कहूँगा कि हमने बायोमास से, पराली से बायो सीएनजी और बायो एलएनजी को बहुत प्रोत्साहन दिया है। इसके कारण शुगर मिल वेस्ट, जैसे प्रेस मड, कॉटन स्ट्रॉ, व्हीट स्ट्रॉ, राइस स्ट्रॉ, बगास और पराली है, इसके कम-से-कम 36 प्लांट्स चालू हो गए हैं, जो सीएनजी बना रहे हैं। इसके साथ ही, इसके 175 प्लांट्स प्रोसेस में हैं और मैक्सिमम पंजाब में बन रहे हैं। मुझे इस बात की खुशी है कि पानीपत में इंडियन ऑइल ने पराली से इथेनॉल बनाने का अपना पहला प्लांट डाला है, जो एक लाख लीटर इथेनॉल तैयार करता है और 150 टन bio-bitumen तैयार करता है, जो कि रोड्स में काम में आता है। हमें 80 लाख टन bitumen लगता है, जिसमें से 30 लाख टन हम इम्पोर्ट कर रहे हैं। यह पराली जलाने से जो प्रदूषण होता है, अब इसकी बजाय bio-bitumen बनेगा वहीं अब बायो एविएशन फ्यूल बन रहा है। जो हवाई ईंधन है, उसमें भी वर्ल्ड लेवल पर एक परसेंट डालने का प्रोविज़न हुआ है और यह ईंधन भी देश में बनेगा। मुझे विश्वास है कि यह ग्रीन हाइड्रोजन फ्यूल का फ्यूल है।

सम्माननीय सभापति महोदय, मैं हाइड्रोजन की कार में ही काफी बार आता हूँ। सरकार ने हाइड्रोजन तैयार करने के लिए अभी पाँच हाइड्रोजन मिशंस बनाए, जिनमें हमको 5 मिलियन मीट्रिक टन हाइड्रोजन प्रति वर्ष लगेगा। हाइड्रोजन तीन प्रकार का है। जो कोयले से बनता है, वह ब्लैक हाइड्रोजन है, जो पेट्रोलियम से बनता है, वह ब्राउन हाइड्रोजन है और जो पानी, बायोमास या म्युनिसिपल वेस्ट्स से बनता है, वह ग्रीन हाइड्रोजन है। सरकार ने ग्रीन हाइड्रोजन मिशन बनाया है। Knowledge to wealth and waste to wealth. जैसे, innovation, entrepreneurship, science, technology, research, skill and successful practices को हम नॉलेज कहते हैं, उसी तरह, इस टेक्नोलॉजी को लाकर हम knowledge to wealth और no material is waste; no person is waste की ओर बढ़ रहे हैं। It is depending upon the appropriate technology and appropriate vision of the leadership that you can convert waste into wealth. सर, हमने हाइड्रोजन तैयार करने के लिए यह उपक्रम भी अपने हाथ में लिया है। इससे बहुत बड़ा रोजगार निर्मित होगा और किसानों को भी फायदा होगा। अभी इसका रेट 300 रुपये प्रति किलोग्राम है, क्योंकि यह electrolyzer से बनता है, जिसमें 50 यूनिट पावर

लगती है। हमारे यहाँ, विशेष रूप से बेंगलुरु का Indian Institute of Science और मुम्बई में यादव नाम से एक केमिकल इंस्टिट्यूट है, जिन्होंने बायोमास से ग्रीन हाइड्रोजन बनाया है। हमारा यह प्रयास है कि इसका रेट एक डॉलर से भी कम आए। अगर यह एक डॉलर से भी कम में आएगा और एग्रीकल्चर बायोमास का उपयोग होगा तो किसान समृद्ध और संपन्न होगा। हम ऊर्जा को आयात करने वाला नहीं, बल्कि ऊर्जा को निर्यात करने वाला देश बनें, प्रधान मंत्री जी के नेतृत्व में हमारी यही महत्वाकांक्षा है। इसीलिए विशेष रूप से जी20 में जो ग्लोबल एलायंस हुआ, वह इसी के लिए एक प्रयास है।

सर, माननीय सदस्य ने एक बात construction equipments के बारे में भी कही कि वे भी बहुत ज्यादा पॉल्यूशन करते हैं। मैंने दो दिन पहले हाइड्रोजन पर चलने वाला JCB लॉन्च किया है और अब जल्द ही कंस्ट्रक्शन ट्रक्स और बसेज में हाइड्रोजन आएगा। अब ऑल्टरनेटिव फ्यूल के रूप में तो इलेक्ट्रिक पॉपुलर हो गया और electric scooters, electric cars, electric bus आदि भी कॉमन हो गए। अब धीरे-धीरे ऑल्टरनेटिव फ्यूल तथा बायोफ्यूल का उपयोग करके तथा वेस्ट्स से एनर्जी तैयार करके हम किसानों की भी आर्थिक स्थिति सुधारे और प्रदूषण को कम करें, ऐसी कोशिश सरकार की ओर से हो रही है।

MR. CHAIRMAN: Second supplementary; Shri Sant Balbir Singh.

**श्री संत बलबीर सिंह :** "बहुत धन्यवाद। मंत्री जी, मैं पूछना चाहता हूँ कि क्या सड़कों के किनारे स्मार्ट सिटी, टाउनशिप, लॉजिस्टिक पार्क एवं उद्योग क्लस्टर बनाने की कोई योजना तैयार की गई है? यदि हाँ, तो उसका विवरण दें। किन-किन सड़कों पर ये परियोजनाएं शुरू की जाएंगी, उनका राज्यवार ब्योरा दिया जाए।"

**श्री नितिन जयराम गडकरी:** सम्माननीय सभापति महोदय, हम देश में टोटल 35 multi modal logistic parks (MMLP) बना रहे हैं। इसमें असम के जोगीघोपा में जो MMLP है, वह मल्टीमॉडल है। यानी, उसमें रोड भी है, हवाई जहाज के लिए एयरपोर्ट भी है, जलमार्ग भी है और उनके साथ रेलवे भी है। आदरणीय सदस्य पंजाब से आते हैं, वहाँ भी नॉर्थ पंजाब में अमृतसर, जालंधर और गुरदासपुर में pre-feasibility study कम्प्लीट हुई है, जिसका हम विचार कर रहे हैं। साउथ पंजाब में लुधियाना, संगरूर और पटियाला में हम लोग लैंड के लिए स्टेट गवर्नमेंट से बात कर रहे हैं। इसके अलावा, हम लोग बठिंडा में भी काम कर रहे हैं। आपको पता होगा कि हमने बठिंडा से जामनगर रिफाइनरी के लिए करीब 28,000 करोड़ रुपये खर्च करके एक बहुत बड़ा डायरेक्ट एक्सप्रेस हाईवे बनाया है। उसके आजू-बाजू भी हम इस प्रकार की बातें सोच रहे हैं। हम विशेष रूप से 670 road side amenities बना रहे हैं, जिनमें से पंजाब में 40 हैं। मुझे यह बताते हुए खुशी है कि पंजाब में उन 40 में से 7 के लिए वर्क अवॉर्ड हुआ है और 33 under bidding हैं। देश में ऐसी टोटल 640 road side amenities होंगी। हम वहाँ पर वहीं के फूड्स और वहीं के हैंडलूम्स-हैंडिक्राफ्ट्स का भी प्रोत्साहन करेंगे। वहाँ पर पेट्रोल, डीजल, गैस, सीएनजी,

\* Hindi translation of the original speech delivered in Punjabi.

एलएनजी, एथेनॉल के पम्प भी होंगे और इलेक्ट्रिक चार्जिंग स्टेशंस भी होंगे। विशेष रूप से, चूंकि वहाँ पर लोग रुक सकते हैं, इसलिए वहाँ पर उनके एंटरटेनमेंट की भी व्यवस्था होगी। इस प्रकार, इन दोनों योजनाओं का क्रियान्वयन करने की कोशिश हो रही है।

**श्रीमती रंजीत रंजन :** सभापति महोदय, मैं आपके माध्यम से यह कहना चाहती हूँ कि हम प्रदूषण को कम करने की बात कर रहे हैं, वाहन प्रदूषण को कम करने के लिए हम इलेक्ट्रिक वाहन को भी प्रोत्साहित कर रहे हैं, लेकिन क्या यह बात सही है कि एक रिसर्च आया है कि जो इलेक्ट्रिक वाहन हैं, बैटरीज़ हैं, वे जिस प्रोसेस से बनती हैं, उसमें बनाने वालों की सेहत को ज्यादा खतरा है और जब बैटरी लाइफ खत्म होती है तो उसको डम्प करने का जो प्रावधान है, उससे हमारी धरती और भी ज़हरीली होगी, फर्टाइल लैंड को नुकसान होगा? क्या प्रदूषण को कम करने के लिए इलेक्ट्रिक वाहन को प्रोत्साहित करना डीज़ल और पेट्रोल से बेहतर है या उससे भी ज्यादा खतरनाक है? जो रिसर्च है, वह यह कहता है कि यह उससे भी ज्यादा खतरनाक है।

**श्री नितिन जयराम गडकरी :** आदरणीय सभापति महोदय, हमारे देश में 16 लाख करोड़ रुपये का fossil fuel का इम्पोर्ट होता है, उसका प्रदूषण कितने बड़े पैमाने पर है, यह दिल्ली वालों को समझाने की आवश्यकता नहीं है। जहां तक लीथियम आयन बैटरी है, उस बैटरी में चार chemistry हैं, एक एल्युमिनियम, एक लीथियम के साथ जिंक, एल्युमिनियम, स्टील आयन बैटरी है, इसकी केमिस्ट्री पर भी काम हो रहा है। एक एल्युमिनियम एयर टेक्नोलॉजी पर भी काम हो रहा है।

महोदय, दूसरी महत्वपूर्ण बात यह है कि जहां पेट्रोल और डीज़ल के लिए हम 110-120 रुपये लगाते हैं, वहीं इलेक्ट्रिक व्हीकल्स में हमारे 10 रुपये लगते हैं। हम हमारे टिकट रेट्स कम कर सकेंगे। लीथियम आयन बैटरी की कॉस्ट 150 dollar per unit की थी, किंतु अब वह 115 dollar पर आयी है। जो per kilowatt 150 डॉलर की थी, अब वह 115 पर आयी है। अब हमारे देश में भी लीथियम आयन मिला है। जम्मू-कश्मीर में विश्व का छठा largest lithium-ion reserve मिला है। हम 1,200 टन लीथियम आयन import करते हैं। मुझे विश्वास है कि अभी तक इस प्रकार के रिसर्च की जो बात कर रहे हैं, ऐसी कोई रिपोर्ट हमारे पास नहीं है। अगर आएगी तो हम इसके ऊपर अवश्य विचार करेंगे। हमारी वित्त मंत्री जी ने अपने बजट भाषण में सर्कुलेशन इकोनॉमी की बात कही थी, जिसमें हम लोग वेस्ट मैटीरियल की सर्कुलेशन इकोनॉमी बनाएं। अभी हमारे पास कार की स्क्रेपिंग हो रही है, रबर टायर की स्क्रेपिंग करके जो रबर निकलता है, उसे बिटुमेन में डालने का काम 15 परसेंट कर रहे हैं। प्लास्टिक का 7 परसेंट रोड में डाल रहे हैं, उसी प्रकार से iron slag का उपयोग कर रहे हैं। हमने तो केवल इकोलॉजिकल एन्वायनमेंट को प्रोटेक्ट करने के लिए दिल्ली का म्युनिसिपल वेस्ट 25 लाख टन, अहमदाबाद का 25 लाख टन और दिल्ली मुम्बई हाईवे में और डाला। ऐसा 50 लाख टन म्युनिसिपल वेस्ट रोड के अंदर डाल दिया। जहां तक आपने लीथियम आयन बैटरी की बात की है, इसके बारे में हम पूरी चिंता करेंगे और इसकी रीसाइक्लिंग करने में कहीं भी उसके दुष्परिणाम न आएँ, कहीं भी कोई नई समस्या न हो, इसकी चिंता सरकार करेगी। यह केमिस्ट्री रोज़ बदल रही है, यह फ्यूचरिस्टिक टेक्नोलॉजी है। Our Government is working in that direction with futuristic technology, futuristic vision and

futuristic planning. 'आत्मनिर्भर भारत' बनाने का प्रधान मंत्री जी का जो सपना है, वर्ल्ड की स्ट्रॉन्ग इकोनॉमी बनाने का जो सपना है, मैं विश्वास के साथ कहूंगा कि आने वाले 5 साल के अंदर इलेक्ट्रिक व्हीकल्स, बसेज़, even ट्रक्स भी, इनको एक्सपोर्ट करने वाला पहले नम्बर का देश हिन्दुस्तान बनेगा। इतना पोटेंशियल हमारे पास है और इतना काम हो रहा है। वर्ल्ड के सब reputed brands हैं, साढ़े बारह लाख करोड़ रुपये की इकोनॉमी है। अब जापान को पीछे छोड़कर हम तीसरे नम्बर पर आए हैं और निश्चित रूप से जल्द ही हम और आगे जाएंगे। इसमें बहुत अच्छी तरह से हमारा एक्सपोर्ट बढ़ेगा, नए रोज़गार पैदा होंगे और देश समृद्ध होगा, निश्चित रूप से मुझे यह विश्वास है। अगर ऐसी कोई बात होगी या रिपोर्ट आएगी, तो सरकार की ओर से उस पर निश्चित रूप से चिंता की जाएगी।

SHRI KARTIKEYA SHARMA: Sir, I would like to know from the hon. Minister about the status of adoption of e-vehicles and the steps taken for their promotion in the State of Haryana and NCR Region.

SHRI NITIN JAIRAM GADKARI: The subject is related with the Heavy Industries Ministry and the Urban Development Ministry. I think you are talking about purchasing of e-buses...

SHRI KARTIKEYA SHARMA: E-vehicles.

SHRI NITIN JAIRAM GADKARI: For e-vehicles, there is no problem. In the Government everywhere and even in the private sector, people are using e-vehicles. It is very popular. The only problem is the cost difference between petrol/diesel vehicles and e-vehicles. Cost of e-vehicles is high. It is dependent upon volume. When volume increases, I feel -- it is my estimate; I am not giving you a promise-- that within one-and-a-half years, the cost of petrol/diesel vehicles and the cost of electric vehicles will be the same. Suppose the expenditure on petrol four-wheeler vehicle is Rs.30,000 per month; for electric, it will come down to Rs.3,000 or Rs.4,000 per month. So, there is a saving and no pollution.

DR. FAUZIA KHAN: Mr. Chairman, Sir, while I must acknowledge it because hon. Minister is from Maharashtra and his work and his vision must definitely be admired, but, through you, I would like to ask the hon. Minister one point. Many times, he has visited the place where we live. He himself will say that the condition of the highways and HAM roads there is very, very poor because of the poor quality of construction. When the road is actually constructed, MoRTH guidelines are not followed. One example is, for embankment level, the particle size has to be 75 mm; in sub-grade, it



has to be 50 mm. It cannot be more than that. But we see that huge boulders are put on roads and nobody is supervising it. Because of that, roads break very, very soon. Sir, it is a very important issue.

MR. CHAIRMAN: Your question please!

DR. FAUZIA KHAN: Sir, I am sure the Minister will agree with me. It is because of this and because of lack of supervision. External consultants are hired and actual officers are not supervising.

MR. CHAIRMAN: Hon. Member, please ask your supplementary question.

DR. FAUZIA KHAN: I just want to ask one thing from the Minister. If MoRTH guidelines are not followed, what is the accountability of the officers? What punishment is prescribed?

SHRI NITIN JAIRAM GADKARI: Mr. Chairman, Sir, the question which the hon. Member is asking is not related to this question.

**श्री सभापति :** यह सीधे महाराष्ट्र का मामला है।

SHRI NITIN JAIRAM GADKARI: I know that she is complaining for that particular road in Parbhani District for many days. We have checked all quality norms and I am very much cautious about it and we are transparent, time-bound, result-oriented and corruption-free. Up till now, for the last 10 years, we have awarded works of more than Rs.50 lakh crores with Government Budget and public-private investment. Our quality is well-known to the people but still if the hon. Member is complaining about the quality of a road in Maharashtra, we will check it up. Many Members from Maharashtra are present here. We are spending Rs.5 lakh crore on road construction in Maharashtra. Still, I will again check up the particular case of quality issue of that road, of which the hon. Member has given me the reference. I will see how it can be improved further.

MR. CHAIRMAN: Question No. 35.

### **Skill development centres in Chhattisgarh**

\*35. SHRI RAJEEV SHUKLA: Will the Minister of SKILL DEVELOPMENT AND

ENTREPRENEURSHIP be pleased to state:

- (a) the number of Skill Development Centres (SDCs) functioning in the State of Chhattisgarh at present, district-wise; and
- (b) the number of youths and girls who have benefitted in their lives on the basis of training along with the district-wise details?

THE MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN): (a) and (b) A Statement is laid on the Table of the House.

### Statement

(a) The Govt of India, under the Skill India Mission (SIM), aims at skilling, re-skilling and up-skilling to ensure all young Indians are prepared for the large number of opportunities coming up as the economy expands and India moves to become the third largest economy in the world. SIM aims to equip the youth of the country with market-relevant skills.

Under SIM, the Ministry of Skill Development and Entrepreneurship (MSDE) delivers skilling, re-skilling and up-skilling programmes through a comprehensive network of skill development centres/institutes across the country under various schemes viz. Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Shikshan Sansthan (JSS), National Apprenticeship Promotion Scheme (NAPS) and Craftsmen Training Scheme (CTS) through Industrial Training Institutes (ITIs). The district-wise number of Skill Development Centres under these Schemes of MSDE in Chhattisgarh is at Annexure-I.

(b) The District-wise details of number of male and female candidates who have benefitted under various schemes viz. PMKVY, JSS, NAPS, CTS (ITIs) in Chhattisgarh are at Annexure-II, Annexure-III, Annexure-IV and Annexure-V respectively.

### Annexure -I

District-wise number of Skill Development Centers functioning under PMKVY, JSS, NAPS, and ITIs in Chhattisgarh:

S. No.	District	PMKK's Centers	JSS centers	NAPS*	ITI	
					Govt. ITIs	Pvt. ITIs
1	Balod	--	--	4	8	4

2	Baloda Bazar	1	--	6	4	4
3	Balrampur	1	--	44	3	0
4	Bastar	--	1	5	4	3
5	Bemetara	1	--	4	5	5
6	Bijapur	1	1	1	2	0
7	Bilaspur	1	1	60	7	12
8	Dantewada	--	1	5	2	1
9	Dhamtari	--	--	10	7	0
10	Durg	1	--	50	6	27
11	Gariaband	1	--	--	2	0
12	Gaurella-Pendra-Marwahi	--	--	--	2	1
13	Janjgir-Champa	1	--	9	9	15
14	Jashpur	1	--	1	2	1
15	Kabirdham	1	--	1	2	2
16	Kanker	1	1	2	5	1
17	Kondagaon	1	1	3	3	0
18	Khairagarh- Chhuikhadan-Gandai	--	--	--	--	--
19	Korba	1	1	17	3	5
20	Koriya	1	1	1	4	5
21	Mahasamund	1	1	4	2	3
22	Manendragarh-Chirmiri Bharatpur	--	--	--	--	--
23	Mohla-Manpur	--	--	--	--	--
24	Mungeli	1	--	2	2	1
25	Narayanpur	1	1	--	2	1
26	Raigarh	1	--	68	9	3
27	Raipur	1	1	114	5	10
28	Rajnandgaon	1	1	14	9	5
29	Sarangarh	--	--	2	--	--
30	Sakti	--	--	--	--	--
31	Sukma	--	1	1	2	0
32	Surajpur	1	--	4	6	0
33	Surguja	1	1	11	3	3
	Total	22	14	443	120	112

\* Number of establishments participating in NAPS

**Annexure II**

District-wise no. of candidates trained under PMKVY in Chhattisgarh during last three years (2020- 21, 2021-22 and 2022-23):

District	FY-20-21		FY-21-22		FY-22-23	
	Female	Male	Female	Male	Female	Male
Balod	140	264	41	28	-	-
Baloda Bazar	261	512	220	162	191	99
Balrampur	165	252	231	98	135	105
Bastar	92	383	49	54	81	24
Bemetara	57	237	198	163	153	47
Bijapur	-	-	17	5	74	50
Bilaspur	129	307	122	275	155	142
Dantewada	-	-	12	8	23	27
Dhamtari	312	661	115	151	53	42
Durg	641	854	274	316	78	40
Gariyaband	34	136	10	39	-	-
Janjgir- Champa	148	290	400	112	102	18
Jashpur	57	72	278	92	22	-
Kabirdham	88	218	296	23	120	-
Kanker	73	137	132	73	106	84
Kondagaon	27	23	162	151	82	46
Korba	461	624	335	388	262	123
Korea	368	649	305	504	50	12
Mahasamund	82	309	152	194	27	42
Mungeli	44	244	129	254	51	129
Narayanpur	32	50	136	83	102	53
Raigarh	772	1,069	408	309	170	77
Raipur	506	1,919	316	509	222	155
Rajnandgaon	396	707	223	217	110	81
Surajpur	290	722	70	58	153	87
Surguja	116	219	422	176	298	53
<b>Total</b>	<b>5,291</b>	<b>10,858</b>	<b>5,053</b>	<b>4,442</b>	<b>2,820</b>	<b>1,536</b>

**Annexure III**

JSS: District-wise no. of candidates trained under JSS in Chhattisgarh during last three years (2020- 21, 2021-22 and 2022-23):

S. No.	District	2020-21		2021-22		2022-23	
		Male	Female	Male	Female	Male	Female
1	BASTAR	446	1347	331	1453	837	1861
2	BIJAPUR	0	0	247	610	996	1704
3	BILASPUR	0	0	630	1145	787	1912
4	DANTEWADA	0	0	205	675	815	1882
5	KANKER	0	0	159	741	720	1980
6	KONDAGAON	0	0	131	769	288	2412
7	KORBA	305	1494	492	1301	756	1938
8	KOREA	436	1264	259	1541	541	2149
9	MAHASAMUND	0	0	75	825	432	2267
10	NARAYANPUR	0	0	123	537	660	2040
11	RAIPUR	187	1613	182	1590	292	2407
12	RAJNANDGAON	20	1560	94	1705	331	2368
13	SUKMA	0	0	85	406	733	1967
14	SURGUJA	549	1250	409	1391	867	1832
<b>Grand Total</b>		<b>1,943</b>	<b>8,528</b>	<b>3,422</b>	<b>14,689</b>	<b>9,055</b>	<b>28,719</b>

**Annexure IV**

NAPS: District-wise details of youth and women engaged as apprentices at present in the State of Chhattisgarh from FY 2019-20 to FY 2023-24 till 31.10.2023:

District	FY-20-21		FY-21-22		FY-22-23	
	Female	Male	Female	Male	Female	Male
Balod	6	5	0	0	3	6
Balodabazar-Bhatapara	0	39		87	4	153
Balrampur	21	158	12	75	18	141
Bastar	0	2	4	0	1	1
Bemetara	0	0	0	8	0	8
Bijapur	0	0	0	0	0	0

Bilaspur	73	426	129	648	110	353
Dakshin Bastar Dantewada	0	0	3	1	46	236
Dhamtari	9	11	2	4	3	21
Durg	24	186	50	262	132	513
Janjgir-champa	0	30	1	13	3	37
Jashpur	0	0	0		0	1
Kabeerdham	0	0	0			8
Kondagaon	0	1	4	1	0	0
Korba	16	216	24	377	40	417
Korea	0	9	0	0	0	0
Mahasamund	0	0	0	2	2	4
Mungeli	0	1		0	0	0
Raigarh	0	6	7	66	10	109
Raipur	31	549	109	881	389	2254
Rajnandgaon	5	4	0	5	11	32
Sarangarh Bilaigarh	0	0	0	0	0	0
Sukma	0	0	0	1	0	0
Surajpur	0	0	0	0	2	6
Surguja	0	4	1	1	0	12
Uttar Bastar Kanker	0	0	3	2	1	0
<b>Grand Total</b>	<b>185</b>	<b>1,647</b>	<b>349</b>	<b>2,434</b>	<b>775</b>	<b>4,312</b>

### Annexure V

CTS : District-wise no. of candidates enrolled under CTS in Chhattisgarh during last three years (2020, 2021 and 2022)

Sr. No.	Districts	2020		2021		2022	
		Male	Female	Male	Female	Male	Female
1	Balod	633	332	1008	470	801	434
2	Baloda Bazar	570	201	694	215	606	207
3	Balrampur	111	40	87	37	110	41
4	Bastar	458	164	460	217	441	190
5	Bemetara	361	129	442	170	493	183

6	Bijapur	89	38	128	52	98	41
7	Bilaspur	1,702	452	1,895	523	1,516	475
8	Dantewada	184	55	236	83	230	63
9	Dhamtari	481	299	523	295	417	311
10	Durg	1,848	866	2,420	909	2,318	931
11	Gariyaband	135	65	131	72	122	87
12	Gaurella Pendra Marwahi	217	111	193	104	185	113
13	Janjgir-Champa	1,775	373	1,964	388	1,822	383
14	Jashpur	98	47	147	57	128	49
15	Kabirdham	209	47	272	50	200	54
16	Kanker	152	249	205	280	170	261
17	Kondagaon	304	130	337	136	302	115
18	Korba	418	233	558	262	481	191
19	Korea	453	1,65	382	172	332	149
20	Mahasamund	370	101	385	108	364	126
21	Mungeli	153	38	147	39	132	50
22	Narayanpur	231	79	240	95	262	92
23	Raigad	714	285	801	279	824	350
24	Raipur	1,209	311	1,224	284	1,239	295
25	Rajnandgaon	735	331	845	351	757	361
27	Sukma	24	16	56	26	48	22
28	Surajpur	184	102	222	102	183	97
29	Surguja	336	157	375	167	391	173
<b>Total</b>		<b>14,154</b>	<b>5,416</b>	<b>16,377</b>	<b>5,943</b>	<b>14,972</b>	<b>5,844</b>

SHRI RAJEEV SHUKLA: Sir, I have seen the reply of the Minister. The scheme is a spread-over and all those things. I want to know if there is a special focus on tribal districts where tribal youth can be skilled and trained. But, before that, I want to request one thing. कुछ मिनिस्टर्स अच्छी तरह से तैयार होकर आते हैं और कुछ कम तैयार होकर आते हैं, लेकिन गडकरी जी तो इतना तैयार होकर आते हैं कि एक सवाल पर 25-25 मिनट लग जाते हैं। इनकी इतनी preparedness है, तो इसकी जरा टाइम लिमिट कर दीजिए।

MR. CHAIRMAN: Rajeevji, I can tell you that while everyone will agree about hon. Gadkariji, but performance of Dharmendra Pradhanji today has been amazing. I thought you will compliment him. He has been very forthright and very exhaustive. Now, hon. Minister.

**श्री धर्मेन्द्र प्रधान :** माननीय सभापति जी, आदरणीय राजीव शुक्ला जी ने प्रश्न पूछा है कि आदिवासी युवाओं के बारे में क्या करना है। अभी मेरे senior colleague, श्री अर्जुन मुंडा जी ने 'पीएम जनमन योजना' के अंदर स्किल डेवलपमेंट के बारे में जो प्रमुख कंपोनेंट है, उसके बारे में उल्लेख किया है। भारत सरकार का ग्रामीण विकास विभाग, पंचायती राज विभाग, एग्रीकल्चर विभाग, स्किल डिपार्टमेंट और सभी राज्य सरकारें फोकस्ड तरीके से देश के ग्रामीण युवाओं की स्किल कैपेसिटी बढ़े, इसके संबंध में योजना बना रही हैं। मैंने इसका एक विवरण रखा है।

**श्री राजीव शुक्ला :** सर, कुछ प्राइवेट कंपनीज के साथ गवर्नमेंट collaboration कर रही है, जैसे Blinkit, Apna, Quess आदि हैं। क्या ऐसा नहीं है कि इन लोगों को कुछ फायदा हो जाए या इनको सेलेक्ट करने का कोई प्रोसीजर है? ...**(समय की घंटी)**...

**श्री धर्मेन्द्र प्रधान :** सर, हमारी सरकार में पारदर्शिता है, बाकी मेरे मित्र राजीव शुक्ला जी की दृष्टि में चाहे जो दिखे, हमारे यहां तो सारे पारदर्शी हैं।

MR. CHAIRMAN: The House is adjourned to meet at 2 p.m. today.

*[Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part — I to this Debate, published electronically on the Rajya Sabha website under the link <https://rajyasabha.nic.in/Debates/OfficialDebatesDateWise> ]*

*The House then adjourned for lunch at one of the clock.*

*The House reassembled after lunch at two of the clock,*

MR. CHAIRMAN *in the Chair.*

#### **SUPPLEMENTARY DEMANDS FOR GRANTS 2023-2024**

MR. CHAIRMAN: Supplementary Demands for Grants 2023-2024; Shri Pankaj Chaudhary.

**वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी) :** महोदय, मैं अनुपूरक अनुदान मांगों, 2023-24 को दर्शाने वाला विवरण (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

#### **SHORT DURATION DISCUSSION**

##### **\*Economic Situation in the Country**

**श्री जयराम रमेश (कर्नाटक) :** सर, हाउस में कोई भी कैबिनेट मंत्री उपस्थित नहीं हैं। I have a point of order. ...**(Interruptions)**...

\* Further discussion continued from the 5<sup>th</sup> December, 2023.



MR. CHAIRMAN: Now, we will take up the Short Duration Discussion. ...*(Interruptions)*...

**श्री जयराम रमेश :** सर, हाउस में कोई भी कैबिनेट मंत्री उपस्थित नहीं हैं।

MR. CHAIRMAN: Further discussion on the "Economic Situation in the country", raised by Shri Derek O'Brien on 5th December, 2023. On 5<sup>th</sup> December, 2023, Shri Rakesh Sinha had concluded his address while participating in the discussion. Any other Member desiring to speak, that was indicated. ...*(Interruptions)*...

**श्री जयराम रमेश :** सर, हाउस में कोई भी कैबिनेट मंत्री उपस्थित नहीं हैं।

MR. CHAIRMAN: The telepathy of Shri Jairam Ramesh is so strong over-taking physical hurdles. The hon. Minister, who is deeply committed to parliamentary practices and has been in this House as much as you have been or perhaps more, is very much here. ...*(Interruptions)*... Hon. Members, I had indicated that we would like to accommodate as many Members as possible. Some names have come. We would try to accommodate the hon. Members. Now, Shri K.R.N. Rajeshkumar. ...*(Interruptions)*... Now, Prof. Ram Gopal Yadav.

**प्रो. राम गोपाल यादव (उत्तर प्रदेश) :** धन्यवाद सभापति जी।

MR. CHAIRMAN: We will have benefit of his thoughts on a very important subject, very wholesomely initiated by Shri Derek O'Brien, impactfully initiated. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, what is going on! You are becoming very complimentary to Shri Derek O'Brien. ...*(Interruptions)*...

MR. CHAIRMAN: Let me tell you, our equation always has been the same. But, right now, what has happened is, you seem to have acquired a new intellectual ability to find it out.

**प्रो. राम गोपाल यादव :** सर, आप 20-22 सेकंड के समय को एडजस्ट करवा दीजिए।

MR. CHAIRMAN: Sir, I am here to take care of everything.

PROF. RAM GOPAL YADAV: Okay, Sir.

MR. CHAIRMAN: I will drive the technology rather than be driven by it.

**प्रो. राम गोपाल यादव:** श्रीमन्, आपने मुझे इस विषय पर बोलने की अनुमति दी, इसके लिए आपका बहुत-बहुत धन्यवाद। मैं कल से भारत की आर्थिक स्थिति पर हो रही चर्चा को सुन रहा हूँ और बहुत सारे आंकड़े भी दिए गए हैं। ये आंकड़े आम तौर पर भूलभुलैया होते हैं, इन्हें पता नहीं कौन बनाता है, कैसे बनाता है। किसी को इधर के लोग कंट्राडिक्ट करते हैं, तो...

**श्री सभापति :** और कहां बनाता है, इस ग्लोब के किस हिस्से में बनाता है?

**प्रो. राम गोपाल यादव :** सर, मैं वैसे भी ज्यादा नहीं बोलता हूँ, इस बात को आप भी जानते हैं। आप इसको अदरवाइज़ नहीं लीजिएगा, कल जब इधर से लोग बोल रहे थे, तो मुझे ऐसा लग रहा था कि ये किसी दूसरे ग्रह से आए हुए लोग हैं, जिनको यहां के धरातल की कोई जानकारी नहीं है। जिनको यहाँ के धरातल की कोई जानकारी नहीं है। सच बात तो यह है कि मोदी जी के परिश्रम और मोदी जी के नाम से ये लोग आ जाते हैं, लेकिन गाँव में देखना नहीं चाहते हैं कि क्या हो रहा है, कितना दिया जा रहा है और कुछ लग रहा है या नहीं। जैसे मोदी जी से प्रचार करा दिया - 'हर घर जल, हर घर नल'।

**श्री सभापति :** नहीं, 'हर घर नल, तो फिर जल'।

**प्रो. राम गोपाल यादव :** 'हर घर नल-हर घर जल'। Sorry. Thank you, Sir. जब हम अपने इलाके में जाते हैं, तो लोग हमसे मिलने आते हैं। क्योंकि उनकी समस्याएं होती हैं, इसलिए कोई मदद के लिए आता है, कोई किसी काम के लिए आता है। मैं अक्सर उनसे पूछता हूँ कि बताइए, क्या आपके गाँव में हर घर में पानी पहुंच गया है? मैं कई गाँवों में ब्याह-शादियों में जाता हूँ। सारी पक्की गलियाँ, जो विधायकों ने, सांसदों ने, या ब्लॉक जिला पंचायतों ने बनवा दी थीं, वे खुदी पड़ी हैं, क्योंकि वहाँ से पाइपलाइन्स जानी हैं। वहाँ पाइपलाइन नहीं बनी, टंकी नहीं बनी। यह क्यों नहीं बनी? लोग जो बताते हैं, उसके अनुसार गुजरात वाले लोग - आप उसको अदरवाइज़ मत लीजिएगा, वहाँ के लोग कहते हैं कि सारे ठेकेदार गुजरात के थे और पैसा लेकर चले गए। (...व्यवधान...) लोग ऐसा कह रहे हैं। आप सुनिए, आप रिकॉर्ड में देख लीजिए कि ऐसा है कि नहीं। मैं यह ऐसे ही नहीं कह रहा हूँ, मैं ऐसा आलोचना की दृष्टि से नहीं कह रहा हूँ, लेकिन कोई गाँव ऐसा नहीं है, जिसमें हंड्रेड परसेंट घरों में पानी गया है, किसी गाँव में तो एक भी घर में पानी नहीं गया है। आपको इसको देखने की जरूरत है, इन लोगों से कहने की जरूरत है कि इसको कीजिए। आप या तो प्रधान मंत्री जी से, इतने बड़े आदमी से प्रचार मत कराइए या फिर उस काम को पूरा कराइए। चिदम्बरम जी ने कल कहा था कि जमीन पर नहीं दिखता है कि हमारी इकोनॉमी बड़ी है, दुनिया में ग्रोथ रेट सबसे ज्यादा है। सुशील मोदी जी ने कहा कि अगर नीचे नहीं दिखता

तो तीन राज्यों में जनता ने कैसे जिता दिया? लेकिन अगर मैं यह पूछूँ कि हिमाचल प्रदेश, तेलंगाना और कर्णाटक में आप क्यों हारे, तो क्या जवाब है? यह कोई तर्क नहीं है, यह कोई पैरामीटर नहीं हो सकता है। अगर आंकड़े की बात करें, तो यह सही बात है कि पाँचवीं अर्थव्यवस्था है, सारा मामला बहुत बल्क है, लेकिन पर कैपिटल जीडीपी में देखेंगे, तो पाएंगे कि हम 194 देशों में से 133वें नंबर पर हैं। जो आम आदमी की स्थिति है, वह यह दर्शाती है कि हम दुनिया में कहाँ स्टैंड करते हैं, भले ही पाँचवें नंबर पर क्यों न हों! हम 194 देशों में से 133वें नंबर पर हैं।

सर, ग्लोबल हंगर इंडेक्स 2023 की वर्ल्ड डेवलपमेंट रिपोर्ट के आधार पर क्या कहता है? यह रिपोर्ट बताती है कि 125 देशों में से हमारी स्थिति 111 वें नंबर पर है। हालांकि एफएसएसआई ने इसका कंट्राडिक्शन किया है। इसलिए मैंने पहले ही कहा था कि आंकड़े कौन बनाता है, कैसे बनाते हैं। इसके आंकड़ों पर जाने की जरूरत नहीं है, लेकिन अगर जरूरत है, तो मैं यह आंकड़ा भी दे रहा हूँ कि हम कहाँ stand करते हैं, इसलिए केवल आंकड़ों पर भरोसा मत कीजिए।

महोदय, राकेश सिन्हा साहब अभी यहाँ पर नहीं हैं। उन्होंने कई उदाहरण दिए थे। मैं जब अपने क्षेत्र में रहता हूँ, तो मुझसे सैकड़ों लोग मिलते हैं। मेरे पास ऐसे तमाम लोग आते हैं कि मेरी बेटी की शादी है, कुछ मदद करवा दीजिए। अभी परसों ही एक ऐसी स्थिति हुई, जब मैं वहाँ था। - मैं यहाँ पर दो-तीन दिन नहीं था, मैं वहाँ था, तब ऐसी ही स्थिति हुई। एक आदमी बैठा था, मैंने उससे पूछा कि बताओ, तुम्हारा क्या काम है? उसने कहा कि सर, मैं अकेले में बात करना चाहता हूँ। मैंने बाकी लोगों से कहा कि अगर सबकी बात हो गई हो, तो चले जाएं, नहीं तो मैं इनको लेकर जाऊँ। मैंने कहा कि आप चाय पीकर जाएं। उसने कहा कि मेरी बेटी की शादी है, उसकी सहेलियाँ, जिनकी शादी हुई है, वे थोड़े संपन्न परिवार की हैं। उसने मुझसे नहीं कहा, अपनी माँ से कहा कि जैसे हमारी और सहेलियों की शादी के लिए लहंगा बनाया जाता है, वैसी हमारी हैसियत नहीं है - क्योंकि लहंगा तो टीवी के जरिये अब ऐसा दिखने लगा है कि यह 1 करोड़ रुपये का बनता है, लड़कियाँ 50 हजार का लहंगा भी पहनती हैं। ऐसा भी होता है, लेकिन सभी लड़कियों का मन तो होता ही है। गरीब लड़की हो या कोई और भी हो, वह शादी के दिन बेहतर लहंगा पहनना चाहती है, 1 करोड़ रुपये का नहीं, तो 10-15 हजार रुपये का ही लहंगा बनवा दो - मेरी पत्नी से उनकी बेटी ने कहा था। मैंने कहा कि हम इसकी व्यवस्था करवा देंगे, आप निराश मत होइए। लेकिन स्थिति ऐसी नहीं है, जैसा आप कहते हैं कि उन्होंने यह कह दिया। उज्ज्वला योजना में गैस का सिलिंडर देते हैं। उसमें यह तो पता कीजिए कि जो सिलिंडर दिये गये, उनमें से कितने भरे गये। लोगों के पास उनको भरवाने के लिए पैसे ही नहीं हैं। 80 फीसदी लोगों के पास उनको भरवाने के लिए पैसा नहीं है। पड़ोसियों ने उनसे यह कह कर ले लिया कि आप सिलिंडर हमें दे दीजिए। उसमें यह स्थिति है।

सर, मैं तो अब यह चाहता हूँ कि लोग गाँव में जाकर देखें कि वहाँ जो शौचालय बने हुए हैं, उनका उचित प्रयोग हो रहा है या नहीं हो रहा है। वहाँ कहीं पर बकरियाँ बँधी हैं, कहीं पर लोगों ने उसमें भूसा भर दिया है। वहाँ पानी की व्यवस्था नहीं है। यह स्थिति है। इस ग्राउंड रियलिटी को नहीं दर्शाया गया है। यहाँ तो कम से कम ऐसी बात कहिए, जिसको सुनने वाला यह समझे कि हाँ, यह सही बात कही जा रही है। इसमें सुनने वाला क्या कहेगा, यह तो उसके सिर के ऊपर से निकल जाएगा।

प्रधान मंत्री जी ने स्वास्थ्य के लिए बहुत सारी योजनाएँ बनायीं। यह सही है कि 5 लाख रुपये तक की चिकित्सा की व्यवस्था की गयी, लेकिन उसको डॉक्टर नहीं मान रहे हैं। आप आश्चर्य करेंगे कि इलाहाबाद की एक एमपी हैं, जो कि बहुगुणा जी की बेटी, रीता जी हैं, उन्होंने एक मरीज को गंगाराम अस्पताल में भेजा, तो उसने वापस कर दिया कि हम इस कार्ड को नहीं मानते। उन्होंने चिट्ठी लिखी और मुझसे व्यक्तिगत रूप से आकर कहा कि आप हेल्थ कमेटी के चेयरमैन हैं, इसमें कुछ मदद कीजिए, क्योंकि उसने लाखों रुपये का बिल बना दिया और वह इसको मान ही नहीं रहा है। मैंने गंगाराम अस्पताल के सुपरिंटेंडेंट से बात की। मैं उनको जानता हूँ। वे एम्स की गवर्निंग बॉडी में मेरे साथ थे, उनसे कभी-कभी मुलाकात हो जाती थी। उन्होंने कहा कि इस कार्ड का कोई ठिकाना नहीं है। अब आप यह देखिए कि यह गवर्नमेंट का ऑथेंटिक कार्ड है, लेकिन इसलिए कि उस पर आप जब ज्यादा पेमेंट लेंगे, तो मालूम पड़ जाएगा कि 10 रुपये की जो चीज़ है, उसका दाम 1,000 रुपये ले रहे हैं, इसलिए कोई इसका फायदा नहीं दे रहा है। कुछ निजी अस्पताल ऐसे हैं कि 500 रुपये की दवा दी और वे 5,000 रुपये का बिल बना देते हैं कि हमें पैसा मिल जाएगा। यानी इसमें लूट हो जाती है। हमारे यहाँ जो out of pocket expenditure है, वह दुनिया में सर्वाधिक है। हमारे ही हेल्थ विभाग की और दुनिया के दूसरे देशों की यह रिपोर्ट है कि out of pocket expenditure के कारण 2-3 परसेंट लोग poverty line के नीचे चले जाते हैं। ...**(समय की घंटी)**... अगर एक घर में कोई व्यक्ति कैंसर का मरीज हो गया, तब उसकी तो जमीन बिक गई। फिर out of pocket expenditure कैसे कम हो? मैं सरकार से आपके माध्यम से अनुरोध करना चाहूँगा कि यह सबसे बड़ी बात है। अगर इसको कम कर देंगे, तो ठीक रहेगा। आपकी गवर्नमेंट ने कोशिश की है, no doubt, लेकिन उसका implementation सही तरीके से नहीं हो रहा है। कुछ दूसरे देशों में, जैसे इंग्लैंड वगैरह में यह केवल 2-3 परसेंट है। यह पश्चिमी देशों में बहुत कम है। यहाँ अगर इसकी व्यवस्था नहीं होती है, तो कोई लाभ होने वाला नहीं है, आप कहते रहिएगा। इसलिए मैं यह कहना चाहता हूँ कि इन आंकड़ों पर मत जाइए। गाँव में, देहात में, ग्रामीण इलाकों में जाकर असलियत को देखें, लोगों से बात करें और कमियों को दूर करें। बहुत-बहुत धन्यवाद।

SHRI KANAKAMEDALA RAVINDRA KUMAR (Andhra Pradesh): Hon. Chairman, Sir, I am very thankful to you for giving me this opportunity. As on 31<sup>st</sup> March, 2023, the debt of the Central Government was Rs.155.6 lakh crore. This is 57.1 percent of GDP in financial year, 2022-23. When compared with unemployment rate as on July, 2023, it is 7.95 percent. During the first quarter of the current financial year, the manufacturing sector was not performing well to the expected level. But, it seems the second quarter of this part of growth in the manufacturing sector is there. Under these situations, a big question which arises in everybody's mind is whether the Government will be able to become a five trillion economy by 2025. That has to be looked into. In the employment sector, there is a big gap. The Government had set the ambitious task of providing one million jobs by the end of 2023. We are in the month of December, only a few days are left at the end of 20 years. It has to be

considered by the hon. Minister. Sir, we have given to ourselves a cooperative federalism. The Centre has the responsibility to take care of the financial condition of the States. There are certain parameters which every State has to follow. But, what is happening in the State of Andhra Pradesh is known to everybody. As on date, the debt of the State is Rs. 11,28,992 crores. As per the information given in an answer a Parliamentary question, the debt of the State Governments at the end of the financial year 2022-23 is estimated to be about 28 per cent of GDP.

(MR. DEPUTY CHAIRMAN *in the Chair.*)

The debt percentage of the State Government of Andhra Pradesh falls within 28 per cent of GDP. As per the statement of RBI, ...*(Interruptions)*... Sir, what is happening every day? ...*(Interruptions)*... State is a part of the country. Every day they are interrupting.

MR. DEPUTY CHAIRMAN: You have to speak on the Indian economic situation. ...*(Interruptions)*...

SHRI KANAKAMEDALA RAVINDRA KUMAR: It is about finance and Andhra Pradesh is a part of India. ...*(Interruptions)*... It is a part of India, not outside. Sir, it is as per the record of the RBI. ...*(Interruptions)*... As per the statement of RBI, the State Government of Andhra Pradesh raised Rs. 46,443 crores from market. It repaid only Rs.10,339 crores. It has not even paid half of the amount borrowed from market. In reply to my parliamentary question, on 1<sup>st</sup> August 2023, it has been inter alia stated that guarantees of Rs. 22,363 crores during financial year 2021-22 and Rs. 57,444 crores during financial year 2022-23 have been issued by the State Government of Andhra Pradesh.

MR. DEPUTY CHAIRMAN: The subject is 'Position of Indian Economy', your speech will be examined, please. You have to speak on Indian economy.

SHRI KANAKAMEDALA RAVINDRA KUMAR: The State Government has pressed into service its State Public Sector companies, Special Purpose Vehicles and other equivalent instruments into borrowings and thereby attempted to deceit the Government that its net borrowings are within the prescribed limit. But, the Central Government has stated that the borrowings by the State Public Sector companies

and other equivalent instruments ...*(Time Bell rings.)*... where principal and the interest are to be serviced out of the State Budgets.

MR. DEPUTY CHAIRMAN: Your time is over....*(Time Bell rings.)*...

SHRI KANAKAMEDALA RAVINDRA KUMAR: In spite of this advisory issued by the Central Government, they did not stop the borrowings.

MR. DEPUTY CHAIRMAN: Shri Kanakamedala Ravindra Kumar, please conclude; your time is over. The time was three minutes, please conclude.

SHRI KANAKAMEDALA RAVINDRA KUMAR: Hon. Chairman has given ten minutes' time to my colleague Member. The State is becoming a debt-ridden State, the debts of the Government are increasing day by day.

MR. DEPUTY CHAIRMAN: I am inviting other person now. Your time is already over; please conclude.

SHRI KANAKAMEDALA RAVINDRA KUMAR: As per records, the CAG itself has observed the Government is making heinous mistakes in financial management. The CAG itself said about the financial year ending on 22<sup>nd</sup> March that it has borrowed Rs. 1,20,000 crores without showing or telling the Assembly.

MR. DEPUTY CHAIRMAN: Please conclude now.

SHRI KANAKAMEDALA RAVINDRA KUMAR: The Audit certificate in the name of qualified opinion was given in the history of the country. ...*(Time Bell rings.)*... She said that she can tell the debts of the corporation as per what is given to her, but she is not giving full information about the debts of the corporation. CAG says that for every rupee spent in 2021-22, there is a debt of 51 paise. \*

MR. DEPUTY CHAIRMAN: I am inviting other speaker now; it will not go on record any more.

The next speaker is Shri Jethmalani. ...*(Interruptions)*... Please speak on the subject. ...*(Interruptions)*... Your time is fifteen minutes. ...*(Interruptions)*...

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\* Not recorded.

Nothing is going on record. Please follow the rules. ...*(Interruptions)*... Now, Shri Mahesh Jethmalani.

SHRI MAHESH JETHMALANI (Nominated): Hon. Deputy Chairman, I thank you for this opportunity to speak on this most important subject on the economic health of this country. Sir, the essence of the criticism from the Opposition Benches led in the main by the former Finance Minister, Mr. Chidambaram and hon. Member, Mr. Derek O' Brien is that there is no point in the present Government tom-tomming about India's high growth rate. On the ground, this high growth rate has not translated into indicators vital for the poor such as high employment and low inflation. Sir, Mr. Chidambaram, as usual, has shifted the goalpost, but this shift is heartening in one respect. In April this year, citing the World Bank's latest GDP estimate for India, he attacked the Government and he said that it was only Mr. Modi, who was boasting about the economic growth rate in the country. The World Bank Development Update, which he relied on, had cut India's growth forecast to 6.3 per cent from the earlier 6.6 per cent. Mr. Chidambaram, however, has been repeatedly wrong about his economic forecast regarding the NDA Government's policies and programmes. Again, the World Bank's estimates have proved to be hopelessly wrong and in the last two quarters, India's growth rate has been very impressive and way above, the world average growth rate at 7.6 per cent and 7.8 per cent. Now, Sir, Mr. Chidambaram, in a clear case of what can only be called convenient amnesia, accepts the growth rate. He doesn't dispute these figures though he earlier did and criticized us for boasting about it and predicting this high growth rate. Now he has moved on from his blind reliance on foreign forecast about India's growth, but he laments now that what use of high growth rates if high unemployment and high inflation persists. As for employment, Mr. Chidambaram relies upon the Periodic Labour Force Survey. Sir, it is a very good survey. It has got good methodology and its data is unexceptionable. So, let us go by the PFLS data. First, the data reflects -- I am afraid I will have to read this out because there are figures involved; normally, I don't like reading it out; normally I would like to address ad hoc, extempore, but I will read it out -- that both in quantity and quality, the employment situation improved consistently before the Covid pandemic. From 2017-18 to 2019-20, regular wage/salaried employees increased by 1.5 crores, a growth of 13.2 per cent; the increase among females was 0.72 crores or 29.4 per cent; and that for males 0.79 crores or 8.8 per cent. Further formal employment increased by 1.2 crores or 25.3 per cent. The quantity of employment improved pre-pandemic as well. From 2017-18 to 2019-20, the UR, that is, the unemployment rate, which captures long-term unemployment decreased from

6 per cent to 4.8 per cent. The Labour Force Participation Rate, LFPR, increased from 49.8 per cent to 53.5 per cent; the Workers' Population Ratio increased from 46.8 per cent to 50.9 per cent. These changes were widely dispersed in rural and urban areas and for males and females. Now, Sir, this is the pre-Covid. As everybody knows, there was a setback to the economy during Covid. But let us come to the post-Covid situation. Post-Covid urban employment registered a robust V shape recovery after the adverse impacts during lockdown and the second wave of the pandemic. Compared to the October-December 2019 quarter, in the April-June 2023 quarter, the worker population ratio increased from 44.1 per cent to 45.5 per cent. The labour force participation ratio has increased from 47.8 per cent to 48.8 per cent. Unemployment rate has declined from 7.8 per cent to 6.6 per cent. Sir, as urban areas were most affected by the Pandemic, the complete recovery in employment in urban areas is crucial. The unemployment rate recorded in April-June 2023 quarter is the lowest. This is important. The unemployment rate recorded in April-June, 2023 quarter is the lowest over the last five years.

The annual PLFS survey data on which Mr. Chidambaram relies upon, which covers both rural and urban areas, also shows complete recovery in employment post-Pandemic. This pattern of complete recovery in employment is reflected similarly if you look at data from the EPFO and the MGNREGA. The monthly EPFO data discloses — this is again very important statistic — net additions in August, 2023, has been 116 per cent higher than in December, 2019. Hon. Chairman, you know that EPFO data the additions to which is employees' contribution, there is 116 per cent addition to the EPFO which reflects the quantum of employees that have risen and the quantum of employment, therefore, risen. The demand for work — this is also very important — under NREGA in December, 2022, is half the demand when compared to 2023. Sir, NREGA is chosen when people are desperate for work where there is no other work. It is now half the demand. It shows that the demand for distress work has declined sharply in rural areas.

Finally, as per PLFS — again the same survey which Mr. Chidambaram relies upon — the unemployment rate for person, this is an overall picture, aged 15 and above, at the all India level, has decreased to 3.2 per cent only in 2022-23 from 4.1 per cent in 2021-22. This is the state of unemployment which Mr. Chidambaram harps on.

As regards inflation, as per data released by the National Statistics Office, the CPI was 4.25 per cent in May this year, 4.81 per cent in June this year and 5.02 per cent in September, well below the RBI's upward tolerance limit of 6 per cent. We have been below 6 per cent continuously. Ultimate test — forget figures and



statistics — is this. Employment and inflation are matters of great concern to poor. Ultimately, the only test whether unemployment and inflation is hurting people is the election results. Sir, the overwhelming results recently show that people are satisfied with employment and inflation levels.

Sir, a former British Prime Minister is alleged to have said that there are three kinds of lies — lies, dam lies and statistics. Mr. Chidambaram is an excellent juggler of facts. I leave it to hon. Members of the House and others watching this debate to decide which category do Mr. Chidambaram's statements fall within. Sir, perhaps, it merits emphasis that, as Finance Minister, Mr. Chidambaram, presided over some of the greatest scams this country has ever seen which devastated our banking sector, ruined investors and severely retarded economic growth and the very important indicators of employment and inflation, which he has so eloquently waxed about in this House. Sir, the only silver lining I may add personally is that his activities and those of his Government have, in their aftermath, enriched a battalion of lawyers whose earnings I cannot grudge. Sir, hon. Member, Mr. O'Brien, being a leader from a regional party, the TMC, has struck a parochial note. He talks about 8.4 per cent growth rate in West Bengal, which is true. I can't deny that. But, being a Member of a national party, I have all India concerns. But, I do admit to having a soft corner for West Bengal, having studied in a boarding school there from the age of ten to sixteen in that picturesque hill station, Darjeeling. The burden of Mr. O'Brien's song is that India's high growth rate has only enriched billionaires and has widened the inequality gap. I acknowledge, as I said, that West Bengal has a high growth rate of 8.4 per cent, which is above the national average. But, perhaps, an examination of the State-wide data should reveal to Mr. O'Brien where the fruits of economic growth in West Bengal have gone. If per capita income is the measure of economic welfare, then, West Bengal's per capita income is well below the national average. And, in fact, apart from a few North-Eastern States, it is one of the lowest in the country. Then, again, on the question of income inequality, which he talks so much about, the gini coefficient which is now a measure used by economists to measure income inequality income distribution. As a measure of inequality, West Bengal has a coefficient of 0.38, which is the third-largest in the country, and more than the national average. So, if you go by income inequality and income distribution, his State performs the third-worst in the country. Perhaps, as a former quiz master, he needs to ask some questions to himself; and, he may discover some home truths.

Sir, in conclusion, it is the right of the Opposition not merely to ask questions, but to ask incisive and searching questions of the Treasury Benches. But, equally, it behoves the Opposition not to buttress their case with selective facts, slanted

questions, and distorted data. The people of this country deserve to know from their elected representatives the unvarnished truth.

Thank you very much, Sir.

MR. DEPUTY CHAIRMAN: Shri Binoy Viswam. You have three minutes.

SHRI BINOY VISWAM (Kerala): Sir, please give me ten minutes.

MR. DEPUTY CHAIRMAN: There is nothing in my hands. It is there in the list here.

SHRI BINOY VISWAM: Sir, my friends, including my previous speaker Mr. Jethmalani, on the BJP side are trying very hard to pose a picture which is most untrue. Where is the 'V' shaped development, which you are talking about? It can't be seen in the country. The fact is that the people are hungry. The youth is unemployed. The young people are knocking at every door for employment. I ask you what happened to your promise of providing two crore jobs every year. Where is it? Do you know that 22.4 crore Indians are hungry in the country? And, you say that everything is fine here! You live on propaganda. The BJP thrives on propaganda. And, you thrive on propaganda in a very nasty way. What happened to your *Beti Bachao Beti Padhao* scheme? Major share of its fund, to the tune of 42.3 per cent, has gone for propaganda alone. This is the right wing way of development! You forget the poor; you forget the people. You just live on propaganda and spend money on propaganda. This is the real truth of the country today. The economy is in shambles. Unemployment is on the increase, hunger is on the increase, and the people have no huts to live in. Your projects are great but they are not bringing the fruits for the people. Sir, we want a decent life. At this age of ours, when the country has completed 77 years of Independence, in this country, the maximum number of people are illiterate even today. Today, at night, the maximum number of people go to sleep with half stomach. Sir, this is the country in which children below the age of five years are dying the maximum in number. This is the country where the pregnant women are anaemic the maximum. These are WHO statements, and you shut your eyes to this fact. You tell the whole world Vishwaguru, Vishwaguru. No; that Vishwaguru's story is not a real story; it is a story of illusions; it is a story of lies and half-truths, and you tell the world that the whole world is looking at you. (*Time-bell rings.*) Sir, the time has come that the people demand a change in the country. Don't think too much about the victory. That victory is a temporary victory. I can tell you when all the forces of this country which stand for secularism and democracy, if they ever stand together

and hold hands together, we are sure that you can be defeated. The struggle has begun. Don't think that the struggle has ended. It is only a temporary situation. The struggle continues and this House states that the people will win, not the propaganda masters. Sir, Pope Francis has told about one fact. What is that point? (*Time-bell rings.*) Sir, one minute.

MR. DEPUTY CHAIRMAN: Yes.

SHRI BINOY VISWAM: Sir, Pope Francis said, if all the endeavours of the human beings are centred only for profits, then, the whole ecosystem, the whole ethics, religion, will be in shambles. So, people are important, Sir, not the profits. This is the question. We ask the question to you: Who are important - the people or the profits? We say, the people are important and not your profits. (*Time-bell rings*) You plead for Adanis, Ambanis.

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI BINOY VISWAM: Your Government is a Adani-Ambani Government. Don't give their figures. You present a rosy picture saying that this country is growing.

MR. DEPUTY CHAIRMAN: Thank you.

SHRI BINOY VISWAM: No. This country is growing only for the seven per cent of the population. They are growing, not the people. Your figures are their figures and not the peoples' figures. We stand for the people, not for your figures. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Shrimati Mahua Maji, you have three minutes.

**श्रीमती महुआ माजी (झारखंड) :** उपसभापति महोदय, 'Economic situation in the country' विषय पर मैं यही कहना चाहूंगी कि किसी भी देश के विकास के लिए आर्थिक विकास सबसे महत्वपूर्ण होता है। यह मेरुदंड की तरह होता है। यदि वह सीधा न हो, तो देश चरमरा जाता है। हम 21वीं सदी में हैं और विश्व गुरु बनने की ख्वाहिश भी रखते हैं। मगर चिंता का विषय यह है कि देश में बेराजगारी चरम पर है, जिसका असर हर क्षेत्र में पड़ रहा है। रोटी, कपड़ा और मकान जैसी बुनियादी जरूरतों के पूरे होने के बाद ही हम कला, संस्कृति, साहित्य आदि के विकास की बात सोच सकते हैं। अब कला, साहित्य, संस्कृति क्यों - क्योंकि कला, संस्कृति, साहित्य और संगीत मनुष्यों को पशुओं से अलग करता है, देश को सम्मानित स्थान देता है और विश्वगुरु बनाने में महत्वपूर्ण भूमिका निभाता है। एक भूखा पेट व्यक्ति देश के विकास में क्या साथ देगा और देश

को विश्वगुरु बनाने की ख्वाहिश को कैसे पूरा करेगा? उन्हें सम्मानजनक रोजगार चाहिए और आर्थिक निश्चितता चाहिए। क्या हर साल दो करोड़ नौकरियां देने का वायदा वर्तमान केन्द्र सरकार पूरा कर पाई? यदि कर पाती, तो अब तक 2014 से 2023 तक लगभग 20 करोड़ लोगों को नौकरी मिल जाती, देश में आर्थिक निश्चितता आती और ज्यादा से ज्यादा लोग देश को विश्वगुरु बनाने की मुहिम में लग जाते। अग्निवीर - फौज में लगभग तीन साल की नौकरी। पहले जब एक गरीब का बेटा फौज में जाता था, तो पूरा परिवार निश्चित हो जाता था, लेकिन अब तीन साल के बाद जब उसकी शादी होगी, बच्चे होंगे, बूढ़े मां-बाप होंगे, तो वह क्या करेगा? वह तो बेरोजगार हो जाएगा। क्या वह आत्महत्या के बारे में सोचेगा या फिर वह केन्द्र सरकार का जो वायदा है कि 80 करोड़ जनता को मुफ्त राशन दिया जा रहा है, उस वायदे के अनुसार सरकार से राशन लेकर अपने परिवार का पेट पालेगा? इससे उसके आत्मसम्मान का क्या होगा? क्या वह आत्महत्या करने पर मजबूर नहीं होगा? केंद्र सरकार कहती है कि जीडीपी बढ़ रहा है, स्टॉक मार्किट ऊपर जा रही है, लेकिन इससे कुछ बड़े उद्योगपतियों सहित कुछ ही प्रतिशत लोगों को मुनाफा हो रहा है, देश की ज्यादातर गरीब जनता को इससे मुनाफा नहीं हो रहा है। सरकार कहती है कि विकास हो रहा है, सरकार के दावे के अनुरूप यदि लगभग 80 करोड़ भारतीयों को मुफ्त राशन दिया जा रहा है, जिनके पास खाने को पैसे नहीं हैं, तो इसका साफ मतलब है कि इतने लोग बेरोजगार हैं, युवाओं के पास रोजगार नहीं है कि वे अपने परिवार का पेट पाल सकें, अपनी आय से आटा, चावल, अनाज खरीद सकें। 80 करोड़, यानी देश के लगभग तीन-चौथाई लोगों की आर्थिक स्थिति दयनीय है।

महोदय, सरकार द्वारा किए जा रहे खर्च में भी व्यापक असमानता दिखती है और खर्च की priority आश्चर्यचकित करती है। एक तरफ मनरेगा जैसी गरीबों की योजना के पैसे समय पर स्टेट को देने में आनाकानी हो रही है, वहीं केन्द्र सरकार के विज्ञापनों एवं पब्लिसिटी का खर्चा बढ़ता ही जा रहा है। 'बेटी बचाओ, बेटी पढ़ाओ' जैसी योजनाओं में भी पब्लिसिटी की जा रही है। महोदय, झारखंड सरकार के भी मनरेगा के अंतर्गत सामग्री मद में भुगतान हेतु लगभग 426 करोड़ रुपए लंबित हैं, जबकि झारखंड गरीब और पिछड़ा राज्य है। यह देश के अन्य राज्यों से नीचे दूसरे नम्बर पर है। यह पठारी इलाका है, बारिश के अलावा खेती-बाड़ी नहीं होती है। यहां पर ट्रैफिकिंग की समस्या है, पलायन और विस्थापन की समस्या है। इसीलिए बहुत जरूरी है कि मनरेगा के पैसे समय पर दिए जाएं।

महोदय, भारत सरकार की कोल कंपनियों द्वारा झारखंड में कोयले की रॉयल्टी के लगभग 1 लाख 36 हजार करोड़ रुपए लंबित हैं।...(समय की घंटी)... माननीय मुख्य मंत्री जी द्वारा बार-बार आग्रह करने के बावजूद अभी तक रॉयल्टी का पैसा नहीं दिया गया है, जबकि देश में कोयले की जितनी खपत है, उसका मैक्सिमम हिस्सा झारखंड से आता है। यह आर्थिक सौतेलापन क्यों है?

महोदय, पुरानी पेंशन व्यवस्था फिर से लागू की जाए, नहीं तो लोगों के बुढ़ापे की लाठी भी छिनती जा रही है। हमारी स्टेट में हमारी सरकार ने पुरानी पेंशन व्यवस्था को बहाल कर दिया है और ऐसा हर स्टेट में होना चाहिए। राज्यों को जीएसटी संग्रह की देय राशि समय पर नहीं मिलती है। झारखंड जैसा गरीब राज्य भी इस वजह से आर्थिक परेशानी झेल रहा है। प्रधान मंत्री आवास योजना का लाभ हमारे राज्य में आठ लाख गरीबों को नहीं मिला है। यह लाभ भी उनको नहीं दिया

जा रहा है। गैर-भाजपा राज्यों के साथ आर्थिक मामलों में भेदभाव नहीं होना चाहिए। ...**(समय की घंटी)**... 'सबका साथ, सबका विकास' सिर्फ जुमला नहीं होना चाहिए, धन्यवाद।

**श्री उपसभापति** : धन्यवाद। Now, Dr. Fauzia Khanji. Three minutes.

DR. FAUZIA KHAN (Maharashtra): Sir, there has been a lot of discussion on numbers and economic indicators since yesterday that measure the economic situation of our country. Perhaps, it is time for a recalibration of our matrix to ensure that the pursuit of progress is accurately reflected. Economic growth isn't just about numbers. There is a deeper narrative to explore. These numbers have to reflect on ground.

Sir, it is essential to move beyond surface level reporting. The most concerning issue this year is the escalating unemployment crisis in India, particularly, the dearth of Government job opportunities.

सर, मैं एक कवि की छोटी सी कविता पढ़ना चाहूंगी। जो बेरोजगारी पर है - "बेरोजगार"। यह देवी प्रसाद मिश्र की लिखी हुई है।

“यह सवाल उसे शर्मिन्दा कर देता है,  
कि क्या कर रहा है वह आजकल।  
वह डकैती नहीं डालता, वह तस्करी नहीं करता,  
वह हत्याएं नहीं करता, वह फरेबी के वादे नहीं करता,  
वह देश नहीं चलाता है,  
फिर भी यह सवाल उसे शर्मिन्दा कर देता है कि  
क्या कर रहा है वह आजकल।”

‘सर، میں ایک شاعر کی چھوٹی سی نظم پڑھنا چاہوں گی۔ جو بے روزگاری پر ہے، ’بے روزگار‘۔ یہ دیوی پرساد مشرا کی لکھی ہوئی ہے۔

یہ سوال اسے شرمندہ کر دیتا ہے،  
کہ کیا کر رہا ہے وہ آج کل۔  
وہ ڈکیتی نہیں ڈالتا، ہ تस्कری نہیں کرتا،  
یہ بتیائیں نہیں کرتا، وہ فریبی کے وعدے نہیں کرتا،  
وہ دیش نہیں چلاتا ہے،  
پھر بھی یہ سوال اسے شرمندہ کر دیتا ہے کہ  
کیا کر رہا ہے وہ آج کل۔

Mr. Deputy Chairman, unemployment is intertwined with alarming consequences notably with the rise in youth suicides. According to a report from Azim

† Transliteration in Urdu script.

Premji University, 42 per cent young graduates were unemployed. Sir, according to CMIE data, jobs in manufacturing dropped 31 per cent between 2016 and 2023. According to the latest report by the NCRB, over 13,000 students took their own lives in India in 2022; 9.6 of the suicides were those who were self-employed or salaried professionals. Unemployed persons comprise 9.2 per cent of all suicides reported in India. Graduates account for 5.2 of all suicide deaths. This dire scenario, Sir, often pushes vulnerable individuals towards extreme measures either towards an uptick in the use of drugs, petty crimes or suicides.

Sir, we understand that this Government has decided to put the number-system on fifth gear by relying on headline-friendly numbers turning the nation's progress into a clickbait economy. But, Sir, this is reducing complex issues to attention-grabbing figures and potentially overlooking the nuanced aspects of comprehensive development. Development is not about tall buildings or tall claims; it is about the quality of life that can never be measured in numbers. मैं एक कवि की दो पंक्तियाँ कहकर अपनी बात खत्म करूंगी। अगर गरीब और गरीब होता जा रहा है और धनवान और धनवान होता जा रहा है, तो मैं कहूंगी कि,

"मालूम करो हाथ उन्हीं का तो नहीं है,  
जो लोग आग बुझाने में लगे हैं।"

माननीय उपसभापति जी, आपने मुझे यहाँ पर बोलने का अवसर दिया है, इसके लिए आपका बहुत-बहुत धन्यवाद।

†ڈاکٹر فوزیہ خان: میں ایک شاعر کی دو لائنیں کہہ کر اپنی بات ختم کرونگی۔ اگر غریب اور غریب ہوتا جا رہا ہے اور دھنوان اور دھنوان ہوتا جا رہا ہے، تو میں کہوں گی کہ،

معلوم کرو ہاتھ انہیں کا تو نہیں ہے،  
جو لوگ آگ بجھانے میں لگے ہیں۔

مانیئے آپ سبھاپتی جی، آپ نے مجھے یہاں پر بولنے کا موقع دیا ہے، اس کے لیے آپ کا بہت بہت  
دھنیواد۔

MR. DEPUTY CHAIRMAN: Thank you, Dr. Fauzia Khan. Now, Dr. M. Thambidurai; you have three minutes.

DR. M. THAMBIDURAI (Tamil Nadu): Hon. Deputy Chairman, Sir, thank you for giving me the opportunity to participate in today's discussion on behalf of the AIADMK Party.

† Transliteration in Urdu script.

To begin with, it may be claimed that India is one of the fastest growing major economies of the world and that it is the sixth largest economy now. Since there is paucity of time, I would come straight to the subject. The GST plays its role in the country's economic development. We hear a lot from Members of different States here that the share of the GST pertaining to their State has not been given their due to which their economies were suffering. The Government must work out a mechanism to settle the issue immediately, without making the States suffer due to non-payment of GST share from the Centre.

Sir, as far as the erstwhile Government of Tamil Nadu is concerned, the AIADMK Government also suffered during that period. Hon. *Amma*, *Puratchi Thalaivi*, Dr. Jayalalita, and Edappadi Palanisamy, as Chief Ministers, faced financial constraints. Despite that, hon. *Amma* was able to implement many welfare measures like providing laptops and bicycles to students, through *Amma* canteens, *Amma* pharmacies, distributing gold *mangalsutras* to young women at the time of marriage, etc. During Shri Edappadi Palanisamy's term as Chief Minister, despite huge financial crisis, he also extended welfare programmes for farmers and efficiently tackled the situation during Covid period. He also extended financial assistance of Rs. 2,500 for each family during *Pongal* festival. He also ensured reservation of 7.5 per cent students from Government schools for admission into MBBS courses and also established 23 Medical Colleges for medical education.

As mentioned by many hon. Members yesterday, we support the demand for financial assistance by the present Government in Tamil Nadu to tackle the situation arising out of heavy rains and floods in Chennai, Thiruvallur and Kanchipuram due to Cyclone Michaung. When the earlier Government faced such a flood situation, the *Amma* Government and Edappadi Palanisamy Government tackled it very efficiently and took all possible measures. Also, I wish to state here that the present Chief Minister of Tamil Nadu said that while it was an artificially created situation earlier, the present one was a natural situation. I am unable to understand what Tamil Nadu Chief Minister mean by 'artificial situation'. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Please, please. ...(*Interruptions*)...

DR. M. THAMBIDURAI: Sir, I would like to say here that the present DMK Government has failed to take adequate precautionary measures to tackle the rainflood situation in Tamil Nadu. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Please, confine yourself to the discussion on national economy. ...*(Interruptions)*...

DR. M. THAMBIDURAI: Sir, they spent Rs. 4,500 crores on drainage work. We fail to understand where the money has gone. ...*(Interruptions)*... Sir, the DMK Government needs to explain their inefficiency in tackling the rainflood situation in Tamil Nadu. ...*(Interruptions)*... ...*(Time-bell rings)*...

MR. DEPUTY CHAIRMAN: Your time is over. ...*(Interruptions)*...

DR. M. THAMBIDURAI: Sir, Tamil Nadu is in India. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Your time is over. ...*(Interruptions)*...

DR. M. THAMBIDURAI: Sir, I have got every right to speak about what the DMK Government is doing. ...*(Interruptions)*... The floods have created havoc in Tamil Nadu and people are suffering. Especially in Chennai, people are unable to move out. The present DMK Government has failed to tackle the situation. ...*(Interruptions)*... They want Rs. 5,000 crore from the Central Government. What happened to the Rs. 4,500 crore which was allocated for this ... ...*(Interruptions)*... They must explain where it has gone. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: We are discussing the national economy. ...*(Interruptions)*... Please. ...*(Interruptions)*...

DR. M. THAMBIDURAI: Sir, flood rain water is not flowing there; it is liquor that is flowing throughout Tamil Nadu. ...*(Interruptions)*... There is *ganja* flowing in Tamil Nadu. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please. ...*(Interruptions)*... I am calling the next speaker. ...*(Interruptions)*...

DR. M. THAMBIDURAI: Sir, there is a lot of inefficiency in Tamil Nadu Government. That is what the Tamil Nadu Government is doing. ...*(Interruptions)*... Thank you, Sir.



MR. DEPUTY CHAIRMAN: The next speaker is hon. Ajit Kumar Bhuyan. You have three minutes. ...(*Interruptions*)... Nothing is going on record. ...(*Interruptions*)... Whatever Shri Ajit Kumar Bhuyan is speaking will go on record. ...(*Interruptions*)...

SHRI AJIT KUMAR BHUYAN (Assam): Mr. Deputy Chairman, Sir, thank you for giving me this opportunity. Despite an impressive growth rate of 7.2 per cent in the current financial year ended by March, 2023, the demand side economy of the nation shows a very dismal picture. The demand for goods and services in India has been stagnant or declining due to various factors such as low income growth, high rate of inflation, massive unemployment and inequality in income and wealth. Some hon. Members were talking about employment. The views of the Members of the ruling party are a part of propaganda and are based on some lies. The unemployment rate for the country touches 3.2 per cent for the year 2022-23 as per the official Report published by the Centre for Monitoring Indian Economy. As per the NSO data, the rate of inflation in Indian economy is 5.02 per cent which is slightly declining from 6.83 per cent in August, 2023. Oxfam India's Report on 'Inequality in India', which is released recently, finds that 5 per cent of Indians own more than 60 per cent of the country's wealth. That is the reality. The extreme inequality in numbers has put the whole Indian economy in a situation of serious concern. In the list of World Happiness Index published by the United Nations Sustainable Development Solutions Network, India ranks at 126<sup>th</sup> position out of 150 countries for 2023. In accordance with the last HDI Report, India ranked at 132<sup>nd</sup> position out of 191 countries of the world. It is also a very serious concern for Indian economy that '2023 Global Hunger Index' gives India a rank of 111 out of 125 countries.

I am from Assam. So, let me speak a few words on Assam. If we consider the State of Assam, it is the 16<sup>th</sup> largest, 15<sup>th</sup> most populous and 26<sup>th</sup> most literal State out of 28 States of India. In terms of GDP, Assam's rank is 17<sup>th</sup>. It is Rs. 5.67 lakh crore. Approximately 32.07 per cent of Assam's population lives below the poverty line. As per the official statistics, Assam is India's 6<sup>th</sup> poorest State. Thank you.

MR. DEPUTY CHAIRMAN: The next speaker is Shri Ramdas Athawale; not present. The next speaker is Shri Birendra Prasad Baishya.

SHRI BIRENDRA PRASAD BAISHYA (Assam): Sir, today, world economy is suffering very seriously. At this critical time of world economy, we are discussing here the economic situation of our country. Countries like the United Kingdom and Germany are very seriously thinking about their economies. The Prime Minister of New Zealand

publicly announced inability to develop workforce and towards unemployment issue in New Zealand due to poor economic condition. But, at this critical juncture, India is making unprecedented historic economic development in our country under the leadership of the hon. Prime Minister, Shri Narendra Modi. Today, inflation is going down and the foreign exchange reserve in India is at an all time high. Infrastructure development is going on at a very fast pace in India. This is the reality of Indian economy today and this has been acknowledged by even the World Bank. In a recent report, the World Bank has stated that in this critical time that the world economy is facing, the Indian economy is doing very well. This is not my opinion. This is the opinion of the World Bank. Recently, they have published the Bulletin. In this Bulletin, the World Bank has recognised an unprecedented economic growth of our country. According to the World Bank's latest report titled 'India Development Update (IDU)', India continues to show resilience against the backdrop of a challenging global environment. It further states that India is growing at very fast pace and India has witnessed unprecedented expansion in its economy. As per the World Bank's half-yearly report, despite the significant global challenges, India emerged as one of the world's fastest growing major economies in the Financial Year 2022-23 with a growth rate of 7.3 per cent. India's growth rate was the second highest among the G-20 countries. Recently, we very successfully conducted the G-20 Summit in India, and India's rank is second among the G-20 countries in the matter of economic development. This is the present scenario of our country.

I would like to say one more thing. This resilience was underpinned by a robust domestic demand, strong public infrastructure investment and a strengthening financial sector. Bank credit growth increased to 15.8 per cent in the first quarter of the Financial Year 2023-24 when compared with 13.3 per cent in the first quarter of the Financial Year 2022-23. The Indian banking sector is working on a sound banking system. India follows the branch banking system and not the unit banking system as is followed in the USA. At a time when banks in major countries of the world are sinking and becoming financially bankrupt, the Indian banking system is doing very well and it has played a major role in the development of our country.

Then, many hon. Members have talked about inflation. It is agreed by everybody, and even when Shri P. Chidambaram was speaking yesterday, he also admitted that inflation rate, in the last three months, is going down like anything in our country. This is the real situation of our country. Before Independence, the per capita income of Assam was higher than that of other parts of the country. For a long time, when India was ruled by the Congress Party, the per capita income of Assam went down like anything.

MR. DEPUTY CHAIRMAN: Birendraji, please conclude. Your time is over.

SHRI BIRENDRA PRASAD BAISHYA: What is the reason? Why is the per capita income of Assam going down? I would like to say that this is due to the critical flood situation there. So, I appeal that in this strong financial position, the Government should show some positive intent to help Assam in dealing with the flood situation.

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI BIRENDRA PRASAD BAISHYA: I would like to say just one more thing. In our economy, tea industry plays a very important role. In earning foreign exchange also, tea industry plays a major role. Now, the Indian tea industry, particularly in Assam and West Bengal, is facing serious challenge from the tea industries of Sri Lanka and Kenya. So, I would like to request the Government of India to come forward and help the tea industry of Assam for its growth and to face the challenged posed by the tea industries of Sri Lanka and Kenya. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Now, Dr. Santanu Sen. You have nine minutes.

**3.00 P.M.**

DR. SANTANU SEN (West Bengal): Sir, before I come to the subject, I would like to strongly protest the pose and posture of one of our Cabinet Ministers targeting the only lady Chief Minister of the country just a few minutes back regarding one film festival. I can show you the video if you want. I strongly protest it.

MR. DEPUTY CHAIRMAN: Please come to the subject.

DR. SANTANU SEN: I am coming to the subject but it should be noted.

So far as economy is concerned, there are two pictures of Indian economy. One is the picture of privilege and the other picture is of the poverty. Sir, we live in India where six out of ten people survive on less than 260 rupees a day. So far as Global Hunger Index is concerned, out of 125 countries, it is very unfortunate to remind you that India ranks 111<sup>th</sup>. India witnesses thirty suicides a day due to poverty or unemployment. We live in India where, on the one hand, we talk about multi-trillion economy while, on the other hand, almost 550 lakh people are pushed into poverty due to healthcare cost and mainly due to out of pocket expenditure. At the

same time, you are targeting a few States by withholding the money for National Health Mission, which is depriving the common people of particularly-targeted States like West Bengal. It can be won over by political path. We live in India where it would take more than 200 years for a minimum wage worker in a rural area to earn what a top paid executive in an Indian company earns in a year.

So far as NREGA is concerned, it is very unfortunate that though a sizable Indian population depend on NREGA, in the last Budget, the budgetary allocation for NREGA has been curtailed by more than 33 per cent and we have heard our learned Prime Minister talking about NREGA when he said, यह तो माटी खोदने का काम है। We have seen in the Budget that it has been decreased. Sir, 154 farmers, daily wage earners and labourers commit suicide every day.

So far as NREGA is concerned, let me tell you that in our State of West Bengal, there are more than 21 lakh of people who have already done their job but they are still deprived of their wages for the last two consecutive years despite repeated, official and formal intimation. So many teams have come and in the name of investigation, they have made many excuses.

Let me give you a recent example. Let me share with you today's reply given in Lok Sabha regarding fake job card. Out of 7.4 lakh fake job cards found in the country as a whole, 3 lakh were from Uttar Pradesh, a State having double-engine *sarkar*; 1.15 lakh were from another State being run by an unofficial ally of BJP, that is, Odisha; and, 47,000 were found in another State being run by another friendly political party of BJP, that is, Andhra Pradesh. So far as West Bengal is concerned, it is only 5,000. So far as job card and Aadhar linking is concerned, West Bengal ranks second. In Andhra Pradesh, it is 99.7 per cent and in West Bengal, it is 99.68 per cent. Even then, Bengal is being deprived of its funds. Sir, 21 lakh people are getting deprived including one lady from Hoogly District, Nupar Hati, which was mentioned by our leader, Shri Derek O'Brien yesterday.

Sir, I was not here to raise the issue of gini coefficient but I have seen my colleague, a BJP Nominated Member, a renowned lawyer talking about the gini coefficient while addressing our Party leader, Derek O'Brien who does enough research before putting forward any fact or figure. Let me give you the facts. You were talking about gini coefficient targeting West Bengal. I will give you data of gini coefficient in the whole country. The Gini coefficient in India is forecast to amount to 0.35 in 2023. Number of people in India, who are earning less than 2 dollars per day is forecast to amount to 0.16 billion in 2023. This is for my beloved colleague. Sir, we live in India where we are having the maximum possible unemployment in the last 45 years. Per capita income in India is even less than one-fifth of that of China and less

than one-thirty two of that of the USA. We live in India where green curtains gracefully conceal the harsh truth that over 40 per cent of India's urban populace calls slums their homes. We can recall that day of Namaste Trump when a four feet wall was built just to conceal the actual scenario because the friend of learned Narendra Modi ji, Donald Trump, was supposed to visit our country. That is the harsh reality. Sir, in India, on November, 2016, we found demonetization. We know what its effect was and how the poor people suffered from this.

[THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR RAY) *in the Chair.*]

Sir, we live in India where 2 per cent of wealth tax on hundred billionaires can feed the children under the Mid Day Meal Programme for 3.5 years and where 3 per cent of wealth tax on the Indian billionaires can fund the National Health Mission for three years.

So far as the *Awas Yojana* is concerned, eleven lakh and thirty three thousand people are being deprived. Several teams visited our State of West Bengal in the name of national-level monitors, in the name of Central team. What did they do? Sixty-nine teams visited, Sir. Our Minister came on 7<sup>th</sup> November, 2022. Then, on 24<sup>th</sup> November, entire data was supposed to be given, and it was put on the portal in due course of time. Several enquiries were there. Action taken report was submitted in due course of time. Again, on 25<sup>th</sup> of November, questions were raised which were replied on 28<sup>th</sup> of November. But till date, no fund has come. Once again, on the 1<sup>st</sup> of December, another intimation has come to our Government of West Bengal that again 7 teams will visit 14 districts of our State of West Bengal. Why, Sir? Is it the only reason that it is being run by the Trinamool Congress, and Madam Mamata Benerjee cannot be defeated politically? Is it the only reason? Just tell me one State other than West Bengal which is being deprived in the same fashion. You can't.

Now, Sir, let me tell you India's external debt. It rises up to 629 billion dollars. The report given by the RBI in June, 2023 says this. Total debt per Indian over nine years has increased by 2.5 times. The outstanding debt on the Government of India was 55.87 lakh crore rupees on 31<sup>st</sup> March, 2014 and it has become 155.31 lakh crore rupees on 31<sup>st</sup> March, 2021, courtesy our BJP Government. Sir, every Indian has a loan which he has not taken. In 2014, the per capita loan was Rs. 43,214 and in 2023, it has become Rs. 1,09,373, courtesy our BJP Government.

Sir, let me tell you another fact. So far as houses are concerned, 63 per cent of women of India and 35 per cent of men don't have their own house. So far as cooperative federalism is concerned, it hardly exists in the recent scenario. We are

talking about the economy. Covid has unveiled the real scenario. We have seen the migrant labourers who were walking from one place to another. They were carrying their parents on their shoulders. Our Government has taken no step to solve the issues of these migrant labourers. (*Time-bell rings.*) Covid has shown the path, but unfortunately, our Government never takes any lesson from this incident. So far as the unemployment is concerned, Centre for Monitoring of Indian Economy speaks about unemployment. There is highest unemployment in the last 45 years. More than 40 lakh sanctioned Central Government posts are there. Around 30 lakh employees are there and more than 9.6 lakh posts are lying vacant till date. That is the real scenario of Indian unemployment. Unfortunately, so far as literacy is concerned, there is a tremendous gender disparity in literacy.

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR RAY): Please conclude.

DR. SANTANU SEN: We don't know when Census will take place. Sir, just give me thirty seconds more. Sir, I will finish by saying that we are celebrating 75 years of Independence. We have two different ideas in India. And the story is called 'survival of the richest'. Let us strive for true equality and create a society where not a single individual is left behind.

My final comment will be this. We are very happy to take part in the Short Duration Discussion. Earlier it was for four hours. (*Time-bell rings.*) Now it has been extended for eight hours. We are really very happy. My two suggestions are: Why can't we have the same type of Short duration Discussion on Cooperative Federalism?

Lastly, I have got one question in my mind. If I can be satisfied by your reply..

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR RAY): Dr. Sen, please. I am sorry.

DR. SANTANU SEN: The Government is giving so much time for Short Duration Discussion. Are they not having any Business? That is the question in my mind. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR RAY): Dr. Dinesh Sharma.

**डा. दिनेश शर्मा** (उत्तर प्रदेश) : उपसभाध्यक्ष महोदय, आपकी कृपापूर्वक अनुज्ञा से आज आर्थिक विषय पर मैं इस विद्वत समूह के समक्ष कुछ विचार रखना चाहता हूँ। हम सब जानते हैं कि भारत

की अर्थव्यवस्था तेजी के साथ आगे बढ़ रही है। एक वह समय था, जब विदेश के लोग भारत की खराब छवि को प्रदर्शित करते थे और वृत्तचित्रों में उपहास उड़ाते हुए हम सब देख लेते थे कि कहीं गरीब, भूखा, नंगा और इस प्रकार की आवृत्ति वाला व्यक्ति, जो दीनहीन अवस्था में है, उसको भारत का नागरिक बताकर वृत्तचित्र में दिखाते थे। मोदी जी के आने के बाद जो नौ वर्ष का समय गुजरा है, उसमें आज वही भारत का नौजवान हाथ में कंप्यूटर लिए हुए जब विदेश में जाता है, तो अमेरिका जैसे देश के राष्ट्रपति को यह कहना पड़ता है कि इंडियन्स से बच कर रहो, कहीं ऐसा न हो कि ये हमारे देश के नौजवानों का रोजगार छीन लें। मान्यवर, अर्थव्यवस्था का जो स्वरूप बदला है, उसका मूल कारण यह रहा है कि क्रमागत तरीके से, एक विधिसम्मत तरीके से प्रत्येक बिंदु को छूने का प्रयास इस भारतवर्ष में नौ वर्षों से लगातार किया गया है। केन्द्र सरकार की जो भी योजनाएं थीं, उन योजनाओं का एक-दूसरे के साथ कनेक्शन रहा है। हम सब जानते हैं कि प्रधान मंत्री जी के द्वारा जब 'जन-धन योजना' की घोषणा की गई थी, तो लोग उपहास उड़ा रहे थे। 130 करोड़ हिंदुस्तानियों में से केवल 25 लाख या 50 लाख लोगों के पास ही खाते हुआ करते थे, जबकि आज 55 करोड़ के आस-पास जन-धन के खाते हैं। मुझे यह बताते हुए प्रसन्नता होती है कि अर्थव्यवस्था का बदलाव कैसे हुआ। आज जनधन खातों में लोगों के लिए यह जरूरी नहीं है कि एक निश्चित राशि को जमा करें, फिर भी हमारे देशवासियों का हौसला देखिए कि आज जो जनधन खातों में, जो ये 55 करोड़ खाते हैं, उनमें औसत 4 हजार रुपये जमा हैं।

हम कह सकते हैं कि निश्चित रूप से यह प्रगति हमारे देश में इस बात की परिचायक है कि हमने स्वदेशी को अपनाया, हमने उत्पादन को बढ़ाया। जहां तक लघु उद्योग की बात है, गांधी जी कहा करते थे कि हमें बहुत बड़ा उत्पादन नहीं, हमें बहुत लोगों के द्वारा किया गया उत्पादन चाहिए। आज हमने न केवल एमएसएमईज़ को बढ़ाया है, हमने न केवल करोड़ों लोगों को मुद्रा लोन देकर उद्यमी के रूप में परिलक्षित किया, बल्कि हमने स्टार्टअप के माध्यम से, मेक इन इंडिया, स्टैण्डअप इंडिया और डिजिटल इंडिया के माध्यम से अप्रत्यक्ष रूप में रोजगारों के सृजन की प्रक्रिया को तेज किया है। मान्यवर, आज भारत एक तेज विकास गति से बढ़ने वाला देश बना है। भारत की मजबूत अर्थव्यवस्था ने भारत की अंतरराष्ट्रीय छवि को बढ़ाया है। आज यह देश आत्मनिर्भरता की तरफ बढ़ रहा है। हम कह सकते हैं कि इन नौ वर्षों में हम भारत के हर गांव में बिजली पहुंचाने के लक्ष्य के बिल्कुल निकट पहुंचे हैं। यह देश महिला, युवा, किसान, गरीब के कल्याण के लिए समर्पित लोगों का देश बन चुका है। आपके संज्ञान में यह लाना जरूरी है कि आज सरकार के समावेशी प्रयासों के माध्यम से सरकार ने साढ़े तेरह करोड़ से अधिक लोगों को गरीबी रेखा से ऊपर किया है। आज 'पीएम किसान' सहित कई योजनाओं के माध्यम से अन्नदाता को बड़े पैमाने में सशक्त करने का प्रयोजन चल रहा है। देशभर में चल रहे रोजगार मेले ने बहुत सारे रोजगार पैदा किए हैं। आज भारत रिकॉर्ड तोड़ जीएसटी का कलेक्शन कर रहा है। कृषि उत्पादन के मामले में आज नित्य नए रिकॉर्ड बन रहे हैं। मान्यवर, यह वह भारत है, जहां पर करों का भार पड़ा करता था। सत्रह-सत्रह करों का समावेशन करने के बाद उनका सरलीकरण किया गया। आज कई गुना, बल्कि मैं तो कहूंगा कि पचासों गुना ज्यादा करों का जो संग्रह है, उस संग्रह ने आज पूरे भारतवर्ष को यह दिखाया है कि भारत याची नहीं है। भारत वह देश नहीं है, जहां कांग्रेस के शासनकाल में जरूरत पड़ने पर अमेरिका से सड़ा हुआ लाल रंग का गेहूं आता था और यहां आने के बाद राशन कार्ड द्वारा वह लोगों को बंटता था। वह लाल रंग का गेहूं वहां के जानवर

नहीं खाते थे, तो वह हिंदुस्तान के लिए भेजा जाता था। आज इस देश में आप देखें, तो पांच किलो अन्न ढाई वर्षों से, कोरोना के बाद भी आज मुफ्त में देने का काम किया जा रहा है। इसके कारण आज यहां गरीबी रेखा से ऊपर उठने का क्रम सतत जारी है।

मान्यवर, best credit-rating agency S&P Global के अनुसार, भारत 2030 में तीसरी बड़ी अर्थव्यवस्था बनने जा रहा है। आज हम यह कहते हैं कि हम पांचवीं अर्थव्यवस्था हैं। हालांकि पहले हम अर्थव्यवस्था में दसवें नम्बर पर थे या उससे पहले ग्यारहवें नम्बर पर थे, जबकि आज हम पांचवीं अर्थव्यवस्था बन चुके हैं। इस पांचवीं अर्थव्यवस्था के बनने के पीछे मैं यह कह सकता हूँ कि जिसे हम purchasing power parity (PPP) बोलते हैं, उसका अगर आकलन किया जाए, तो भारत तीसरी अर्थव्यवस्था की तरफ अग्रसरित हो चुका है। आज भारत का नागरिक जब विदेशों में जाता है, तो वह सिर उठाकर देख सकता है और मैं यह कह सकता हूँ कि हमारा जीडीपी, जो पिछली तिमाही में 7.6 परसेंट हुआ है, उसने भी बहुत लोगों को चौंकाया है। आज चीन मुद्रास्फीति के कारण कराह रहा है, आज जर्मनी मुद्रास्फीति के कारण अपने न्यूनतम बिंदु पर पहुंचा है, आज अमेरिका में हलचल मची हुई है और ब्रिटेन की आर्थिक स्थिति को सुधारने के लिए प्रधान मंत्री को इस्तीफा देना पड़ रहा है और आखिर में स्थिरता आ सके, इसके लिए एक सनातनी को लाकर प्रधान मंत्री बनाना पड़ता है और जब सनातनी आता है, तो वह वहां की अर्थव्यवस्था को स्थिर करने का काम करता है। लेकिन वहीं दूसरी ओर यह भारतवर्ष है, जिसका जीडीपी आगे बढ़कर 7.6 प्रतिशत हो गया है, जबकि वैश्विक दर 3 प्रतिशत के आस-पास है। आज आईएमएफ भारत की सराहना कर रहा है और चीन की ग्रेडिंग कम कर रहा है। आज भारत विश्व नेतृत्वकर्ता के रूप में जी20 में उभरकर आया। उसका मूल कारण यह था कि हमारा उत्पादन बढ़ा है। हमने उपभोक्ता के अनुसार डिमांड को क्रिएट किया है, आज हमारा ट्रेड बैलेंस फेवर में हुआ है। आज निर्यात संवर्धन की नीति पांव पसार रही है, आज आयात कम हुए हैं, आज स्वदेशी के कारण हमारा जो उत्पादन है, उसकी लागत प्रति इकाई कम होती जा रही है। यही वजह है कि भारत आज ऐसा भारत बना है। लोग व्याख्या कर रहे थे कि बंगाल में जी डी पी 8.5 परसेंट है। बंगाल तो पहले से समृद्ध प्रदेश हुआ करता था। अंग्रेज जब सोने की चिड़िया समझकर हिंदुस्तान में आए थे, तो सबसे पहले वे आर्थिक राजधानी के रूप में बंगाल में गए थे। बंगाल में जब विभिन्न प्रकार के शासन आए, तो क्रमागत रूप में उनकी आर्थिक व्यवस्था का ह्रास होता गया। एक समय रोजगार के लिए लोग कहीं जाते थे, तो वे बंगाल जाया करते थे। मुझे खुशी है कि मैं उत्तर प्रदेश से हूँ। कोरोना के काल में तमाम लोग वापस उत्तर प्रदेश आए। उनको उत्तर प्रदेश में रोजगार मिला। आज बंगाल के लोगों को रोजगार खोजने के लिए दूसरी जगहों पर जाना पड़ रहा है। मैं यही कहना चाहता हूँ कि आज की बदलती हुई स्थिति में 13.5 करोड़ लोगों को हमारी सरकार ने गरीबी की रेखा से ऊपर उठाया है और 'पीएम किसान सम्मान निधि' जैसी योजनाओं ने अन्नदाताओं को बड़े पैमाने पर सशक्त किया है। रोजगार मेलों के माध्यम से आज रोजगारों का सृजन हुआ है। केवल नौकरी देने से रोजगार नहीं होता है। हम अप्रत्यक्ष रूप में रोजगार देते हैं। हम नौकरी भी देते हैं और स्टार्ट-अप से नौकरी को क्रिएट भी करते हैं। हम विभिन्न प्रकार के पूंजी निवेश को बढ़ाते हैं। हम सोना नहीं बेचते हैं, बल्कि हम अपनी निधि का सृजन स्वयं किया करते हैं। आज अगर आप देखें तो निरंतर बढ़ते हुए जो UPI transactions हैं, उनसे डिजिटलीकरण के प्रतीक के रूप में भारत नित्य नए शिखरों को छू रहा है। अभी हमने त्योहार



मनाया, दीवाली मनाई। हालांकि पहले जब हम त्योहार मनाते थे, तो हमारे उत्तर प्रदेश में curfew लगा करते थे कि दीवाली आई तो curfew, ईद आई तो curfew, लेकिन अब की दीवाली में पूरे देश ने चार लाख करोड़ रुपए से ज्यादा का व्यवसाय किया है। यह भारत की समृद्धता की ओर बढ़ने का एक कदम है। लोग बोलते हैं कि भारतीय जनता पार्टी आती है तो वह काशी के विश्वनाथ बाबा का जिक्र करती है, वह मथुरा का जिक्र करती है, वह अयोध्या का जिक्र करती है, लेकिन मोदी जी की सोच देखिए कि आज धार्मिक पर्यटन की दृष्टि से काशी विश्वनाथ कॉरिडोर बनने के बाद कई गुणा लोग वाराणसी में आने लगे हैं। आज कई लाख लोग अयोध्या में आ रहे हैं, जहां पर श्री रामलला का मंदिर बनने जा रहा है। धार्मिक आस्था का सम्मान और साथ में आर्थिक समृद्धि का भी आयाम प्राप्त हो, यह नीति केवल उसी की हो सकती है, जो निष्पक्षता के भाव से काम करे।

मान्यवर, आज जो वैश्विक रेटिंग हुई है, उसमें 2030 तक हमारी अर्थव्यवस्था को तीसरी अर्थव्यवस्था बनाने के बारे में कहा गया है। कुछ लोगों ने कहा है कि हमारी अर्थव्यवस्था विश्व की तीसरी अर्थव्यवस्था बनेगी, economic power बनेगी, वह 2027 तक बनेगी। भारतवर्ष में मोदी जी मुद्रा योजना लेकर आए और आज आठ करोड़ लोग इसके कारण उद्यमी बन चुके हैं। आप लोग रोजगार सृजन की बात कहते हैं। मैं आपको रोजगार सृजन की बात बताना चाहता हूँ कि 2014 में केवल 350 startups थे और आज 1,25,000 startups हैं और 110 से ज्यादा unicorns active हैं। हमारे देश में लोगों की औसत आय भी बढ़ी है। मैं आपको बताना चाहता हूँ कि आयकर विभाग के जो आंकड़े हैं, उन्होंने यह बताया है कि 2014 में औसत आय 4 लाख रुपए थी, आज यह 2023 में बढ़कर 13 लाख रुपए हो गई है। अगर यह विश्लेषण नहीं होता तो यह आय कैसे बढ़ती, कहां से पैसा आया। जो overhead expenditures थे, जो उपरिव्यय थे, उन पर रोक लगाई गई, जो भ्रष्टाचार था, उस पर रोक लगाई गई और उन पर रोक लगाने के बाद जो पैसा आया, वह जनता का पैसा, जनता के खातों में पहुंचाया गया। यह मोदी नीति है और इस मोदी नीति के कारण आज जो बदला हुआ परिदृश्य है, उसमें आज IITs खुल रहे हैं, आज IIMs खुल रहे हैं, आज medical colleges खुल रहे हैं। आज यह साम्प्रदायिक दंगों वाला प्रदेश नहीं है, आज यह सनातनियों का विरोध करने वाला देश नहीं है, कुछ जगह पर लोग हो सकते हैं, लेकिन पूरा देश नहीं है। आज यह देश का सम्मान बढ़ाने वाला देश है। यह अब सोने की चिड़िया नहीं रहा है-- पहले हमारा देश सोने की चिड़िया होता था, विदेशी आते थे और पंख उखाड़ कर चले जाते थे-- अब यह सोने का दहाड़ता हुआ शेर वाला देश बना है। यह मोदी के स्वप्नों का देश है और यह आर्थिक सम्पन्नता की ओर जाने वाला देश है। मान्यवर, मैं आपको एक उदाहरण देना चाहता हूँ कि रोजगार कैसे बढ़ता है। आज से 9 साल पहले खादी ग्रामोद्योग में केवल 25-30 हजार करोड़ रुपए का व्यवसाय था, जबकि आज 1,30,000 करोड़ से ज्यादा का स्वदेशी उत्पाद बढ़ चुका है। यह स्वदेशीकरण की जो प्रक्रिया है, उसके कारण अब भारत हथियारों को खरीदने वाला देश नहीं है, अब हथियारों की supply करने वाला देश भी बन गया है। अगर आप देखें, तो भारत ने 2022-23 में 15,920 करोड़ रुपये का रक्षा निर्यात किया है। पिछली सरकारों के मुकाबले भारत का आर्थिक स्वावलंबन कई गुणा बढ़ा है। आज मोबाइल के क्षेत्र में भारत पूरी दुनिया में नम्बर दो पर बना हुआ है।

मान्यवर, जब मैं उत्तर प्रदेश में उपमुख्यमंत्री था, तब IT मंत्रालय मेरे पास था। मैंने देखा कि कोरोना के समय चीन से कम्पनियां भाग रही थीं, तो वे वियतनाम नहीं जा रही थीं, वे कोरिया

नहीं जा रही थीं, वे हिन्दुस्तान में आ रही थीं और हिन्दुस्तान में भी वे उत्तर प्रदेश में आ रही थीं। अगर आज 100 मोबाइल्स बनते हैं, तो 65 मोबाइल्स उत्तर प्रदेश में बनते हैं और उसके उपकरण भी उत्तर प्रदेश में बनते हैं। यह बदलते हुए भारत का स्वरूप है। यह मोदी जी का निष्पक्ष भाव से, समर्पण भाव से अर्थव्यवस्था को ठीक करने का जो चक्र था, उसके कारण हुआ है। आज उपभोग साल दर साल बढ़ रहा है, पिछले वर्ष की तुलना में इस वर्ष digital transaction की संख्या 61 फीसदी और digital transaction की राशि में 47 फीसदी की वृद्धि हुई है। यही नया भारत है। यह नव भारत का उत्थान है। यह वह भारत नहीं है, जो कटोरा लेकर भीख मांगने जाएगा। हम याची नहीं हैं, अब हम दाता बन गए हैं। यह वही भारत है कि जब यहां पर एड्स होता था, मलेरिया होता था, डेंगू होता था, तो हमारा देश दूसरे देशों के सामने हाथ फैलाता था कि टीका दे दो, टीका दे दो। कई गुणा दामों पर वह टीका, वह वैक्सीन हिन्दुस्तान को मिला करती थी और सालों बीत जाते थे तथा हजारों, लाखों लोग मर जाते थे। यहां पर कोरोना आया। इससे पूरा विश्व प्रभावित रहा और दसियों लाख लोगों की मृत्यु अमेरिका जैसी जगह पर हुई। भारत में तीन-तीन वैक्सीन्स बनीं और 120 देशों को वैक्सीन सप्लाई करने का काम किया गया।

मान्यवर, यह बढ़ता हुआ देश है और मैं आपके संज्ञान में लाना चाहूंगा कि लोग अमेरिकन डॉलर, यह डॉलर, वह डॉलर का उल्लेख करते थे, लेकिन आज जब से भारत जी20 का सिरमौर बनकर आया है, 18 देशों में रुपये में ट्रांजेक्शन होने लगा है। मान्यवर, भारत की मुद्रा बढ़ रही है, भारत का अस्तित्व बढ़ रहा है, भारत का सम्मान बढ़ रहा है। मैं आपके संज्ञान में यह भी लाना चाहूंगा कि जो डायरेक्ट बेनिफिट ट्रांसफर (डीबीटी)स्कीम है, उसकी वजह से अब कोई कहने वाला नहीं है कि 100 रुपये भेजते हैं, 85 रुपये का गबन हो जाता है और केवल 15 रुपये ही पहुंचते हैं। मोदी जी कहते हैं कि हम डायरेक्ट बेनिफिट ट्रांसफर स्कीम से जो 100 रुपये भेजते हैं, वे 100 के 100 रुपये आज जनता के खाते में पहुंचते हैं।

मान्यवर, यह बदलता हुआ भारत है और मैं इस बदलते हुए भारत में कह सकता हूं कि इनकम टैक्स रिटर्न का भी एक डेटा आया है। उस डेटा से यह पता चलता है कि विभिन्न आय वर्गों में टैक्स बेस बढ़ा है। हर वर्ग में टैक्स फाइलिंग में कम से कम तीन गुना वृद्धि हुई है। मान्यवर, यह पारदर्शिता है, यह ईमानदारी है, यह स्वेच्छाचारिता से काम करने की प्रवृत्ति का परिणाम है कि लोग आज स्वेच्छा से कर देने के लिए आगे आए हैं। **..(समय की घंटी)..** मान्यवर, मैं एक अनुरोध करूंगा कि आज आपने मुझे पहली बार इस विद्वत समूह में बोलने का सुअवसर प्रदान किया है, अतः मेरी आपसे यह अपेक्षा है कि आप मुझे कुछ समय देंगे। क्योंकि मैं पहली बार बोल रहा हूं, इसलिए मैं आपसे यह अपेक्षा करूंगा कि आप मुझे थोड़ा समय देंगे।

**उपसभाध्यक्ष (श्री सुखेंदु शेखर राँय) :** मेरे हाथ बंधे हैं। जो टाइम एलॉट किया गया है, आपको उसी के हिसाब से बोलना है।

**डा. दिनेश शर्मा :** मान्यवर, मैं पहली बार बोल रहा हूं, इसलिए मुझे benefit दे दीजिए।

**उपसभाध्यक्ष (श्री सुखेंदु शेखर राँय) :** आपको पंद्रह मिनट दे दिए हैं, आप एक मिनट और बोल लीजिए। Please. ...*(Interruptions)*... Please. ...*(Interruptions)*...

**डा. दिनेश शर्मा :** मान्यवर, मैं यह कह सकता हूँ कि आज पूरा भारतवर्ष जिस तेजी से विकसित हुआ है, उसके कारण आज भारतवर्ष में लोगों की भावना बढ़ी है। उन्होंने भारत के बारे में कहा है कि केवल यह वर्ष भारत का नहीं है बल्कि यह सदी भारत की होने वाली है, यह सदी भारत की है। यह भारत अर्थव्यवस्था के मामले में सुदृढ़ होगा, आत्मनिर्भर होगा और विश्व का नेतृत्व करने वाला होगा।

मान्यवर, मैं आखिर में सम्मानित विपक्ष से एक बात कहूँगा। मैं बहुत सपने संजोकर आया था कि मैं विद्वतजनों के समूह में बोलने का अवसर पाऊँगा। यहाँ विद्वतजन हैं भी, लेकिन मैंने देखा है कि जैसे फुटबॉल का मैच होता है, उसमें आप देखते हैं कि रेफरी भी दौड़ता है और फुटबॉल के खिलाड़ी भी दौड़ते हैं, लेकिन दोनों में एक अंतर होता है। खिलाड़ी गोल करने के लिए दौड़ते हैं और रेफरी गलती निकालने के लिए दौड़ता है। मैंने देखा कि विपक्ष की भूमिका रेफरी की भूमिका बनी है। यदि रेफरी भी नकारात्मक भूमिका में आ जाए, तो निश्चित रूप से गलत तथ्यों के प्रस्तुतिकरण से समस्या होती है। इस सरकार की एक सकारात्मक दृष्टि है, इसलिए मैं आह्वान करूँगा कि विपक्ष आगे बढ़कर आए और मोदी जी के सुशासन में एक सहभागी बने। आर्थिक रूप से सुदृढ़ बनकर इस भारत राष्ट्र की संप्रभुता, जो पूरे विश्व का सिरमौर बनने के लिए अग्रसरित है, उसमें उसकी सहभागिता सुनिश्चित हो। मैं इन्हीं शब्दों के साथ अपनी वाणी को विराम देता हूँ। उपसभाध्यक्ष महोदय, आपने मुझे यहाँ पर बोलने का अवसर दिया है, इसके लिए आपका बहुत-बहुत धन्यवाद।

**उपसभाध्यक्ष (श्री सुखेंदु शेखर रॉय) :** आपका बहुत-बहुत धन्यवाद। आपका भाषण बहुत ही जोशीला था। Now, Shrimati Jebi Mather Hisham.

SHRI JEBI MATHER HISHAM (Kerala): Sir, I thank the Congress Party, Congress President, Shri Mallikarjun Khargeji, CPP Chairperson, Shrimati Sonia Gandhiji, Shri Rahul Gandhiji and CPP leadership for giving me this opportunity to make my maiden speech here in this august House, especially, on the important topic of the state of economy of our nation. Today, we are at the very end of the second term of BJP Government. We have had nearly ten years of BJP and Modiji's rule. Our hon. Prime Minister loves to compare Congress Party's 60 years of governance with his 10 years. In 60 years of Congress rule led by Nehruji to Shri Manmohan Singhji, our nation grew from the depth of a resource-starved economy which the British left us with, at the time of Independence, in 2014 to become one of the tenth largest economies of the world and having built the foundation and springboard to grow further. With this strong foundation laid by the Congress Party, our nation's economy has grown naturally since Independence and after 2014 also. However, the face of growth, which is claimed by BJP Government, is also under the clouds of suspicion as several indicators such as poverty, unemployment, health on the ground, point to the contrary. More importantly, at what cost has this growth been claimed by BJP

Government since BJP came to power? This is an important question for us to decipher the cost of this growth claimed by BJP Government that our nation has had to pay since BJP Government came to power.

Sir, let me put forth a few important points in this regard. First, our nation's debt which stood at Rs.58.60 lakh crore, that is, 52.20 per cent of GDP as on 31<sup>st</sup> March, 2014, today, is Rs.155.60 lakh crore, that is, 57.10 per cent of GDP. It means that the debt on every Indian has increased by 2.53 times in the last nine plus years. The astronomical increase in the Government's debt due to the Modinomics means that each Indian today has a debt, I mean, India's per capita debt today is Rs. 1,09,373 compared to Rs.43,124 in 2014. I very respectfully ask our Prime Minister as to what is your answer to adding debt of Rs.66,249 in ten years of your Government *versus* Rs.43,124 in sixty years of Congress Government on to the shoulders of every Indian in your ten years of heading the Government.

Secondly, our nation had an unemployment rate of 4.90 percentage in the financial year 2013-14 when Congress Party was in power. The unemployment rate, this financial year, is hovering around 7.90 percentage plus. I very respectfully ask our Prime Minister as to what is your answer to the unemployment rate in our nation almost doubling in your ten year term of heading the Government.

Thirdly, India's ranking in Global Hunger Index was 55 in 2014. Today, India's ranking in the Global Hunger Index is 111 out of the 125 countries with sufficient data to calculate Global Hunger Index scores. I very respectfully ask our Prime Minister as to what is your answer to the ranking of the Global Hunger Index of our nation falling from 55 to 111 in your ten years term of heading the Government.

Fourthly, India's ranking in the World Economic Forum - Annual Gender Gap Report was 114 in 2014 and, today, India's ranking in the World Economic Forum - Annual Gender Gap Report is 127. I very respectfully ask our Prime Minister as to what is your answer to the ranking of the World Economic Forum - Annual Gender Gap Report of our nation falling from 114 to 117 in your ten years term of heading the Government.

Fifthly, as per the World Inequality Report 2022, the average household wealth in India today is around Rs.9,83,010. The bottom 50 per cent of the nation can be seen to own almost nothing with an average wealth of Rs.66,280 per household or 6 per cent of the total wealth of the nation. The middle class is relatively poor with an average wealth of Rs.7,23,930 per household or 29.50 percentage of the total wealth of the nation. The top 10 per cent household owns 65 per cent of the nation wealth averaging to Rs.63,54,070 per household. The top one per cent household owns 33 per cent of the nation's wealth averaging Rs 3,24,49,360. I very respectfully ask our

Prime Minister: What is your answer to the status of our nation as one of the most unequal countries in the world with rising poverty and an affluent elite in your 10 years term of heading the Government? Sixth, reducing fuel prices was very dear to our Prime Minister during the 2014 election campaign. Obviously, fuel prices hit at the root of an economy and more so Indian economy. However, from 2014 to 2023, petrol price increased from Rs 72.26 per litre to Rs.100 plus per litre and diesel price from Rs 55.49 per litre to Rs.90 plus per litre between 2014 and 2023. Similar is the case with kerosene and LPG too. This, despite petroleum crude prices being exorbitantly high during 2014 versus the subsidized petroleum crude, which we are getting from Russia since the Ukraine war. I very respectfully ask our Prime Minister: What is your answer to the huge increase in the prices of petrol, diesel, kerosene and LPG, in your 10 years term of heading the Government? Most importantly, Indian rupees exchange rate with the US dollar on 31<sup>st</sup> March 2014 was Rs 59.90. The rupees exchange rate is by self-admission, a matter very close to our Prime Minister's heart. Yesterday, Indian rupees exchange rate with US dollar fell to Rs 83.41, the lowest ever in the history of our country. I respectfully ask our Prime Minister: What is your answer to the Indian rupee depreciating to its lowest ever rate in your 10 years term of heading the Government? Eighth, in 60 years, Congress Government built world-class infrastructure from effectively nothing in 1947. Today, the Government under the National Monetization Pipeline is selling these national assets valued at an estimated Rs 6 lakh crore in public sector one by one to private sector, enriching the favourite friends of the BJP. I very respectfully ask the Prime Minister: What is your answer to your Government handing over national assets to your favourite friends in your 10 years term of heading the Government? I quote our first Prime Minister, Pt. Jawaharlal Nehruji who our present Government attacks for all issues they cannot find solutions for and for mistakes they cannot defend. Pt. Jawaharlal Nehruji said, 'Facts are facts and will not disappear on account of your likes'. I can go on and on about various factors and statistics connected to the dismal state of economy from inflation to price rise, to MGNREGA state to skill India to Beti Bachao Beti Padhao, and so on and so forth. Of course, then my senior colleagues from the Treasury Benches will ask few pointed questions. First question they ask would be, is the economy not growing? And our answer is serious questions remain on the reality of the growth claimed by the BJP Government as the economy is exhibiting several contra-indicators to the claims of BJP Government. Another question which they ask would be is, is FDI not coming to India, and what we wish to say is that it is only natural that FDI come to India based on the open door liberalised regime initiated by the Congress Government and the reality that MNCs cannot ignore a market as large as India for

which the stage was set by the Congress Party. Yet another question, the chest-thumping question would be, did we not win the recent State elections? My senior colleagues from the Treasury Benches, almost all of them have said that and we wish to say you did win. But, very few media has reported that more Indian citizens '*humare deshwas*' voted for Congress party than BJP. About 11 lakh more Indians voted for Congress party where BJP polled 4.81 crores votes, Congress party polled 4.92 crore votes. So, we the Congress Party, has been in the heart of India for 138 years and we, the Congress Party, is in the heart of India now despite you wishing us away and we, the Congress Party will remain in the heart of India despite you wishing for '*Congress Muk* *Bharat*'. We will continue to oppose your wrongdoings and we will continue to expose your *jumlas*. Our India is great, we will work to make her even greater and the greatest in the world. Jai Hind!

THE VICE CHAIRMAN (SHRI SUKHENDU SEKHAR RAY): The next speaker is Shri Sircar; your time is five minutes.

SHRI JAWHAR SIRCAR (West Bengal): Sir, Mr. Jethmalani, before me, has described \* as big \* white \* and statistics. There is a fourth category of \* that I would like to bring to your attention.

THE VICE CHAIRMAN (SHRI SUKHENDU SEKHAR RAY): Mr. Sircar, one minute, the word \* is not allowed in the Parliament. It is expunged.

SHRI JAWHAR SIRCAR: Sir, I modify it, but to the extent that I would like my friends in the House on both sides to be aware of the realities. They keep talking about GDP growth. I would not contest it, because it is too complicated for many to understand. But what does GDP growth mean where I am concerned and you are concerned, that is, per capita GDP, per person GDP. The GDP of Ambani and GDP of Adani does not matter to me. We just had the G-20 meeting and there we made a calculation that the US has 63000 dollars by way of their per capita GDP, Australia has 61000 dollars, Indonesia has 4000 dollars plus per person and India is the lowest, I repeat India is lowest among the group, we have just 2085 dollars per GDP. So, look at reality, do not go in for bravado and bragging. When you talk of GDP, you must remember that you are taking the wealth of the upper five per cent to inflate your figures. I have just

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\*Expunged as ordered by the Chair.

given the example of how the upper crust has increased its wealth. The Ambani wealth was Rs. 1.6 lakh crores in 2014, I repeat Rs. 1.6 lakh crores in 2014. It is Rs. 8.6 lakh crores today, five times more. Please show me an Indian who has grown his income in the last nine years by five times before you make further statements. Adani's went up from Rs. 1.2 lakh crores, this is more phenomenal, but, I will not get into the details. From Rs. 1.2 lakh crores, they have gone up to Rs. 6 lakh crores plus which is again another five times growth. No Indian has ever grown at this rate during the last nine years. So, don't take credit for enriching the oligarchs, don't take credit for enriching and fattening the capitalist class and then say, "we grew as a whole". Now look at your reality. World Bank's unemployment figures, I am quoting from the World Bank because most Indians and foreigners have given up on Indian statistics. It is so punctuated with untruths. The World Bank's 2022 unemployment rate it shows that in India there is 23.2 per cent unemployment. Compare it with Pakistan, a failed state, Pakistan is 11 per cent, less than half; compare it with Bangladesh, once upon a time a basket case, Bangladesh is 13 per cent and we are 23 per cent. Bhutan is 14.9 per cent. So, where are the realities that you are drum drumming about GDP and becoming the fourth biggest and the third biggest in the world? Come to reality. We have the annual survey of industries pointing out that we are steadily moving towards contractual labour. We are turning a rightful, respectful wage earner into a product that is at the mercy of employer so far as labour timing and everything is concerned. I come to the labour participation ratio. The labour participation ratio - the Labour Minister was here, but does not seem to be unduly interested -- the LFPR in India is one of the worst in the world. I repeat at the cost of perjury, one of the worst in the world. 42 to 45 per cent was the participation of labour. That means the vast majority was outside the network of labour. Mercifully, it has gone up to 50 per cent now. 50 per cent! But look at the other countries; Nepal 83 per cent. Nepal is able to provide labour force participation of 83 per cent; again, Bangladesh, twice more, China 60 per cent. What are we talking about? (*Time-bell rings.*) This much, of course, relates to the female labour participation ratio, where I repeat the figure, India is only 20.5 per cent, Nepal 83 per cent, Bangladesh 30 plus per cent, China 60 per cent and even Sri Lanka that was on the verge of collapse, they have a female labour participation of one-and-a-half times of ours. When it comes to male and female combined, we have been 42 and 45 per cent during the entire regime of the last nine years.

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR RAY): Please conclude, now.

SHRI JAWHAR SIRCAR: I repeat 42 to 45 per cent, one of the lowest in the world. It has just gone up to 50 per cent. We look at gender gap. Jebi already mentioned about the gender gap. I repeat that compare the gender gap of India at 28 per cent with double that in Bangladesh. She also mentioned about the rising debt. I repeat public debt is increasing at a phenomenal rate as we are binding future generations, your grandsons, your sons, my sons and my grandsons to a debt that we are not entitled to.

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR RAY): Thank you, Mr. Sircar. Your time is over.

SHRI JAWHAR SIRCAR: One more minute, Sir.

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR RAY): One more minute I have already given to you. ...*(Interruptions)*..

SHRI JAWHAR SIRCAR: Debt ratio has come to almost 90 per cent. Sir, just one last word, one last word on defaulters, on banks, just one word; we were coming around to the banks, defaults of the banks and there yesterday's figures, that is why I am giving it to the House, is 14.5 lakh crores of rupees have been written off. Dr. Karad is sitting there. He insists that writing off means nothing, but I insist that writing off is actually the legitimization of the destruction of your funds, my funds kept with the banks. *(Time-bell rings)* The corporate sector .. *(Time-bell rings)*... I will give the calculations.

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR RAY): I will have to call the next speaker. ...*(Interruptions)*..

SHRI JAWHAR SIRCAR: Thanks to the cooperation, thanks to the transparent reply given by Dr. Karad and others, the corporate sector alone has liquated ten lakh crores rupees in nine years. Sir, Rs. 10 lakh crores have gone down the drain to save the corporate sector! Whereas, NREGA — hon. Minister is sitting somewhere here who alone has ...*(Interruptions)*...\*

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\*Not recorded.



THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR RAY): No, no. Please stop. Mr. Wilson, please start.

SHRI P. WILSON: Sir, don't deduct it from my time.

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR RAY): Mr. Wilson, please start. It is not being recorded.

SHRI P. WILSON (Tamil Nadu): Mr. Vice-Chairman, Sir, a lot of discussion has taken place in this august House. My previous speakers have talked about how economic condition of our country has deteriorated. I wanted to point out a few. When you came to power in 2014 and re-elected in 2019, what did you promise? Did you implement these promises? I remind you some of the promises you have made. You said that you will reduce price of LPG, petrol and diesel. You promised Rs. 15 lakhs in bank account of each citizen of this country. What happened to the same? You promised that you will link sixty rivers with an estimated cost of Rs. 5.5 lakh crores. What has happened to that? You promised US\$ 5 trillion economy in 2019 to win over for the second time. What is the economy today? In 2016, you promised doubling farmers' income by 2022. What has happened to it? You promised cleaning of Ganga. You promised inland waterway transport system. You promised 2 crore jobs and controlling prices. These have all been reduced to mere words. Today, Sir, more than 10 lakh vacancies have been registered on the National Career Service Portal. What steps have you taken to fill these vacancies? There is a failure in Make-in-India, StartUp India, demonetization and GST regime. These policies have weakened the institutions and the economy. And, these are the shining examples as to how today's economy is.

Sir, Tamil Nadu is the 10<sup>th</sup> largest State in India, is the 2<sup>nd</sup> wealthiest State in terms of GDP and is the 2<sup>nd</sup> largest contributor to India's GDP. For every rupee that Tamil Nadu contributes to the Centre, it gets only twenty-nine paise! This demonstrates the immense contribution made by our State. But, what is the return it is getting? Today, I will dwell into the step-motherly treatment which my State is facing in the hands of the Union Government. However, the present Government has been helping their corporate friends to earn humongous profits and showering non-existent promises to the citizens of the country! Sir, I wanted to ask a question. Has the per-capita income of every Indian citizen increased? Sir, villages are the worst affected. There is no agriculture. There is no industrial growth. There are no jobs.

The daily-wagers, low income workers are the sufferers because of rise in prices of essential commodities and leading a miserable life.

You have sold all the public sector undertakings in the country. The business owners have also been adversely affected by the rise in prices of essential commodities as they have not been able to cope with the rising prices and have also not been able to get rise in the price of their finished goods which makes it difficult for them to survive in this competitive world. Sir, first of all, I wanted to place how our State is meted out step-motherly treatment. Sir, there are 17 projects floated in Tamil Nadu by NHAI. About eleven projects are pending for more than three years because of non-allocation of necessary funds. The Ministry of Statistics and Programme Implementation had itself, on 12<sup>th</sup> September 2023, uploaded on its website that 42 projects in Tamil Nadu -- that too important projects, including nuclear projects -- are delayed.

Sir, my friend was talking about Corona and how it was dealt with. In Tamil Nadu, we have a Vaccine Park in Chengalpattu district. It was established at the cost of Rs. 2000 crores. The Government of Tamil Nadu has given vast lands for it. Right from the day one, when the Vaccine Park came into existence, not even one vial has been manufactured there because they wanted to promote some private players and they kept it closed for many years despite the Chief Minister's request during Covid times to hand over that to them so that they can manufacture vaccines and supply to the entire country. But the Centre showed deaf ears. They refused to budge.

Insofar as Railway projects are concerned, we have a body building factory, that is, the Integral Coach Factory in Avadi. Many rail coaches have been manufactured by this Integral Coach Factory. But, today, the sad state of affairs is that they are going to other countries and purchasing coaches, ignoring the factory that is already available in Tamil Nadu. In Chennai Metro Rail Projects, Phase-II projects are pending with the Cabinet Committee of Economic Affairs. The clearance is not being given for the last two years, despite repeated requests.

So far as the Food Corporation of India is concerned, the subsidy of Rs. 6,500 crores for the PDS rice has not been disbursed to Tamil Nadu. Likewise, the CMR subsidy of Rs. 5,704.09 crores has not been disbursed to Tamil Nadu. In CMRL, 50:50 equity share requested, similar to phase I, is pending with the Government of India for Cabinet approval.

So far as Election Commission expenses are concerned, Rs. 213 crores are pending. Similar is the case with Home Guards. Sir, Rs. 77.76 crores are pending.

In Tamil Nadu, we have the highest number of toll plazas. There are about 55 toll plazas in each and every nook and corner. As per the Act, you should have one

toll plaza at every sixty kilometres. There are about sixteen excess toll plazas in Tamil Nadu. All the money, which is collected by these toll plazas, is not being utilized for road infrastructure in Tamil Nadu. Still, it is drained out. The saddest thing is that toll fee is increased every year without any application of mind. There is one stretch about which even our Chief Minister called the Road Highways Minister and said that that stretch needed immediate attention. But sadly, even after a lapse of six months, the stretch, which is in Vellore, is yet to be repaired.

So far as sugarcane growers are concerned, they are selling their yields to the mill owners. But, no price has been paid for their yields for the last five years. The mill owners are getting protection. That's why they are not making payments to farmers.

So far as spinning mills are concerned, they are incurring heavy losses because of the increase in the prices of raw materials, high inflation, and slowdown in the global economy. In fact, our Chief Minister has written a letter requesting the Union Government to provide financial support for MSMEs in textile sector, to restructure the existing loans under Emergency Credit Line Guarantee Scheme and to disburse fresh loans under ECLGS by reducing regular interest to offset losses.

We have recently faced cyclone. For four days we had very heavy rainfall.

#### **4.00 P.M.**

Even today, we are receiving heavy rainfall. In fact, our Chief Minister has demanded a sum of Rs.5,000 crores as an interim financial assistance. I only request my good friends to see that the said financial assistance is sanctioned and disbursed immediately. One thing I have to bring to your attention. Sir, you are also a learned Member of our fraternity. They have brought the Insolvency and Bankruptcy Code, 2016. This law has been legislated for the industrial friends who want to acquire industry. Under the garb of legal procedure, they are liquidating many industries. The principles such as waterfall mechanism, clean-slate theory, hair-cut, write off, wipe off the debts, are all the nomenclatures or the terms they use in order to wipe out the industries for a song. The regime is nothing but a way to buy expensive assets at discounted rates as they are purchasing through public money and the public money has no real value in this nation. Thank you very much, Sir.

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR RAY): Thank you. Now, Shri Vijay Pal Singh Tomar. आपका बोलने का समय पांच मिनट allot किया गया है।

**श्री विजय पाल सिंह तोमर** (उत्तर प्रदेश) : धन्यवाद, उपसभाध्यक्ष महोदय। मैं सबसे पहले अपने यशस्वी प्रधान मंत्री, श्री नरेन्द्र मोदी जी को धन्यवाद देना चाहता हूँ कि उनके नेतृत्व में, विषम परिस्थितियों में भारत की अर्थव्यवस्था विश्व की सबसे तीव्र गति से बढ़ने वाली अर्थव्यवस्था है। हमारे देश की जीडीपी 7.6 है, जबकि चीन की जीडीपी हमसे कम रही है। इसका कारण यह है कि जब प्रधान मंत्री जी 2014 में आए, तब उन्होंने पार्लियामेंट की चौखट पर सिर झुकाकर यह कहा था कि मेरी सरकार गरीब, वंचित, किसान और गांव को समर्पित है। प्रधान मंत्री जी ने जो संकल्प लिया, उसको पूरा करने का काम भी किया।

महोदय, मैंने चौधरी चरण सिंह जी के साथ काम किया है। वे कहा करते थे कि देश की समृद्धि का रास्ता खेत-खलिहान, गांव और गरीब से होकर गुजरता है। जब भारत विश्व का आर्थिक रूप से सबसे सम्पन्न राष्ट्र था, तब देश के 80 फीसदी लोग खेती से जुड़े हुए थे और 82 फीसदी लोग गांव में रहते थे। आज मैं देश पर 50 साल तक राज करने वालों से पूछना चाहता हूँ कि गांव में रहने वालों की संख्या घटकर 62 फीसदी और खेत में काम करने वालों की संख्या 55 फीसदी क्यों रही? ऐसा इसलिए क्योंकि उनको गांव में शिक्षा, सुरक्षा, स्वास्थ्य और सभी सहूलियतें उपलब्ध नहीं हुईं। प्रति व्यक्ति गांव पर एक-तिहाई भी शहर के मुकाबले में खर्च नहीं हुआ। इसीलिए किसान की हालत मजदूर से नीचे चली गई और हालत यह हुई कि किसान खेती छोड़ने लगे।

महोदय, मैं बताना चाहता हूँ कि प्रधान मंत्री जी की प्राथमिकता में यह रहा कि हम किसान की, महिलाओं की, गांव की और गरीब की चिंता करेंगे। इसीलिए उन्होंने कहा कि हर किसी के पास मकान हो, मकान में शौचालय हो, मकान में गैस का कनेक्शन हो, मकान में बिजली का कनेक्शन हो और उसमें रहने वाले गरीब का बच्चा बीमार है, वह मर न जाए, उसकी बीमारी के इलाज के लिए उसके पास आयुष्मान भारत योजना का कार्ड हो। आज माननीय प्रधान मंत्री जी के कारण करीब चार करोड़ घर प्रधान मंत्री आवास योजना के माध्यम से आए और उनमें से 60.89 परसेंट मकान महिलाओं के नाम पर हैं। इसी तरह से 9 करोड़ से अधिक उज्ज्वला गैस के कनेक्शन्स मिले हैं और साढ़े 11 करोड़ शौचालय बने हैं। मुझे याद है कि चौधरी साहब शाम के समय हर भाषण में कहा करते थे कि जब गाड़ी जाती है तब महिलाएं सड़कों के किनारे खड़ी हो जाती हैं, क्योंकि रोशनी पड़ती थी और वे उससे बचने के लिए खड़ी हो जाती थीं। उनके बारे में किसी ने सोचा नहीं था और उन्होंने इस कार्य को करने का काम किया। करीब 12 करोड़ लोगों को आयुष्मान भारत योजना का कार्ड देने का काम किया गया। मुद्रा बैंक से जिनको ऋण मिला है, उसमें भी 58 परसेंट से अधिक ऋण महिलाओं को दिया गया है। महोदय, मैं बताना चाहता हूँ कि कांग्रेस में पहले एक भूतपूर्व प्रधान मंत्री रहे थे। उन्होंने कहा था कि हम सौ रुपये भेजते हैं, लेकिन नीचे पंद्रह रुपये पहुंचते हैं, 85 रुपये बीच में खाए जाते हैं। हमारे प्रधान मंत्री जी ने दो ही काम किए हैं। उन्होंने एक काम तो यह किया है कि बीच की दलाली समाप्त कर दी। आज अगर सौ रुपये भेजेंगे तो सौ के सौ रुपये नीचे जाएंगे। उन्होंने दूसरा काम यह किया है कि जो बात गाँव, गरीब और किसान से संबंधित थी, उसके लिए वरीयता रखी। इसीलिए जब रोजगार की बात आती है, तो रोजगार का मतलब सरकारी नौकरी से नहीं है, रोजगार का मतलब अन्य क्षेत्रों से भी है। आपने देखा होगा कि माननीय मोदी जी ने इंफ्रास्ट्रक्चर के क्षेत्र में क्या किया है।

[उपसभाध्यक्ष (डा. सोनल मानसिंह) पीठासीन हुईं]

50-60 सालों तक राज करने वाले बताएं कि देश भर में 2014 से पहले केवल 723 विश्वविद्यालय थे, परंतु आज कितने विश्वविद्यालय हैं? आज 1,113 विश्वविद्यालय हैं। पहले देश भर में 5,298 डिग्री कॉलेजेज थे, आज कितने डिग्री कॉलेजेज हैं? ये डिग्री कॉलेजेज नौ सालों में बढ़कर अब 43,796 हो गए हैं। पहले केवल 8 ऑल इंडिया मेडिकल इंस्टीट्यूट्स थे, लेकिन आज इनकी संख्या 23 है। ये मेडिकल इंस्टीट्यूट्स नौ वर्षों में 15 बढ़े हैं, जबकि 50-60 वर्षों में केवल आठ बने थे। इसके साथ ही 7 नए आईआईटीज, 7 नए आईआईएमज, 225 नये मेडिकल कॉलेजेज और 442 स्टार्ट अप्स थे, जो आज बढ़कर 1 लाख से ऊपर हो गए हैं। मैं पूछना चाहता हूँ कि जो भूतल परिवहन मंत्रालय है, आपके टाइम में उसका कितना बजट था? अगर यू.पी.ए. के लास्ट ईयर का देखते हैं, तो यह लगभग 34 हजार करोड़ रुपये है। भूतल परिवहन मंत्रालय का इसी साल का बजट 2 लाख, 70 हजार, 435 करोड़ रुपये है। इसके साथ ही प्रतिदिन बहुत बड़ी संख्या में रोड्स भी बन रही हैं। पहले आपके समय में 12 किलोमीटर रोड प्रतिदिन बनती थी, लेकिन अब 35 किलोमीटर का हाइएस्ट रिकॉर्ड रहा है, वैसे एवरेज भी 29 किलोमीटर पर डे की है। यह दुनिया का सेकंड लार्जस्ट रोड नेटवर्क है। क्या यह काम नहीं हो रहा है? इतना पैसा है, तो इसमें रोजगार भी होता ही है। महोदय, इसी तरह से मेट्रो ट्रेन की बात है। 2014 तक यह पाँच शहरों में 229 किलोमीटर तक पहुँची थी, आज 20 शहरों में 860 किलोमीटर तक पहुँच गई है। 2014 तक रेलवे लाइन का विद्युतीकरण 21,413 किलोमीटर तक हुआ था, लेकिन इन नौ वर्षों में यह 58,424 किलोमीटर तक हो गया है। किसानों के बजट में भी 6 गुना वृद्धि की गई है।

महोदय, आपका 2009-10 का बजट देखा है। यह बजट यूपीए के टाइम में किसानों के लिए 12 हजार करोड़ रुपये था। अगर पाँच सालों का हिसाब लगाएं, तो 1 लाख, 23 हजार करोड़ रुपये का बजट था। हमारा पिछले साल का 1 लाख, 25 हजार करोड़ रुपये का बजट था, इसीलिए हम किसानों को सब्सिडी देने का काम कर पा रहे हैं। हमने एक वर्ष में 2 लाख, 54 हजार करोड़ की सब्सिडी दी है।

महोदय, मैं भी किसान गाँव से ही आता हूँ, कल माननीय मोदी जी ने भी कहा है कि डीएपी के एक बैग की इंटरनेशनल मार्केट में 4,070 कीमत है, लेकिन यह हमारे यहाँ के किसान को कितने रुपये में मिल रहा है? यह हमारे यहाँ के किसान को 1,370 रुपये में मिल रहा है। एक यूरिया के बैग की कीमत 2,450 है, लेकिन यह हमारे किसान को 266 रुपये में मिल रहा है। यह पैसा कौन दे रहा है? यह पैसा मोदी जी की सरकार दे रही है। एनपीके, एमओपी, जो 3,200 व 2700 रुपये के हैं, वे 1300, 1,700 रुपये में मिल रहे हैं। इस तरह से किसान को सब्सिडी देकर, एमएसपी को डेढ़ गुना करने का काम किया गया है ताकि उसकी लागत नहीं बढ़े।

महोदय, 2006 में स्वामीनाथन रिपोर्ट आ गई थी, फिर भी आपने उसको लागू क्यों नहीं किया? हमारी सरकार ने सत्ता में आने के बाद स्वामीनाथन आयोग की रिपोर्ट लागू की। हमने इस साल भी लागत के डेढ़ गुना मूल्य बढ़ाया है। इस बार भी धान का मूल्य 150 रुपये प्रति क्विंटल, मूंग का 400 रुपये प्रति क्विंटल बढ़ा है। सरकार ने एमएसपी बढ़ाने का काम किया है, MSP पर अधिक खरीदारी करने का काम किया है। मैं इसके साथ ही यह भी बताना चाहता हूँ कि

इंटरनेशनल मार्किट में हमारे किसानों की जो डी ए पी प्रति बैग पर बचत हुई है, वह 2,700 रुपये प्रति बैग की हुई है। यूरिया पर करीब 2,450 रुपये प्रति बैग की बचत हुई है।

महोदय, मैं इसके साथ ही एक और बात कहना चाहता हूँ। रक्षा के क्षेत्र के बारे में अभी माननीय दिनेश जी ने बताया है कि हम 16 हजार करोड़ रुपये के यंत्र निर्यात कर रहे हैं, जबकि हम पहले आयात किया करते थे। महोदय, ऐसे 4,100 आइटम्स हैं, जिनका आयात बंद हो गया है। वे स्वदेशी को बढ़ावा देने के लिए यहीं पर निर्मित होने लगे हैं। हमारे यहाँ पर 50 करोड़ से अधिक जन-धन खाते खोले गए हैं, 80 करोड़ से अधिक लोगों को मुफ्त राशन दिया गया है।

महोदय, कोरोना महामारी में दुनिया देख रही थी कि लोग कोरोना वायरस से मर रहे हैं। हमारे विदेश मंत्री से यूएनओ में कहा गया था कि यूरोप में तो संपन्न देश हैं, भारत का क्या होगा? मोदी जी ने अपने यहाँ के डॉक्टर्स, वैज्ञानिकों, फार्मा कंपनियों को बुलाया और कहा कि हमारे यहाँ सबसे पहले वैक्सीन आनी चाहिए। हमारे देश में सबसे पहले तीन वैक्सीन्स आईं, देश में 222 डोज़ लगाई गईं और उन्हें 110 देशों में भी भेजने का काम किया गया। आज हम दुनिया को देने वाले हैं, आज हम लेने वाले नहीं हैं। भारत बदला है। यह मोदी जी के नेतृत्व में बदला हुआ भारत है। आज हर घर नल से जल पहुँचाने की बात आई।

THE VICE-CHAIRPERSON (DR. SONAL MANSINGH): Please conclude.

**श्री विजय पाल सिंह तोमर** : एक मिनट, मैडम। माननीय प्रोफेसर साहब ने कहा कि मैं गाँव में जाता हूँ। मैं भी गाँव में जाता हूँ। मुझे तो कोई घर वैसा नहीं मिलता। मैंने कहा कि अब तो जाड़े का सीजन आ गया, मक्के की रोटी बनाओ और साग बनाओ। वैसा चूल्हा किसी के यहाँ नहीं है। आज हर घर में गैस है और उससे रसोई चल रही है। पाइपलाइन हर गाँव में बिछी हुई है। पाइप लग गई है और अब उसमें से पानी जा रहा है। करीब 8.5 करोड़ घरों में नल से जल पहुँच चुका है। मैं यह भी कहना चाहता हूँ कि 9 करोड़ से अधिक उज्ज्वला गैस के कनेक्शंस दिए गए हैं। कल भी एक बात आई थी कि किस तरह से गरीब महिलाओं की मदद करने का काम किया गया। 27 करोड़ को सैनिटरी पैड एक रुपए प्रति पैड से दिए हैं।

**उपसभाध्यक्ष (डा. सोनल मानसिंह)** : आपका समय समाप्त हो गया है।

**श्री विजय पाल सिंह तोमर** : जी, मैडम। हमारे करीब 10,000 जन औषधि केन्द्र हैं, अब 2024 तक और खुलने जा रहे हैं। गरीब को सस्ती दवा उपलब्ध हो, कोई गरीब का बच्चा मर नहीं जाए, इसकी चिन्ता करने का काम हमारे प्रधान मंत्री जी ने किया है। ...**(समय की घंटी)**... मैं सरकार को और अपने प्रधान मंत्री जी को धन्यवाद देता हूँ, जिन्होंने एक ऐतिहासिक काम किया है। विषम परिस्थितियों में देश आज तेज गति से आगे बढ़ रहा है। प्रधान मंत्री जी ने 2027 तक देश को तीसरी बड़ी अर्थव्यवस्था बनाने का जो संकल्प लिया है, उसे वे निश्चित रूप से सिद्धि तक पहुँचाने का काम करेंगे और 2047 तक भारत विकसित राष्ट्रों की श्रेणी में आ जाएगा। आपका बहुत-बहुत धन्यवाद।

**उपसभाध्यक्ष (डा. सोनल मानसिंह) :** धन्यवाद। माननीय श्री राघव चड्ढा जी।

**श्री राघव चड्ढा (पंजाब) :** महोदया, अच्छे दिन का वादा करके भारतीय जनता पार्टी सरकार में आयी।

**उपसभाध्यक्ष (डा. सोनल मानसिंह) :** अच्छे दिन तो आ गये।

**श्री राघव चड्ढा :** 2014 के बाद आज तक शायद ही इन्होंने इस अच्छे दिन के जुमले का प्रयोग किया होगा। 2019 के चुनाव से पहले एक वादा जरूर किया, देश की जनता को एक और खाब दिखाया कि हम एक 'न्यू इंडिया' बनाएँगे और 2022 में जब भारत देश की आज़ादी के 75 साल हो जाएँगे तो 'अमृतकाल' आएगा, 'न्यू इंडिया' आएगा और हम ये बड़ी चीजें करेंगे। अब 2024 का चुनाव आ गया। कम से कम 2024 के चुनाव से पहले जो 'न्यू इंडिया' का वादा था और इन्होंने जो 25 बड़े वादे किये थे कि हम 2022 तक ये हासिल कर लेंगे, उनका आकलन होना चाहिए। आज मैं वादा बनाम वास्तविकता की, वादा बनाम सच्चाई की पूरी सूची लेकर आया हूँ और उसे आपके सामने रखना चाहूँगा।

महोदया, पहला वादा यह था कि 2022 तक भारत देश 5 ट्रिलियन डॉलर की इकोनॉमी बन जाएगा। आज सच्चाई यह है कि हम उस वादे से बहुत कोसों दूर हैं। सवाल यह नहीं है कि पाँच ट्रिलियन डॉलर की इकोनॉमी भारत बनेगा या नहीं बनेगा। अगर सरकार अपनी ऊँगली भी नहीं उठाए, तब भी हम बन जाएँगे, लेकिन सवाल यह है कि हम बनेंगे कब - 2037 में, 2028 में या 2030 में? लेकिन यह वादा पूरा नहीं हुआ।

दूसरा वादा यह किया कि 2022 तक हर भारतीय के पास एक बैंक अकाउंट, life insurance, accident insurance, pension और retirement planning सेवाएँ होंगी। सरकार की अपनी ही रिपोर्ट यह बताती है, 2022 की Economic Survey की रिपोर्ट सच्चाई दिखलाती है कि हर 100 लोगों में मात्र 3 लोग ऐसे हैं, जिनके पास life insurance है और हर 100 लोगों में मात्र एक आदमी या एक औरत ऐसी है, जिसके पास life insurance छोड़ कर अतिरिक्त insurance है। यह सच्चाई है। 'जन-धन योजना' में अकाउंट्स तो खुलवा दिए, लेकिन मैं पूछना चाहूँगा कि क्या कभी मुड़ कर उन अकाउंट्स की ओर भी देखा कि कितने खाते खाली हैं, कितने अकाउंट्स dormant हो गए?

इन लोगों ने जो तीसरा वादा किया था, वह यह था कि 2022 तक किसानों की आय को दोगुना कर देंगे। मैडम, अब ये इस वादे की बात भी नहीं करते। आय तो छोड़िए, सरकार ने पिछले 5 सालों में किसान का कर्जा दोगुना करने का काम किया। पिछले 18 quarters की सबसे lowest growth agricultural sector में इस quarter में देखी जा रही है, जो कि चौंका देने वाले आंकड़े हैं।

चौथा वादा जो किया था, वह यह था कि 2022 तक हर भारतीय के पास अपना घर होगा। सच्चाई आप जानती हैं कि कितने भारतीयों के पास अपना घर है। आम आदमी का घर तो छोड़िए, यहाँ पर सांसदों तक का घर छीना जा रहा है, यह सच्चाई है।

पाँचवाँ वादा यह किया था कि हर भारतीय के पास 2022 तक शौचालय होगा, यानी access to toilet होगा। अगर यह वादा पूरा हो गया होता, तो भारत में open defecation नहीं बढ़ता और National Family Health Survey की रिपोर्ट यह नहीं बताती कि आज लगभग 20 प्रतिशत Indian households ऐसे हैं, जो बिना toilet facility के जी रहे हैं और जहाँ-जहाँ नाम के वास्ते एक कमरे का टॉयलेट बना भी दिया, वहाँ पानी की सप्लाई नहीं पहुँची, सिर्फ इमारत खड़ी हो गयी। छठा वादा यह किया कि 2022 तक हर भारतीय के पास 24 घंटे, सातों दिन बिजली होगी। दिल्ली में अरविंद केजरीवाल जी को छोड़कर, भारत देश के किसी एक सूबे में भी 24x7 इलेक्ट्रिसिटी आती है, तो मैं चुनौती देता हूँ कि सरकार के मंत्री मुझे आज यह बताएं। महोदया, 24x7 इलेक्ट्रिसिटी के लिए आपको उत्तर प्रदेश, बिहार, मध्य प्रदेश, राजस्थान के गाँव में जाने की आवश्यकता नहीं है, बल्कि नोएडा ही चले जाइए और बताइए कि क्या 2022 तक इन लोगों ने नोएडा में भी 24x7 इलेक्ट्रिसिटी देने का काम पूरा किया है! आज भी घंटों-घंटों के पावरकट लग रहे हैं। 7वाँ वादा - Every household will have LPG cylinder. 2022 तक हर घर के पास एलपीजी सिलेंडर होगा। वास्तविकता यह है कि एलपीजी के प्राइस बढ़ गए, सब्सिडी बंद हो गई और जो उज्ज्वला योजना के लाभार्थी थे, आज एक बार सिलेंडर रीफिल कराने में भी उन्हें नानी याद आ जाती है। जेब पर इतनी \* डाली जा रही है। 8वाँ वादा था - Every Indian in rural areas will have a water connection by 2022.

**उपसभाध्यक्ष (डा. सोनल मानसिंह) :** माननीय सदस्य, \* शब्द सुबह... प्लीज़, प्लीज़ ...**(व्यवधान)...**

**श्री राघव चड्ढा :** मैं उसे withdraw करता हूँ। \* शब्द को withdraw करता हूँ।

8वाँ वादा था कि हर भारतीय के पास, जो ग्रामीण इलाकों में रहता है, 2022 तक अपना पानी का कनेक्शन होगा। सरकार के खुद के मंत्री ने अप्रैल, 2023 में राज्य सभा के पटल पर जवाब देते हुए बताया कि 40 प्रतिशत से ज्यादा ग्रामीण परिवारों, रूरल हाउसहोल्ड्स के पास आज भी टैप वाटर सप्लाई नहीं आती है, नलके में पानी नहीं आता है। न तो नलका है, न पानी है! मैं आगे चलता हूँ।

सरकार ने 9वाँ वादा किया था कि 2022 तक भारत देश मालन्यूट्रीशियन मुक्त हो जाएगा, यानी 2022 तक भारत देश से कुपोषण खत्म हो जाएगा, गायब हो जाएगा। \* सच्चाई यह है कि आज चाइल्ड मालन्यूट्रीशियन में भारत देश दुनिया के मुकाबले सबसे खराब स्थिति में खड़ा हुआ है और ग्लोबल हंगर इंडेक्स बताता है कि 121 देशों में भारत की रैंकिंग 107-108 पर है। यह स्थिति है कि भारत देश की 74 प्रतिशत आबादी हैल्दी फूड अफॉर्ड नहीं कर सकती है, यानी लगभग सौ करोड़ के पास इनसफिशिएंट न्यूट्रीशियन पहुँच रहा है। यह सच्चाई है। 10वाँ वादा किया कि 2022 आते-आते हर ग्राम पंचायत के पास अपना फिक्स्ड ब्रॉडबैंड इंटरनेट कनेक्शन होगा। सच्चाई यह

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\* Withdrawn by the hon. Member.



है कि आज तक रूरल एरियाज़ में ब्रॉडबैंड इंटरनेट कनेक्शन की जो स्थिति है, उसका एक जायज़ा भारतीय जनता पार्टी की सरकार ले ले, तो पता लग जाएगा। हमारे देश की लगभग 65 प्रतिशत आबादी गाँवों में बसती है, लेकिन वहाँ अभी तक ग्राम पंचायतों के पास ब्रॉडबैंड इंटरनेट नहीं पहुंचा है। 11वाँ वादा किया था कि 2022 तक सौ प्रतिशत डिजिटल लिटरेसी आ जाएगी। आपको एनएसएसओ का डेटा बताएगा कि अभी आप अपना आधा लक्ष्य भी पूरा नहीं कर पाए हैं। 12वाँ बड़ा दिलचस्प वादा - है कि 2022 तक हिन्दुस्तान की सड़कों पर बुलेट ट्रेन दौड़ेगी। अब तो लोगों ने बोलना शुरू कर दिया है कि भाजपा का नारा है - बुलेट ट्रेन में बिठाएंगे, देश की सैर कराएंगे, लेकिन तारीख नहीं बताएंगे।...(व्यवधान)... अब मैं आगे चलता हूँ।

भारत सरकार ने अपनी रिपोर्ट के माध्यम से जो 13<sup>th</sup> प्रॉमिस किया था, वह यह था कि हम 2022 तक रेल दुर्घटना में मरने वाले लोगों की संख्या को शून्य कर देंगे, यानी एक भी मौत नहीं होगी। इसी साल हमने बालासोर, ओडिशा और आंध्र प्रदेश में वह त्रासदियाँ देखी हैं, जिन्होंने हमारी आँखें खोलकर रख दीं, हमारी आत्मा को झकझोर दिया, ऐसे हालात रेल दुर्घटना से हमारे सामने आए।

14वाँ वादा किया था कि Growth rate in manufacturing sector will double by 2022. हम इसे लगभग 14 प्रतिशत के आस-पास लाकर खड़ा करेंगे। 14 प्रतिशत तो छोड़िए, पिछले दो वित्तीय वर्षों से हम पाँच या छः प्रतिशत पर मंडरा रहे हैं। आरबीआई का अपना खुद का टारगेट साढ़े छः परसेंट पर है। 15वाँ वादा था कि 20 मेडिकल फ्री जॉस बनाएंगे, to attract medical tourism. यह सिर्फ वादा था, कोई डिलीवरी नहीं हुई। 16वाँ वादा किया कि अंडर डेवलप्ड इलाकों में 100 न्यू टूरिस्ट डेस्टिनेशंस बनेंगे। यह सिर्फ वादा था, इस पर भी कोई काम नहीं किया गया। 17वाँ वादा था कि दस नए इनोवेशन डिस्ट्रिक्ट बनेंगे, जहाँ पर entrepreneurs और डिजाइनर्स लिव, वर्क एंड प्ले की नीति के तहत काम कर पाएंगे। यह सिर्फ वादा था, लेकिन कोई काम नहीं किया गया। 18वाँ वादा था कि हम 2022 तक मैनुअल स्कैवेंजिंग को शून्य पर लाकर खड़ा कर देंगे। Manual scavenging will be eradicated. सच्चाई यह है कि मंत्री जी खुद अपने जवाब में सदन में बताते हैं कि पिछले पाँच सालों में 339 डैथ्स सेप्टिक टैंक्स में हुईं और वर्ष 2022 में अकेले मैनुअल स्कैवेंजिंग की वजह से 66 रिपोर्टेड डैथ्स हुईं। इसके अलावा न जाने कितनी ही अनरिपोर्टेड डैथ्स हैं, जिनका आंकड़ा ही नहीं है। 19वाँ वादा था कि हम proportion of formally-skilled labour to workforce को बढ़ाकर 15 प्रतिशत कर देंगे। सच्चाई यह है कि 2023 खत्म होने को आ रहा है, formally-skilled labour 15 परसेंट तो छोड़िए, बल्कि हम आज पाँच परसेंट पर मंडरा रहे हैं। जहाँ यूके में यह आंकड़ा 68 परसेंट है, जर्मनी में 75 परसेंट है, यूएस में 52 परसेंट है, जापान में 80 परसेंट है, वहीं भारत देश पाँच प्रतिशत के आस-पास खड़ा हुआ है। 20वाँ वादा यह किया था कि नई नौकरियां देंगे - 3 million jobs in healthcare; 40 million jobs in tourism; and, 5 million jobs in mines and minerals. नौकरी की तो जितनी बात की जाए उतनी कम है, मिलने की बजाय नौकरियां जा रही हैं। 21वाँ वादा - 2022 तक सिंगल प्लास्टिक यूज़ बैन हो जाएगा। नोटिफिकेशन लाकर बैन तो कर दिया, लागू कितना हुआ, यह मैं सरकार से पूछना चाहता हूँ। 14 मिलियन टन प्लास्टिक इस साल भी हिंदुस्तान में यूज़ किया गया। बस, अब मैं समाप्त कर रहा हूँ। 22वाँ वादा - कूड ऑयल और गैस के जो इम्पोर्ट्स हैं, 2022 आते-आते वे 10 प्रतिशत घटा दिए जाएंगे। 10 प्रतिशत तो छोड़िए, उसके चलते कूड ऑयल का हमारा जो

इम्पोर्ट बिल है, वह डबल हो गया। गैस, कूड, इन सबका इम्पोर्ट भारत देश में बढ़ता जा रहा है। 23वाँ वादा यह था कि हम नेशनल हाईवे की लेंथ को बढ़ाकर 2 लाख किलोमीटर कर देंगे। सच्चाई यह है कि 2 लाख किलोमीटर तो छोड़िए, 30 नवंबर, 2022 को गवर्नमेंट का अपना आंकड़ा बताता है कि हम लगभग 1,44,000 किलोमीटर के आसपास खड़े हैं, यानी इस वादे में भी फेल हो गए। 24वाँ वादा - यह बड़ा दिलचस्प है, आप सुनिएगा - No crop residue burning to reduce air pollution and PM-2.5 levels will come down to 50 by 2022. यानी पीएम 2.5 का लेवल 50 से नीचे आ जाएगा।... (समय की घंटी)... सच्चाई यह है कि आज भी पूरा उत्तर भारत गैस चेंबर बना हुआ है। केवल दिल्ली-चंडीगढ़ ही नहीं, बल्कि लखनऊ-वाराणसी में भी वायु प्रदूषण है। सरकार को इसका समाधान ढूंढना चाहिए। उन्होंने 25वाँ और आखिरी वादा यह किया था कि we would achieve a doctor-population ratio of, at least, 1:1400, and a nurse-population ratio of, at least, 1:1500. यह वादा पूरा करने में भी यह फेल रही।

THE VICE- CHAIRPERSON (DR. SONAL MANSINGH): Please conclude.

**श्री राघव चड्ढा :** सच्चाई यह है कि प्राइमरी हेल्थ केयर सेंटर्स हों या CHCs हों, इन सब में डॉक्टरों और नर्सों की शॉर्टेज है। उसे बढ़ाना तो दूर, जो एक्जिस्टिंग सेंटर्स हैं, आज उनमें भी फोर्स नहीं है।

THE VICE- CHAIRPERSON (DR. SONAL MANSINGH): Please conclude.

**श्री राघव चड्ढा :** मैं अंत में बस इतना कहूंगा कि 25 वादे सरकार ने किए थे कि ये बड़े वादे हम 2022 तक पूरे करेंगे। इन 25 में से एक वादा भी पूरा नहीं किया, अब क्या मुंह दिखाकर ये 2024 में लोगों से वोट मांगने जाएंगे? ...(समय की घंटी)... कोई साधारण आदमी अगर वादा कर वादाखिलाफी करता है, तो उस पर कार्रवाई होती है, उस पर पर्चा दर्ज हो जाता है, 420 की धाराएं लग जाती हैं।

**उपसभाध्यक्ष (डा. सोनल मानसिंह) :** माननीय सांसद जी, आपका समय समाप्त हो गया।

**श्री राघव चड्ढा :** जब सरकार वादा करके मुकरती है, तो जनता की अदालत उसका फैसला करेगी। मैडम, बहुत-बहुत शुक्रिया। जय हिंद, जय भारत!

DR. AMAR PATNAIK (Odisha): Madam, first of all, I would like to congratulate the Government and the hon. Finance Minister -- she is not here -- for the kind of direction that has come to the economy which was reflected in the last quarterly result of GDP, which grew at the rate of 7.6 per cent in the July-September quarter of the Financial Year 2023-24 beating all expectations by all the rating agencies. I am also happy by the fact that under the leadership of our hon. Chief Minister, Shri Naveen

Patnaik, our State also has been beating the national growth rate consistently for the last ten years. The trajectory of growth, that has been set in motion by the Government during the last five or six Budgets with particular emphasis on capital expenditure, I think, is in the right direction. The policy push has been reflected in the consistent economic growth.

Now, I would like to draw your attention to a few of the global economies and how they have fared during this period because that would set the context for seeing how Indian economy has performed during this period. If we see 2022 GDP growth figures, India growth rate stood at 7.2 per cent. I am quoting the IMF figures. China was at 3 per cent; U.K. at 4.1 per cent; the U.S. at 2.1 per cent; and, Germany at 1.8 per cent. The IMF's projected GDP growth rate for India during 2023 is 6.3 per cent. If we go by what has happened today, I think, we are going in the right direction and would, probably, be beating that projection.

Now, I have heard from the Opposition benches here as many of my colleagues have talked about a number of things that India should have been doing and India should have been achieving, but for all that, we need the GDP to grow and that is what is happening. So, I think, the thrust of this current debate that we are having in this Short Duration Discussion is: Where are we heading as far as the Indian economy is concerned? I think, we are on a strong wicket. Having said so, I would also like to state that it is important to look into granular details of what has spurred this growth and what has to be done further. What I am going to say now is that we are in a very nice position to bring in structural changes in the economy. We are going in that direction. Over reliance on private consumption expenditure to shift towards an investment-oriented growth strategy, I think, is a step in the right direction but for that, the policy push has to be stable and consistent.

Let me look at the real gross value added because that indicates the actual value addition that has taken place in the economy and these are the latest figures. Here, there are some concerns, and, therefore, my suggestion to the Treasury Benches is to somehow ensure that these fault lines are addressed. Firstly, on the Agriculture, Forestry and Fishing, if we look at the figures from 2019 onwards, it has consistently decreased. In the Agriculture, Forestry and Fishing, it has consistently declined and it has come to 1.22 per cent in 2023. It is a cause of worry because food security, whatever said and done, is one of the most important requirements for the growing population and growing economy. Agriculture and Allied sector has seen this steady decline from 4.3 per cent it grew during the pandemic years, which made us survive the pandemic, to 1.2 per cent. What it calls for is investment in agriculture, and, therefore, the Government came up with Agriculture Infrastructure Fund.

However, against the projected one lakh crore spending in the agriculture sector in this particular scheme, only 26,000 crore of rupees have been sanctioned and only 21,000 crore of rupees have been spent. I think, a lot requires to be done in the rural sector.

Coming to the Swaminathan Committee Report, which has been talked about for increasing the income of the farmers and for fixing the Minimum Support Price, it is yet to be done. It has to be based on the C2 formula, that is, the composite price, and, it has been the consistent demand of our Party, the Biju Janata Dal under the leadership of our Chief Minister, Shri Naveen Patnaik. We have been raising this demand at all fora. That is not happening but that has to happen. The deceleration in the agriculture translates into some stress in the rural sector and this has to be recognized. The rural economy has to go up in case we have to maintain the growth momentum and the structural shift remains where it is and it does not change its position frequently year on year.

If we see the services sector, the growth rate in the services sector has come down to 5.8 per cent and this is a deceleration. Previously, our economy was heavily dependent on the services sector but what happens if the services sector goes down. Particularly in the trade, hotels, transport, communication or broadcasting services, it has just grown by 4 per cent. These are the sectors which provide jobs. Unless we grow in these sectors by consistent policy efforts by budgetary allocation, by increasing private investment in these sectors, jobs will not be created and the unemployment problem will consistently haunt us and, therefore, this is something which the Government has to think about.

Madam, I also want to talk about the social sector. In the social sector, the last Economic Survey mentioned that out-of-pocket expenses are 48 per cent. This has to decrease, and, therefore, Government's spending on health has to increase but this has not happened. It has to be consistently done given the fact that our economy is growing at a healthy rate. The growth of the Indian economy depends on the growth of the State economies and the growth of the State economies can increase only when the Central allocation, by way of devolution of funds, increases. What we have seen is that it has consistently decreased and currently, it is at 30 per cent, which is not doing good to the economic situation in the States. We have to ensure that the regional imbalance that exists between several States in terms of attracting foreign investment because of the infrastructure which is already there, has to be addressed by either declaring some of the States like Odisha or Andhra Pradesh as special focus States or by making infrastructure push in these sectors which will lift them to a level where foreign direct investment can also come into these sectors.

Madam, there is a point that I wanted to make relating to tax-to-GDP ratio. Tax-to-GDP ratio has shown a good trend recently. The GST collection has increased, which basically means that formalization of economy is taking place. But, at the same time, 90 per cent of the people are still employed in informal economy. This is a contradiction which, I think, the Government needs to address at some point of time because unless this is addressed, a structural problem may still remain in the economy even as we are growing in GDP terms. The tax-to-GDP ratio at 11.1 per cent is at par with 2023 Revised Estimates, but it is less than the average of many emerging economies, including the OECD economies where it is 33 per cent. So, we have to bring this structural change in our economy in terms of revenue collection tax as a percentage of GDP.

The last point, Madam, which I want to make is relating to private sector investment. The investment that has already happened which is spurring this economic growth, which our economy analysts are also saying is basically backed by the Government capital expenditure, which is welcome. (*Time-bell rings.*) But this capital expenditure has to be backed by the investment from the private sector in the economy. The households sector's investment in the economy is already happening, but the private sector's investment is not happening. This is a cause for worry, and for that, I think, several more policy push have to be made because this would be another source in which jobs can be created, employment opportunities can be created and unemployment can be addressed.

Lastly, Madam, there was a talk about female labour force participation. There was a discussion as to the stark reality of our female labour force participation being very low compared to other countries.

THE VICE- CHAIRPERSON (DR. SONAL MANSINGH): Please conclude.

DR. AMAR PATNAIK: Actually, there is an increase in female labour force participation, thanks to the Government, by 37 per cent in 2023. Several such measures will have to be taken to bring it to a level in which we can be comparable to other countries. So, in short, Madam, I would like to say that the economy is in good hands, but there are fault lines. (*Time-bell rings.*) These fault lines have to be addressed. And if that happens, then the country's growth trajectory will be more inclusive, more sustainable and it will benefit all sections of the society. Thank you.

SHRI AYODHYA RAMI REDDY ALLA (Andhra Pradesh): At the outset, I would like to thank the hon. Vice-Chairman Madam for giving me the opportunity to speak on the

economic situation prevailing in the country. I would like to emphatically state that the 20<sup>th</sup> century belonged to China but the 21<sup>st</sup> century belongs to India. India has emerged as one of the fastest growing economies in the world despite challenges in the global environment. Those challenges include the rise in geopolitical tensions, disruption of supply chains, global tightening of monetary policies and inflationary pressures. The economy is projected to grow at 6.5 to 7 per cent rate in the fiscal year 2024, but the country's economy expanded 7.6 per cent in July-September quarter, surpassing the projections of 6.5 per cent of growth estimates by the RBI. India's growth rate is almost twice the average of emerging market economies. What is really working for us? India's economic progression is being powered by the Government's emphasis on public infrastructure investment, capital expenditure and increased bank rate growth. Government spending has been up by 12.4 per cent. Manufacturing and construction sectors have also seen growth with the rise in demand for new projects. The biggest boost in the growth came from the services sector which grew at 10.3 per cent in the first quarter, up from 6.9 per cent in the previous quarter. This can be attributed to strong growth in the financial, agriculture, real estate and other services sectors as well. As an emerging economy, India has been able to control its inflation while many advanced economies are dealing with severe inflation and have not yet been able to stabilize their economies. According to IMF estimates, the Indian economy will emerge as the world's third largest economy by 2027, surpassing Japan's and Germany's GDP, as we are going to cross five trillion dollars. Madam, India's digital infrastructure is the best in the world. Our digital infrastructure development has helped in faster delivery of financial services and helped make a positive impact on financial inclusion. According to the G-20 Policy Document prepared by the World Bank, India has achieved a remarkable 80 per cent financial inclusion rate in just six years -- a feat that would have taken nearly five decades without a digital public infrastructure approach. Andhra Pradesh Government, under the able and dynamic leadership of Mr. Jagan Mohan Reddy, has used this digital infrastructure to transform the State to the next level.

Madam, I would like to mention the developmental statistics that Andhra Pradesh has given in the economic situation of our country. Andhra Pradesh records 50 per cent GSDP growth in four years -- jumping from 16 to 4. In March 2019, Andhra Pradesh ranked, in terms of growth rate, 16<sup>th</sup> out of 28 States with GSDP of 8.7 lakh crore rupees. However, as per the latest RBI Report, 2022-23, Andhra Pradesh jumped to rank four in terms of the GSDP growth in the country with a GSDP of 13.17 lakh crore rupees. The State recorded 50 per cent GSDP growth in the last four years.

There has been a significant uptick in per capita income. Andhra Pradesh moves from spot 17 to 9. In March 2019, Andhra Pradesh ranked 17<sup>th</sup> in the country with a per capita income of 1.5 lakh rupees. In just four and a half years of CM Jagan-led Government, the per capita income has increased to 2.1 lakh rupees and currently has acquired ninth spot among other States. These are all from the RBI's Handbook of Statistics.

The debt growth rate is down by 111 per cent -- from 169 per cent in 2014 to 58 per cent in 2023. Under the Chandrababu Naidu's Government, in 2014, the debt growth rate of State was as high as 169 per cent.

SHRI KANAKAMEDALA RAVINDRA KUMAR: Madam, he is taking the name. ...(*Interruptions*)...

THE VICE- CHAIRPERSON (DR. SONAL MANSINGH): Hon. Member, name should not be mentioned. ...(*Interruptions*)...

SHRI AYODHYA RAMI REDDY ALLA: However, after gaining power, Mr. Jagan Mohan Reddy not only took measures to elevate the State's economic growth but also ensured that the debt growth slid down. ...(*Interruptions*)...

THE VICE- CHAIRPERSON (DR. SONAL MANSINGH): Hon. Member, name should not be mentioned. ...(*Interruptions*)...

SHRI AYODHYA RAMI REDDY ALLA: Madam, after four and a half years, the debt growth rate has drastically come down from 110 per cent to 58 per cent. This is also as per the records available.

There is a record generation of government jobs. During 2014-2019, only 34,000 posts in government jobs could be filled. But in the last four and a half years of YSRCP Government, 4.93 lakh government jobs have been created. ...(*Interruptions*)...

THE VICE- CHAIRPERSON (DR. SONAL MANSINGH): Hon. Member, please refrain from mentioning names.

SHRI AYODHYA RAMI REDDY ALLA: Madam, ascending agricultural growth has contributed to the nation's economy. ...(*Interruptions*)... My friend, you have to understand this. There is ascending agricultural growth from second last to number

seven in India. In March 2019, in terms of agricultural sector growth, Andhra Pradesh was ranked 27<sup>th</sup> in the country with a negative growth rate of 6.5 per cent. However, in a significant change, the State has ascended to 7<sup>th</sup> position in the last four and a half years. Andhra Pradesh's agricultural growth rate now has been recorded as +5.5 per cent. This is again from Handbook of Statistics of the RBI.

We have three times growth in industrial sector performance. During 2019, industrial growth rate was a meagre 3.2 per cent. But, today, under Chief Minister Jagan's Government, the industrial growth rate has increased to 10.59 per cent. Again, this is from RBI statistics. Andhra Pradesh tops consecutively for two years in 'ease of doing business'. This again is a source from the Ministry of Commerce and Industry, Government of India. There is record five times growth in MSMEs in the last four years. During 2019, when my CM took over, there were only 37,956 MSMEs. But, in the last four-and-a-half years, it has gone up to 1.88 lakh MSMEs. This statistic is also available on record. Industrialist stalwarts always look up to Andhra Pradesh. ...*(Interruptions)*... Madam, I would like to say that Andhra Pradesh received the highest ever investment of Rs.13.5 lakh crore during a single global investor summit held in March, 2023. ...*(Interruptions)*... All the top industrialists have invested to a huge extent and committed...*(Interruptions)*... These are all as per the statistics available. ...*(Interruptions)*...

THE VICE-CHAIRPERSON (DR. SONAL MANSINGH): Please.

SHRI AYODHYA RAMI REDDY ALLA: Madam, I think my colleague has to understand. ...*(Interruptions)*... Finally, Madam, there is a revolution in school infrastructure. In the last four years, an amount of Rs.7,112 crore has been spent on Government schools. ...*(Interruptions)*... Introduction of English medium is one of the best governance inputs that has come from the Andhra Pradesh Government. ...*(Interruptions)*... There is 46 per cent exponential rise in healthcare infrastructure. It has increased from Rs.28,000 crore to Rs.41,000 crore. The CM Jagan Government has developed more than 10,000 YSR village health clinics which were never looked at. There is Arogyasri Programme, also free medical camps and what not. There is a massive infrastructure boost -- more than four ports, ten fishing harbours, two airports, 17 medical colleges, three industrial corridors with five nodes, 10,778 Raythu Bharosa Kendras, 15,000 Gram Sachivalayas, 10,000 YSR health clinics have been developed; all over, 31 lakh house *pattas* have been given to poor and another 22 lakh houses are under construction. ...*(Interruptions)*...



Madam, I have a few suggestions for the Government of India. To evolve into a five-trillion dollar economy, India must focus on several key areas, especially new and emerging fields. ...(*Interruptions*)... Digital infrastructure and technology certainly need to be focussed upon; renewable energy needs to be focussed upon; financial sector reforms need to be focussed upon; international trade and relations should be focussed upon. (*Time-bell rings.*) Research and development initiative should be focussed upon; judicial sector reforms should be focussed upon; bureaucratic reforms should be focussed upon. Madam, I must tell you one thing. Under Prime Minister Modi's governance, this country has seen a lot of safety and security. There is a lot of discipline that has come in the system. I must tell you that. Starting from shareholders to the investors, to the industries, banking system, and all the people that are there in the system understand the importance of governance and everybody is following a disciplined route.

THE VICE-CHAIRPERSON (DR. SONAL MANSINGH): Sir, please conclude.

SHRI AYODHYA RAMI REDDY ALLA: Madam, I would like to congratulate the hon. Prime Minister and the Finance Minister for steering our country during huge global uncertainties in an effective manner while bringing the maximum benefits to the Indian economy through all the diplomatic outreach initiatives. Thank you very much, Madam.

**श्रीमती प्रियंका चतुर्वेदी (महाराष्ट्र) :** मैं माननीय चेयरमैन साहब को शुक्रिया कहना चाहूंगी कि उन्होंने हमें एक बहुत महत्वपूर्ण सब्जेक्ट पर शॉर्ट ड्यूरेशन डिस्कशन करने का मौका दिया। यह विपक्ष की मांग रही है कि अर्थव्यवस्था पर चर्चा हो, तो उन्होंने इसकी परमिशन दी है, इसलिए मैं उनकी आभारी हूँ। मैडम, लास्ट फ्यू स्पीकर्स होने का यह फायदा होता है कि हमने सबके फैक्ट्स सुने हैं, हमने भारतीय जनता पार्टी के सांसदों की तरफ से फैक्ट फ्री डिफेंस भी सुना है। ...(**व्यवधान**)... माइक को क्या हो गया है? क्या आवाज कम है? Madam, can you hear me?

THE VICE-CHAIRPERSON (DR. SONAL MANSINGH): Excuse me for a second. Dr. John Brittas, I am sorry. After her, please. Thank you.

SHRIMATI PRIYANKA CHATURVEDI: Madam, add 30 seconds to this disruption. ...(*Interruptions*)... So, what I want to say here is, मुझे सबकी बातें सुनने का समय मिला। मुझे खासकर कुछ सांसदों की बातें सुनने का समय मिला, जो कह रहे थे कि मनरेगा की डिमांड आधी हो चुकी है, unemployment के आंकड़े आधे हो चुके हैं। मैं उनसे पूछना चाहूंगी कि अगर

उनके आंकड़े सही हैं, तो मनरेगा के बारे में अखबार हमें जो बताते हैं और जो रिपोर्ट्स आती हैं, उनके अनुसार मनरेगा की भारी मांग क्यों हो गई है, यह मांग दोगुनी क्यों हो गई है?

महोदया, इसके साथ ही साथ रूरल डेवलपमेंट मिनिस्ट्री की भी मांग है। मनरेगा का 60 हजार करोड़ रुपये का बजट था। आने वाले बजट के लिए उनकी ऐसी मांग है कि मनरेगा के लिए 1.1 लाख करोड़ रुपये का बजट एलोकेट करना चाहिए। अगर मनरेगा की डिमांड आधी हो गई है, तो फिर यह किस वजह से हो रहा है?

महोदया, दूसरी बात, जो मेरी समझ में नहीं आई, वह यह है कि एक माननीय सांसद कह रहे थे, जिनकी आदत है to defend the indefensible कि unemployment और inflation से जनता को किसी तरीके का फर्क नहीं पड़ रहा है, इसलिए उनको चुनाव में भारी बहुमत मिल रहा है। अगर उन्हें inflation, महंगाई को लेकर कोई दुख नहीं है या unemployment आधी हो गई है, तो मैं पूछना चाहूंगी कि देश की 80 करोड़ जनता को जो राशन मिल रहा है, वह किस वजह से मिल रहा है? इसका मतलब या तो उनके पास रोजगार है और अगर रोजगार है तो 80 करोड़ लोगों को इस राशन की जरूरत क्यों आन पड़ी है?

महोदया, अभी GDP की बात हो रही थी। उन्होंने एक और चीज कही थी कि RBI के inflation के आंकड़े breach नहीं हुए हैं। मैं उन्हें याद दिला दूँ कि January 2023 में 6.52 per cent inflation था, February 2023 में 6.44 per cent था, January 2022 में 6.01 per cent था, February 2022 में 6.07 per cent था, March 2022 में 6.95 per cent था और April में 7.79 per cent था। यह inflation, जिसमें RBI के आंकड़ों को breach किया है, यह 6 per cent का है।

महोदया, GDP की बार-बार बात हो रही है। मैं जीडीपी से ज्यादा per capita income पर ध्यान देना चाहूंगी। एक माननीय सांसद ने कहा कि मैं अगल-बगल के देशों की बात नहीं करना चाहूंगा, बल्कि अमरीका और यूरोपियन यूनियन से अपने देश का कंपेरिजन करना चाहूंगा। मैं उनसे रिक्वेस्ट करूंगी कि उन देशों की पर कैपिटा इनकम के comparison में इंडिया की पर कैपिटा इनकम पर ध्यान दें। मैडम, ये 2022 के आंकड़े हैं, इसमें यूएसए की पर एनम इनकम 63,41,117 है और चीन की 10,51,610 है। हमारा इंडिया कहाँ पर है? इंडिया 1,98,287 पर है। 2014 से देश के देशवासियों की जो पर कैपिटा इनकम बढ़ी है, वह करीब 35 प्रतिशत बढ़ी है। मैं उनसे यह क्रेडिट नहीं छीनना चाहूंगी, पर जो उनकी महंगाई बढ़ी है, वह 123 प्रतिशत बढ़ी है। यानी जो आमदनी चवन्नी, खर्चा रुपया कहा जाता था, वह इन्होंने आज पूरा कर दिया है। अगर आप कहेंगे कि मैं दाल, चावल और अन्य सभी का दाम भी बताऊँ कि वह दाम कितना बढ़ा है, तो जिन आंकड़ों पर पर कैपिटा इनकम बढ़ी है, यह उससे ज्यादा ही बढ़ा है। (... समय की घंटी..) मैडम, मैं आपके एक-दो मिनट और लूंगी। आप भी महिला हैं, मैं भी महिला हूँ, मैं पहली बार आपसे कह रही हूँ।

मैडम, रुपी डेप्रिेशिएशन की बात हुई थी। मुझे याद है कि जब माननीय प्रधान मंत्री जी गुजरात के मुख्य मंत्री हुआ करते थे, तब वे रुपी के गिरने पर कितना अफसोस जताया करते थे। इस बारे में उनके कितने ही भाषण उपलब्ध हैं। वे कहते थे कि पाकिस्तान का रुपी stronger हो रहा है, बाकी देशों की currency strong हो रही है, हमारे देश का ही रुपया क्यों वीक हो रहा है? आज दिल दुखी होता है, जब पता चलता है कि हम लोग हिस्टोरिकल लो पर जा रहे हैं। आज

Indian rupee historical low पर है, against the dollar. ऐसा किसकी नीतियों की वजह से हुआ है? I am sure कि माननीया वित्त मंत्री जी हमें इसके बारे में बताएंगी - यशस्वी प्रधान मंत्री जी..। जब हम यह पढ़ते हैं कि poorest performing currency in Asia ... Madam, one last minute, Thank you so much.,

THE VICE- CHAIRPERSON (DR. SONAL MANSINGH): Madam, please conclude. ...*(Interruptions)*... Please conclude. ...*(Interruptions)*...

SHRIMATI PRIYANKA CHATURVEDI: Madam, please one last minute. मैडम, मैं लास्ट में loan write offs के बारे में कहना चाहूंगी।

THE VICE- CHAIRPERSON (DR. SONAL MANSINGH): Madam, please conclude. ...*(Interruptions)*...

**श्रीमती प्रियंका चतुर्वेदी :** बहुत बार यह बात हुई है कि गरीबों पर ध्यान दिया है, गरीबों का उत्थान किया है, लेकिन 10.6 lakh crore loan write off हुआ है, जिसमें से 50 प्रतिशत जो लोन राइट ऑफ हुआ है, वह उन कैपिटलिस्ट्स का हुआ है, जिनका पूरा-पूरा समर्थन भारतीय जनता पार्टी को प्राप्त है।

THE VICE-CHAIRPERSON (DR. SONAL MANSINGH): Please conclude. ...*(Interruptions)*...

**श्रीमती प्रियंका चतुर्वेदी :** आज जब गरीबी की बात करते हैं, 'सबका साथ-सबका विकास' की बात करते हैं, तो सही मायने में देश में 'सबका साथ-सबका विकास' लाएं। मैडम, आपने मुझे यहाँ पर बोलने का अवसर दिया है ,इसके लिए thank you so much.

DR. JOHN BRITTAS (Kerala): Madam, I am a strong feminist and I need to get two or three minutes more from you. Madam, see a miracle has happened after the speeches of Shri Rakesh Sinha and others. When I was coming from South Avenue, there are some changes that have happened to the Boat Club. Instead of water, it is full of honey and milk. यह पानी शहद और दूध हो गया। After 2014, this country has drastically changed. You know that as to how it has changed. All the indices have been doled out here and I will not refer it to you, Madam, but I will specifically come to certain concerns of my State. Madam, the other day, I had asked a question to the hon. Finance Minister as to the borrowing limits of the State. I got an answer from the Minister. She said 'that we are strict on borrowing limits because the Fifteenth Finance Commission has given a recommendation and I asked her as to what is the

recommendation. It is like this. "Governments at all tiers may observe strict discipline by resisting any further additions to the stock of off-budget transactions." Fine, Madam. It is perfectly okay. Is not Union Government a Government? Are they not part of the Governments which have been referred to by the Fifteenth Finance Commission? They want all the State Governments to shed the borrowing of the PSUs or SPVs. When it comes to the Central Government, just see the National Highway Authority of India? I asked a question and you know as to what is the loan debt of NHAI, Madam. You would be surprised that it is Rs. 3.4 lakh crore. There are other agencies also. They want to discipline the State Governments. What is the total debt of the Union Government? It is Rs. 157 lakh crore, a humongous figure. They are trying to blame the State Government. I come from Kerala. The Kerala's social indices are at par with the western countries. What is this economy? Economy is for the society, for the people. It is just because you want to stack some cash in your house, is that an economy? No. It is the welfare of the people. The average life-span of a Malayali is 12 years more than that from the State of Shri Rakesh Sinha or other States. What is the meaning of that? We live more than those people who are at the North. I will just come to another topic. ...*(Interruptions)*... I want your protection as it is a very serious matter. Now, the point is that we are being penalized. You know, what is the new slogan? The Prime Minister was harping over co-operative federalism. It is not a co-operative federalism but this is crony federalism. You know why? South India has 18 per cent of population and we contribute 35 per cent to the GDP. We are being penalized for the performance. You mop-up so much of resources through surcharges, Rs. 7 lakh crore in a year and then you bring Centrally-sponsored Scheme which cannot be implemented in a State like Kerala because we have crossed the threshold. You want us to open schools. We have already schools there. ...*(Time-bell rings.)*... Madam, please give me time as you have been liberal to everybody. Now, what is happening? There is a strange phenomenon. Somebody was talking about selfie-corners in higher educational institute. मोदी साहब तो सभी जगह पर हैं। You want to add everywhere. Now, one more thing is this. They are contributing one-fifth for the housing scheme whereas three-fourths is being contributed by the State of Kerala. They want to brand the houses which are built. What about the self-respect of the people? Do you want to have branded houses?

THE VICE-CHAIRPERSON (DR. SONAL MANSINGH): Please conclude.

DR. JOHN BRITTAS: Madam, I am just winding up. We said that there is no need of branding. We should uphold the self-respect of the people. Instead of that, they want to name everything in the name of Prime Minister. ..(Time-bell rings.)... Madam, my only submission to you is that the entire credibility of this Government rests with the fact that, the slogan, you need to have prosperous States instead of fleeing the States. You should allow the State Governments to have the resources. You should make sure that there should be equitable divisive process that is happening whereby resources are given to the States. Thank you very much, Madam.

THE VICE- CHAIRPERSON (DR. SONAL MANSINGH): Now Shri Nagendra Ray.

**श्री नगेन्द्र राँय** (पश्चिमी बंगाल) : उपसभाध्यक्ष महोदया, मैं भारत की आर्थिक व्यवस्था से संबंधित कुछ बातें कहना चाहता हूँ। हमें यह ध्यान रहे कि हमारा अतीत था, तो अब हमारा वर्तमान है और वर्तमान है, तो भविष्य भी रहेगा। यदि हम अपनी अर्थव्यवस्था पर एक नजर डालेंगे, तो पाएंगे कि हमारे देश में कुबेर धन था। हमारे देश का नाम था - रत्नपीठ, स्वर्णपीठ - अगर देखा जाए, तो 2014 से पहले हमारी अर्थव्यवस्था एकदम लाचार हो गई थी।

[उपसभाध्यक्ष (श्रीमती फूलो देवी नेतम) पीठासीन हुईं]

हमें अपने रत्न भंडार में से सोने को गिरवी रखना पड़ता था। भारत के प्रधान मंत्री, माननीय नरेन्द्र दामोदरदास मोदी ने जब भारत को संभाला, तब से आज तक देखें, तो 2022-23 में भारत की जीडीपी वृद्धि दर 7.2 प्रतिशत थी और यह वित्तीय वर्ष 2022-23 में दुनिया की प्रमुख अर्थव्यवस्थाओं में सबसे तेजी से बढ़ती अर्थव्यवस्थाओं में थी। सभी व्यवस्थाओं में भारतीय व्यवस्था को दुनिया में bright spot कहा जा रहा है। पिछले नौ वर्षों से भारत की आर्थिक व्यवस्था में एक उल्लेखनीय नीति है। दुनिया हमारी आर्थिक व्यवस्था की सराहना करती है। महोदया, मैं कहना चाहता हूँ कि अभी हमारी जो आर्थिक व्यवस्था बनी है, इसके कुछ-कुछ इलाकों में डेवलपमेंट की कमी है। महोदया, डेवलपमेंट इस आर्थिक व्यवस्था की ग्रोथ है, लेकिन हमारे नॉर्थ बंगाल, बिहार के उत्तर-पूर्वी इलाके, असम, नॉर्थ-ईस्ट इलाके में यह एकदम नैरो है। हम गवर्नमेंट से विनती करते हैं कि जल्द-से-जल्द हमारे यहाँ की आर्थिक व्यवस्था दुरुस्त हो। ...(व्यवधान)...

SHRI RAJEEV SHUKLA (Chhatishgarh): Madam, point of order. ....(Interruptions)...

**उपसभाध्यक्ष (श्रीमती फूलो देवी नेतम)** : अभी बोलने दीजिए। ...(व्यवधान)... अभी बोलने दीजिए। ...(व्यवधान)...

**श्री नगेन्द्र रॉय :** मैं गवर्नमेंट से आग्रह करता हूँ कि जल्द-से-जल्द हमारे उत्तर-पूर्व भारत को डेवलप किया जाए। ...**(व्यवधान)**... हम चाहते हैं कि हम यह लक्ष्य पूरा करें कि जो जीडीपी है, वह सर्वश्रेष्ठ स्थान पर पहुंच जाए। ...**(व्यवधान)**... मैडम, मैं ज्यादा नहीं बोलना चाहता हूँ, इसलिए अपने वक्तव्य को विराम देता हूँ। ...**(व्यवधान)**...

5.00 P.M.

**श्री राजीव शुक्ला :** मैडम, इन्होंने कहा कि 2014 से पहले हमारी अर्थव्यवस्था लाचार हो गई थी, हमें सोने को गिरवी रखना पड़ता था, फिर मोदी जी ने आकर उसको संभाला। उसके बाद तो नरसिम्हा राव जी भी आए थे, उस समय मनमोहन सिंह जी वित्त मंत्री थे, उन्होंने सारी अर्थव्यवस्था संभाली थी। उन्होंने 2005 के बारे में यह सही बताया कि मनमोहन सिंह जी के regime में 7 से ऊपर जीडीपी थी, लेकिन आज भी वह जीडीपी नहीं है। ये फैक्ट्स को सुधारकर वक्तव्य दें, यही मेरा अनुरोध है।

**उपसभाध्यक्ष (श्रीमती फूलो देवी नेतम) :** माननीय श्री विवेक के. तन्खा।

**श्री विवेक के. तन्खा (मध्य प्रदेश) :** मैडम, कृपया मेरा टाइम शुरू से स्टार्ट करें।

मैडम, मैं बहुत देर से सभी मेम्बर्स को सीरियसली सुन रहा था। मैं सुन रहा था कि हर व्यक्ति अपने तरीके से इकोनॉमी के बारे में प्रेजेंटेशन दे रहे थे। लोगों ने एम्प्लॉयमेंट की बात की, जीडीपी की बात की, ग्रोथ की बात की, एजुकेशन की बात की, हेल्थ की बात की, सबकी बात की, लेकिन मैं आपसे पहली चीज़ यह कहना चाहता हूँ कि मैं जब इकोनॉमी को देखता हूँ, तो उसे अपने शहर से देखता हूँ कि मेरे शहर की व्यवस्था क्या है। मैं मध्य प्रदेश से आता हूँ। मैं वहाँ जबलपुर में रहता था। वहाँ पर करीब छः ordnance factories हैं, जहाँ एक लाख से ऊपर लोग काम करते थे। यह 50-60 साल की व्यवस्था है। I am sure, यहाँ के बहुत सारे सांसद जब जबलपुर गए होंगे, तो उन्होंने ordnance factories देखी होंगी। समस्या यह है कि वे ordnance factories, जहाँ लाख-डेढ़ लाख लोग काम करते थे, आज वहाँ मुश्किल से 10,000 लोग काम करते हैं, तो मैं यह कैसे मानूँ कि इंडिया की economy is doing well. इकोनॉमी तब अच्छा करती है, जब लोगों को नौकरी मिलती है, इन्फ्लेशन कम रहता है, चीज़ें सस्ती होती हैं, जरूरत की चीज़ें आराम से उपलब्ध हो जाती हैं। मैं figures की बात नहीं कर रहा हूँ। मेरे पास भी बड़े-बड़े figures हैं, लेकिन मैं देखता हूँ कि जब ancillaries बन्द पड़ी हैं, तब आप कहते हैं कि इंडिया manufacturing hub है! यह कौन सा manufacturing hub है? यह केवल थोड़ा सा digital hub है। जो एक नया डिजिटल मार्केट क्रिएट हुआ है, जो आईटी का एक मार्केट क्रिएट हुआ है, उसकी कुछ चीज़ें नोएडा आ गई हैं। इसके अलावा, चीन या बाहर के अन्य देशों में जो manufacturing हुआ करती थी, वह तो यहाँ शिफ्ट नहीं हुई है! जो heavy engineering वगैरह की manufacturing है, वह आज भी यहाँ पर नहीं आई है।

मैडम, मैं यह बताना चाहता हूँ कि जब मैं मोदी जी को सुनता हूँ या मंत्रियों को सुनता हूँ, तो वे education की बात कम करते हैं, employment की बात नहीं करते, growth की बात

hardly करते हैं। वे हमको middle-class के बारे में ज्यादा कुछ बता नहीं पाते। देश में जो एक inclusiveness होनी चाहिए, उसके बारे में वे चुप रहते हैं। वे skill development के बारे में नहीं बताते। वे जो बताते हैं, वह बहुत थोड़ा है। मेरा यह कहना है कि जब jobs चली गई हैं, तो हमको आजकल क्या शब्द सुनने को मिलते हैं - घमंडिया, अमृतकाल! आप पूरे विपक्ष को घमंडिया बोलते रहिए, लेकिन उससे चीजें तो बदलने वाली नहीं हैं! मेरा यह कहना है कि इस देश में पिछले 9 सालों से केवल जुमला और empty promises दिए गए हैं।

मुझे आज याद आ रहा है कि अपने सनी देओल साहब लोक सभा के मेम्बर हैं। उनकी एक मूवी थी, जिसमें वे कहते हैं- तारीख पे तारीख, तारीख पे तारीख, तारीख पे तारीख मिली, माई लॉर्ड, पर इंसाफ नहीं मिला। इसी तरह मैं मोदी जी और बीजेपी से कहना चाहता हूँ कि तारीख पे तारीख, तारीख पे तारीख मिली, माई लॉर्ड, मगर हमको विकास नहीं मिला। हमें विकास actually नहीं मिला। आपने हमको तारीखें दीं। आपने 2016 दी, 2017 दी, 2018 दी, 2019 दी, 2020 दी, 2022 दी, मगर वह विकास कहाँ है, जिस विकास की आप बात करते हैं?

मैं आगे बताना चाहता हूँ। विकास के छः indices होते हैं, जिनमें से एक है economic growth. What is the economy growth? इकोनॉमिक ग्रोथ वह है, जब हम यह देखें कि real wages, यानी जो non-agricultural occupation होता है, जो फार्मर होता है, उसकी wages में क्या इजाफा हुआ? सितम्बर, 2017 से 2022 में it has declined by 0.9 per cent. ...**(समय की घंटी)**... मैडम, मेरा तो 7-8 मिनट का समय है।

**उपसभाध्यक्ष (श्रीमती फूलो देवी नेतम) :** आपका टाइम चार मिनट का ही था, जो कि पूरा हो गया।

**श्री विवेक के. तन्खा :** मैडम, मेरा टाइम 7-8 मिनट का था।

**उपसभाध्यक्ष (श्रीमती फूलो देवी नेतम) :** ठीक है, आप दो मिनट और बोल लीजिए।

SHRI VIVEK K. TANKHA: Between 2017-2021, regular workers have declined from 0.7 per cent to 1.3 per cent. इसी तरह मैं बताना चाहता हूँ कि पहले कुकिंग गैस 100 रुपये की थी, जो अब 200 रुपये की हो गई। मिल्क, जो कि पहले प्रति लीटर 35 रुपये का था, वह 65 रुपये का हो गया। पल्सेज के दाम 75 रुपये थे, जो 180 हो गए, आटा 20 रुपये प्रति किलो था, वह 45 रुपये प्रति किलो हो गया, शुगर 35 रुपये में थी, उसके दाम 55 रुपये हो गए, पेट्रोल 70 रुपये में था, उसके दाम 105 रुपये हो गए।

अब इम्प्लॉयमेंट की बात की जाए तो unemployment rate is 42 per cent, labour force participation rate has fallen to 40 per cent from 47 per cent which is already low. In five years, while, the total working population has gone up by 12 crores, the number of people with jobs have gone down to 80 lakhs. इसी तरह मैं एग्रीकल्चर का failure बताना चाहता हूँ। ...**(समय की घंटी)**... मैं शॉर्ट में बोल देता हूँ।

**उपसभाध्यक्ष (श्रीमती फूलो देवी नेतम) :** 4 मिनट का समय था। अभी अन्य वक्ता भी हैं।

**श्री विवेक के. तन्खा :** रुपया constantly decline कर रहा है। हमारी फाइनेंस मिनिस्टर कहती हैं कि रुपया गिरा नहीं, बल्कि डॉलर मज़बूत हुआ है। हमारा कहना है कि 'rupee' today is worst performing Asian currency. मेरा यह कहना है कि wealth inequality है, agricultural growth है, रुपये का decline है, financial scandals हैं - आपकी ग्रोथ कहां हुई? यह ग्रोथ तो कहीं नहीं दिखती। मुझे सिर्फ यह दिखता है कि आप लोग opposition के against full tirade launch करते हैं, opposition को एक bad name देते हैं, कभी कह देते हैं कि अमृतकाल है, कभी कह देते हैं कि यह घमंडिया है। इन सब बातों से कुछ फर्क नहीं पड़ने वाला है। अगर आप चाहते हैं कि इंडिया की ग्रोथ हो, जो मैं 7 इंडेक्सेज़ बोल रहा था, it has to be an inclusive growth, it has to be a growth of its workers, its agricultural sector, its town, its youth, its women, its SC/STs, OBCs and everybody.

SHRI ABIR RANJAN BISWAS (West Bengal): Madam, we are discussing the state of economy in India, but, anyone listening to this debate since yesterday will realise that when it comes to facts and figures and insights, Members of the Opposition parties are giving clear arguments to make a strong case. On the other hand, the BJP is having a competition; competition of what, Madam! It is as to how many times they can mention the name of hon. Prime Minister. Well, of course, we do not have any problem regarding that, but, I would like to know why they do not give us facts and figures. The previous three speakers from my party have made common points. What are the points; why is the wealth that is being created not being equally distributed and where? Firstly, equally among all the people of the country and secondly, among the States, irrespective of their political ideologies. Now, let me make a charge which I can substantiate with data. The non-BJP States like Bengal, Tamil Nadu and the Congress-run States are deprived. The unspoken catchline seems to be 'support us politically and we will release funds', 'support us politically and we will not send CBI and ED behind you'. Madam, I will give you one example about MGNREGA. I will raise five points about MGNREGA. Firstly, as we all know, it is an Act of Parliament. It is a right and not a gift depending on the whims and fancies of the Central Government.

Secondly, as per the Act, the payment to a worker who has worked under this scheme is to be made within fifteen days. So, if hundred people have worked on a scheme and if there is any discrepancy arising out of it, if two of them are found guilty, I would like to know why the rest 98 people are deprived. This is most unfortunate and most undesirable. But, this is what is being done. The budget of MGNREGA has been cut by about 30 per cent with respect to last year. But, we are not surprised as



in 2014, on the floor of the Parliament, hon. Prime Minister had called it '*gaddha khodne ka scheme*'; most unfortunately. Fourth point, Madam, is that MGNREGA man days all over the country are falling, but, the Ruling party, the BJP is celebrating it. Today, one of the MPs has called this an indicator of development. This is their way of looking at the economy, but, our approach is different. Fifth point is about job cards. About 7,40,000 job cards have been found to be fake in Uttar Pradesh that means of the total figures, about half is accounted for by Uttar Pradesh. Bengal had about 5,000 fake job cards. I would like to know whether the funds to Uttar Pradesh have been stopped. I am sure the answer is known to all. Now let me read from the BJP manifesto of 2014, I am mentioning it. They had spoken of doubling farmers' income. Did it happen in 2019? No. Again, did it happen in 2023? No. At current growth estimates, the farmers' income will not double before 2030. In Bengal in 2011, a promise was made by the hon. Chief Minister. Most interestingly, it was about doubling farmers' income and I take pride as I come from Bengal in mentioning that as of today it is not doubled, but it has increased three-folds as in the current date. Now, Madam, let me come to public sector undertakings, the PSUs. We have withstood the shock and trauma of demonetization, but how many of us have heard of monetization? This is the instrument of the NITI Aayog to sell out the people's assets, as the name reflects, public sector undertakings. It belongs to the public, it is the asset of the public and the Government is hell-bent upon selling it. Madam, it is like selling the family's jewellery. As you can name it, rail, Air India, BHEL, BSNL, LIC and the list is unending. These were created over decades but now we want to strip the nation of these assets. I proudly belong to the Scheduled Caste community and every time this happens I am hurt and hurt dearly. As every time a PSU is sold, a young SC boy or girl is deprived of his or her right to secure a job. And worst still, there contractual employment engaging is taking the front seat. However, there (in contractual employment) you are not going for reservations. That is a very big concern. And moreover, whenever a PSU is sold, often these people are rendered jobless and it creates unending miseries for the families. Madam, now in understanding the condition of the current economy, we have to understand the condition of States' economies. So, it is very important to discuss cooperative federalism. Our present hon. Prime Minister and hon. Home Minister were both Chief Minister and Home Minister of a State. So, they should understand better what the problems of the States are. \* But, as we all know, it is to be done as per constitutional guidelines which are flouted day in and day out. Madam, I appeal to you that next

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\* Expunged as ordered by the Chair.

week we should have a Short Duration Discussion on the issue of cooperative federalism. Madam, if you notice the House is running so smoothly and it is so good for all of us. Next week also, the opposition should get one Short Duration Discussion or one Calling Attention wherein they can express their concern as opposition and they can at least speak out the pain that the States are in. They can make their points so that the States are benefited. But also there is a flip side to it. The BJP will also benefit from this as though their speeches remain devoid of facts, figures or any reasoning, at least, their speeches will have multiple mentions of the name of the hon. PM. To summarize, I would say that the way the Government is conducting itself, in a nutshell; we can say that their catch-line is that rich should get richer and the poor should get poorer. Now the way the present Government is exploiting the financial interests of the States is most deplorable and is much higher than during the colonial rule. So, I expect that there will be a change of stance. We should think much more about cooperative federalism and act in that direction for the benefit of one and all and the nation as a whole.

Thank you, Madam.

**श्रीमती सुलता देव (ओडिशा) :** जय जगन्नाथ! ऑनरेबल वाइस-चेयरमैन मैडम, मुझे इतने important topic पर बोलने का मौका देने के लिए मैं आपकी आभारी हूँ।

**उपसभाध्यक्ष (श्रीमती फूलो देवी नेतम) :** आपके पास सात मिनट का समय है।

**श्रीमती सुलता देव :** हम 4 ट्रिलियन डॉलर इकोनॉमी तक पहुंच गए हैं। देखा जाए तो हम यहां काफी मुश्किलों से पहुंचे हैं। चाहे रूस और यूक्रेन का conflict हो या कोविड हो, फिर भी हम यहां तक पहुंच गए हैं। मेरे पूर्व के सारे वक्ताओं ने मुद्रास्फीति, जीडीपी ग्रोथ रेट आदि सबके आंकड़े दिए। मैं उन आंकड़ों को नहीं देना चाहूंगी। मैं एक महिला हूँ। सारे भारतवर्ष के गांवों और रूरल एरियाज़ से जो महिलाएं belong करती हैं, मैं उनकी तरफ से बोलना चाहूंगी और दिल से बोलूंगी। मैं एक महिला हूँ, तो पहले मैं किचन से बात करूंगी। जीडीपी आगे बढ़ रहा है, हमारा देश आगे बढ़ रहा है, यह हमारे लिए गर्व की बात है। इसके लिए मैं देश के प्रधान मंत्री का तहेदिल से शुक्रिया अदा करूंगी कि हमारा देश बढ़ रहा है, भारत आगे बढ़ रहा है, भारत का नाम दुनिया में रोशन हो रहा है।

(सभापति महोदय पीठासीन हुए।)

मगर मैं फिर भी किचन के विषय पर आऊंगी, क्योंकि मैं एक महिला हूँ। हम कहीं भी जाएं, मगर किचन में, एक गरीब की थाली में सब चीज़ें न हों, तो कहीं न कहीं, कुछ न कुछ अधूरा ही लगता है, कहीं न कहीं, कुछ न कुछ कमी ही खलती है। आज सबको कहीं न कहीं लग रहा है कि

महंगाई के चलते गरीब की थाली में बहुत सारी चीजें बड़ी मुश्किल से आ रही हैं। जिस दिन गरीब की थाली भर जाएगी, उस दिन पूरा देश खुश होगा और जितनी भी ग्रोथ होगी उस दिन जीडीपी की ग्रोथ भी होगी। हम लोग क्या चाहते हैं? हम लोग यह चाहते हैं कि एक pond हो, जिसमें बड़ी मछली भी रहे और छोटी मछली भी रहे। ऐसा न हो कि बड़ी मछली सारी छोटी मछलियों को निगल जाए। ऐसी अर्थव्यवस्था होनी चाहिए, जिससे कॉरपोरेट सेक्टर भी ग्रो करे और छोटे-से-छोटे, जैसे मैक्रो इकोनॉमी भी बढ़े और माइक्रो इकोनॉमी भी बढ़े, जैसे साधारण लोगों के पास हाथ में पैसा जाएगा, तो यह पैसा देश में रहेगा। FDI investment आता है, यह बहुत अच्छी बात है। बड़े से बड़े कॉरपोरेट हाउस के पास जो पैसा रहेगा, वह पैसा ज्यादातर विदेश में जाएगा। हम लोग अपने देश का पैसा उन लोगों के डेवलपमेंट पर खर्च करें, जो छोटे-से-छोटे काम करते हैं। खासकर मैं एक बात बोलूंगी कि जब unemployment की बात आती है, तो उसमें मैं महिलाओं को भी साथ में लूंगी, क्योंकि हमारी आबादी में 50 से अधिक परसेंट महिलाएं हैं। महिलाओं को कैसे employment मिले और महिला वर्कर कैसे काम करें, इसके बारे में हमें ज्यादा से ज्यादा सोचना चाहिए। हम आंकड़े देते हैं कि इसमें तो सिर्फ 22 परसेंट महिलाएं हैं, तो हमें यह देखना चाहिए कि इसको कैसे बढ़ाया जाए। मैं अपने माननीय मुख्य मंत्री, नवीन पटनायक जी का तहेदिल से शुक्रिया अदा करूंगी, जो 7 लाख SHGs बनाकर 70 लाख महिलाओं को काम दे रहे हैं, रोजगार दे रहे हैं। अगर महिला के पास कुछ पैसे हों, तो वह बच्चों को अच्छे से रख सकती है, घर को अच्छे से संभाल सकती है। आज SHGs SMEs में परिवर्तित हो चुके हैं। आज चूल्हा-चौका चलाने वाली महिला हमारे यहां लैपटॉप चलाती है, Flipkart एवं Amazon में बिजनेस भी करती है और वह entrepreneur भी बन चुकी है। इसके लिए हमारी गवर्नमेंट ने उनको काफी प्रोत्साहन दिया है और इस बात का भी ध्यान रखा है कि कैसे market linking की जाए, किस तरह से उन लोगों को इंटरेस्ट फ्री लोन दिया जाए। हमें मालूम है कि वे सारी महिलाएं मिशन शक्ति की महिलाएं हैं। वे ही हमारे नवीन ओडिशा की मुख्य ...(समय की घंटी)... सर, मेरा टाइम कितना हो गया? अभी चार मिनट हुए हैं, मुझे सात मिनट का समय मिला था। सर, मेरी रिक्वेस्ट है...

MR. CHAIRMAN: Many, many more years to come.

**श्रीमती सुलता देव :** सर, यह जो नवीन ओडिशा है, नवीन मतलब नया, नये ओडिशा के गठन में ये सभी महिलाएं सारथी बनेंगी। मैं चाहती हूँ कि महिलाओं को ज्यादा से ज्यादा काम में लिया जाए, महिलाओं के लिए ज्यादा स्कोप क्रिएट किये जाएं, तो बहुत अच्छा रहेगा।

मैं एक बात और कहना चाहती हूँ। अभी 'मनरेगा' के बारे में बात हो रही थी, तो 'मनरेगा' में उनको ज्यादा से ज्यादा काम भी मिलना चाहिए। सर, ओडिशा एक ऐसा स्टेट है, जिसके बारे में आपको भी मालूम है कि वहां पर नेचुरल कैलेमिटीज़ बहुत होती हैं और डिजास्टर्स बहुत होते हैं। हम लोग बार-बार मांग करते हैं कि हमको स्पेशल कैटेगरी स्टेटस दीजिए। अगर ऐसा नहीं हो सकता है, तो हमें स्पेशल फोकस स्टेट का स्टेटस दीजिए, जिससे कि सारे राज्यों का एक साथ विकास हो। मान्यवर, नवीन पटनायक जी ने जब ओडिशा के शासन का कार्यभार लिया था, तब 11,108 करोड़ रुपए का बजट था और अभी हमारे स्टेट का बजट 2,30,000 करोड़ रुपए का है। अगर ऐसे ही यह बढ़ता रहेगा, तो देश भी आगे बढ़ता रहेगा। मैं कहना चाहती हूँ कि

unemployment को दूर करने के लिए काम हो रहा है, स्किल बढ़ाने के लिए काम हो रहा है। ओडिशा में जो स्किल सेंटर हैं, उनमें छोटे से छोटे बच्चे भी स्किल हो रहे हैं। उनके लिए ऐसा प्रावधान होना चाहिए कि वे सब जगह पर जा सकें, वे सारी जगहों पर जाकर काम कर सकें।

जब हम इकोनॉमी की बात कर रहे हैं, फाइव ट्रिलियन इकोनॉमी की बात कर रहे हैं, तो इसके लिए जरूरी है कि पूरे देश में रेलवे कनेक्टिविटी हो, नेट कनेक्टिविटी हो, बैंक कनेक्टिविटी हो, लेकिन आज भी हमारे 8 जिलों में रेलवे कनेक्टिविटी नहीं है। आज भी हमारे पास 74 परसेंट नेट कनेक्टिविटी है, जबकि देखा जाए, तो 85 परसेंट नेशनल एवरेज है।

MR. CHAIRMAN: Please conclude. ...*(Interruptions)*...

**श्रीमती सुलता देव:** सर, आज भी हमारे पास 4,549 गांवों में नेट कनेक्टिविटी नहीं है, बैंक की कनेक्टिविटी भी नहीं है। सरकार डीबीटी की बात करती है, लेकिन जब बैंक्स ही नहीं होंगे, तो डीबीटी कैसे हो सकता है! मैं आपको डीबीटी के बारे में बताना चाहती हूँ कि ओडिशा ही पहली स्टेट है, जब 2007-08 के फाइनेंशियल ईयर में 'नरेगा' प्रोजेक्ट के दौरान गंजाम जिले में, मुख्यमंत्री के जिले में, पहले जिलापाल वी.के. पांडियन साहब ने डीबीटी को इंट्रोड्यूस किया था। यही वह ओडिशा है, जो देश को मार्ग दिखाता है। इसके बाद ही डीबीटी आया और डीबीटी के लिए बैंक की जरूरत होती है। मैं फिर से आपको बताना चाहूंगी कि हमारे मुख्यमंत्री माननीय नवीन पटनायक जी ने 'अमो बैंक योजना' शुरू की है, जिसके कारण हर गांव में बैंक होगा।

MR. CHAIRMAN: Thank you very much. ...*(Interruptions)*...

**श्रीमती सुलता देव :** सर, मैं एक मिनट में कन्क्लूड कर रही हूँ। सर, हमारे यहां पर एक 'ममता स्कीम' है। हम लोग चाहते हैं कि..

**श्री सभापति :** उसका क्या नाम है ? What's the name? ...*(Interruptions)*...

**श्रीमती सुलता देव :** सर, उस स्कीम का नाम 'ममता' है। सर, मुझे पता है कि यह नाम आपके बहुत करीब है। Thank you, so much, सर, यह 'ममता योजना' है, जो हमारी ओडिशा की सारी महिलाओं के लिए है। अगर इसे देखा जाए, तो इसके कारण ड्रास्टिकली मातृ मृत्यु दर और शिशु मृत्यु दर, एमएमआर और आईएमआर कम हुई है। मैं अभी भी बोलूंगी कि कहीं फार्मर्स इनकम डबल हुई हो या न हुई हो, पिछले दो साल से हमारे यहां के फार्मर्स की इनकम दोगुनी हो रही है। अगर हम सभी स्टेट्स को साथ में लेकर चलेंगे, तो सारी दुनिया खुश हो जाएगी। मैं अभी यह बोलूंगी, "मैं भारत का रहने वाला हूँ, भारत की बात सुनाता हूँ।" हमारा हिंदुस्तान सबसे अच्छा है। यहां सबको मिलजुलकर रहना चाहिए, सबका एक साथ डेवलपमेंट होना चाहिए, तब भारत के लोग भी खुश रहेंगे और सभी देशवासी खुश होंगे। मैं इतना ही कहूंगी। Thank you so much. वंदे उत्कल जननी, जय जगन्नाथ!

MR. CHAIRMAN: Hon. Members, some speakers are still left. We will take them tomorrow. I will now continue with the Special Mentions. ...*(Interruptions)*...

SHRI DEREK O'BRIEN (West Bengal): Sir, just one point. ...*(Interruptions)*... No; no, it is only this, nothing else. ...*(Interruptions)*... Sir, yesterday you gave ...*(Interruptions)*...

MR. CHAIRMAN: Just one second. Actually, Derek, you started it so wholesomely that I have got requests from a large number of Members not to curtail their time. We can't have full say. I told them that I have not been very fair to the first speaker. ...*(Interruptions)*... I have not been fair to the first speaker. I gave him only twelve minutes. If I were to increase the time, he would have got more. Okay, what do you want to say?

SHRI DEREK O'BRIEN: Sir, the issue is that we had a good debate. Yesterday was for three-and-a-half hours. Today also it was for three-and-a-half hours. Now, you are saying that it will continue tomorrow. ...*(Interruptions)*...

MR. CHAIRMAN: For half-an-hour. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Okay, for half-an-hour. So, let me make my position clear. Otherwise, tomorrow, you will wonder why I have gone missing. As per the rule, the Minister will reply and, then, that is the end of the discussion. So, lest you do not misunderstand me, tomorrow is a very important day. I seek your indulgence. Our friends in the Congress party are swearing in their Chief Minister in Telangana. We will be happy to be with them. So, I will be missing tomorrow. It is not any boycott. It is a celebration. That's all, Sir.

SHRI A.D. SINGH (Bihar): Sir, I have to express my views on economic matters. But I won't be here before 3 o'clock tomorrow.

MR. CHAIRMAN: We will consider, but you know the outcome.

SHRI A.D. SINGH: Tomorrow, it is for half-an-hour.

MR. CHAIRMAN: Thank you. We will consider.

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### SPECIAL MENTIONS

MR. CHAIRMAN: Now Special Mentions. Shri K.R.N. Rajeshkumar — Demand for establishment of District Central Cooperative Bank in the Namakkal district of Tamil Nadu. Is the hon. Member here? Not present. Then, Dr. Kirodi Lal Meena.

#### **Demand to declare cow as National Animal to protect our culture**

**डा. किरोड़ी लाल मीणा** (राजस्थान) : महोदय, गाय भारतीय संस्कृति का अभिन्न हिस्सा है। भारतीय संस्कृति में गाय को पूजा जाता है। यह समय की माँग है कि गाय को राष्ट्रीय पशु घोषित किया जाए।

हम जानते हैं कि जब किसी देश की संस्कृति और उसकी आस्था को ठेस पहुँचती है, तो देश कमजोर होता है। चाणक्य ने अर्थशास्त्र में लिखा है कि किसी देश को नष्ट करना है, तो पहले उसकी संस्कृति नष्ट कर दो, देश स्वतः ही नष्ट हो जाएगा। इन्हीं बातों को ध्यान में रखकर बहुतायत राज्यों में गौहत्या प्रतिबंधित है। सनातन धर्म में गाय को माता मानकर पूजा जाता है। गाय हिन्दू संस्कृति का मजबूत प्रतीक एवं आस्था का केन्द्र है, इसलिए जब कोई भी गौहत्या कर देता है, तो सामाजिक सौहार्द बिगड़ जाता है।

गाय का मांस खाना किसी भी प्रकार से किसी का मौलिक अधिकार नहीं हो सकता, बल्कि जो लोग गाय की पूजा करते हैं, गाय की रक्षा करना उनका परम कर्तव्य है। लोग आर्थिक रूप से भी गाय पर निर्भर हैं। गोरक्षा किसी धर्म से जुड़ा विषय नहीं है। मुस्लिम शासकों ने भी गाय को भारतीय संस्कृति का महत्वपूर्ण हिस्सा माना है। बाबर, हुमायूँ और अकबर सहित कम-से-कम पाँच मुस्लिम शासकों ने गौहत्या पर प्रतिबंध लगाया था। अतः मेरी सरकार से माँग है कि गाय को राष्ट्रीय पशु घोषित करें।

MR CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member: Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shri Sadanand Shet Tanawde (Goa), Dr. Anil Sukhdeorao Bonde (Maharashtra), and Dr. John Brittas (Kerala).

#### **Children with Type 1 Diabetes**

SHRI A.A. RAHIM (Kerala): Sir, thank you for this opportunity. Type-1 diabetes is a chronic autoimmune condition that affects individuals of all ages but is, particularly, challenging for children and their families due to its early onset and lifelong impact. It requires continuous management, including regular blood glucose monitoring, insulin injections or pump therapy, and adherence to a strict diet and exercise regimen. For

children, this can significantly disrupt their daily lives, impacting their education, social interactions and overall well-being.

Access to essential medical supplies such as insulin, glucose monitoring devices and other diabetic care essentials, remains a significant concern, especially for families from economically disadvantaged backgrounds. The high cost of these supplies creates a barrier to effective management and often leads to compromised health outcomes for these children.

In India, the number of children diagnosed with Type-1 diabetes is steadily rising. I had raised questions on this issue in the 260<sup>th</sup> Session of Parliament. The Government does not have any data on children with Type-1 diabetes and does not have any scheme for the health care of children. Addressing the needs of children with Type-1 diabetes requires a multi-faceted approach involving healthcare systems, education, accessibility to resources, research advancements and public awareness. I urge the Government to take proper action to ensure the well-being of children. I also urge to make available insurance and other health care facilities for the children and this matter should be taken up by the House immediately. Thank you, Sir.

MR CHAIRMAN: The following hon. Member associated themselves with the Special Mention made by the hon. Member: Shri Dhananjay Bhimrao Mahadik (Maharashtra), Dr. Anil Sukhdeorao Bonde (Maharashtra), Dr. John Brittas (Kerala), Dr. V. Sivadasan (Kerala), Shri Sujeet Kumar (Odisha), Dr. Sasmit Patra (Odisha), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Shri Abir Ranjan Biswas (West Bengal), Shri Sujeet Kumar (Odisha) and Shri Sandosh Kumar P. (Kerala).

(MR. DEPUTY CHAIRMAN *in the Chair.*)

MR. DEPUTY CHAIRMAN: Hon. Shri Samirul Islam, 'Need to address the conditions of Tea Plantation Workers in West Bengal'.

### **Need to address the conditions of Tea plantation workers in West Bengal**

SHRI SAMIRUL ISLAM (West Bengal): Respected Sir, there are around 300 tea estates across Darjeeling, Alipurduar, Kurseong and Jalpaiguri. More than 3 lakh labourers work in nearly 400 tea gardens in North Bengal, and none of them has land rights on estates where they have been living for generations. The Union Government is responsible for securing better working conditions for the workers. It has the

authority to take over the management of a tea company which fails to comply with the Tea Act, 1953. The West Bengal Government is proactively acting against organisations which are not paying Provident Fund and Gratuity. Under Cha Sundari Scheme, the Bengal Government is building over 4,000 homes for tea garden workers. We have already finished construction of 1200 houses. On the other hand, the ... \*

MR. DEPUTY CHAIRMAN: You have to read only the approved text. Nothing will go on record. ...*(Interruptions)*... You are reading which is not approved. Please. You have to read only approved text, nothing other than that. It will not go on record.

SHRI SAMIRUL ISLAM: Tea estates in other parts of the country such as Assam need urgent attention of the Union Government. There is no provision of ensuring or giving them their due Provident Fund by the Union Government. Moreover, there are no scholarships and stipends promised to tea garden workers' children. There is a dire need to address the conditions of tea plantation workers.

I urge the Government to discuss the same and work towards ensuring better working conditions for tea workers to promote the industry. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Thank you. Only approved text will go in the record. The following hon. Members associated themselves with the Special Mention raised by the hon. Member, Shri Samirul Islam: Dr. John Brittas (Kerala), Dr. Sasmit Patra (Odisha), Shri Abir Ranjan Biswas (West Bengal), Dr. Kanimozhi N.V.N. Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu) and Dr. V. Sivadasan (Kerala).

### Concern over stray animals

**श्री अजय प्रताप सिंह** (मध्य प्रदेश) : माननीय उपसभापति महोदय, आज सड़कों पर आवारा पशुओं की भरमार है। इन आवारा पशुओं के कारण प्रतिवर्ष 1,350 से 1,400 व्यक्तियों की मृत्यु सड़क दुर्घटना में हो रही है। इनके कारण प्रत्येक गाँव में सैकड़ों एकड़ जमीन परती रह जाती है तथा सैकड़ों एकड़ जमीनों पर खड़ी फसलों को ये आवारा पशु नुकसान पहुँचाते हैं। मेरा सरकार से आग्रह है कि पशुपालक इन पशुओं को पालने के लिए तभी तैयार होगा, जब ये पशु आर्थिक रूप से उपयोगी होंगे। इसलिए इन पशुओं में नर पशुओं का व्यापक बंध्याकरण अभियान चलाया जाये, जिससे इनकी वंशवृद्धि रुके तथा मादा पशुओं के मध्य व्यापक नस्ल सुधार का कार्यक्रम भी

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\* Not recorded.



चलाया जाये, जिससे दुधारू नस्ल के उपयोगी पशु तैयार हो सकें, जिन्हें पालने के लिए पशुपालक प्रोत्साहित हो।

सरकार को बजट 2022-23 में उल्लिखित गोबरधन संयंत्रों को शीघ्र स्थापित करना चाहिए, जिससे पशुपालकों को गोबर और गौमूत्र का भी मूल्य प्राप्त हो सके। सरकार 'पशु संरक्षण अधिनियम' को कड़ाई से लागू करने का निर्देश संबंधित पक्षों को दे, जिससे जिस व्यक्ति के पशु आवारा घूमें, फसलों का नुकसान करें अथवा किसी के जान-माल का नुकसान करें, उस पशुपालक को कठोर दंड देने का प्रावधान किया जाए। प्रत्येक पशु का ग्राम स्तर पर रजिस्ट्रेशन तथा बीमाकरण अनिवार्य किया जाये, जिससे 'पशु संरक्षण अधिनियम' को प्रभावी रूप से लागू किया जा सके, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention raised by the hon. Member, Shri Ajay Pratap Singh: Dr. John Brittas (Kerala), Dr. Sasmit Patra (Odisha) and Shri Abir Ranjan Biswas (West Bengal)

#### **Demand for including prime tourist sites of Odisha into Iconic Sites list**

SHRI SUJEET KUMAR (Odisha): Sir, my Special Mention is to request and urge the Government to include prime tourist sites of Odisha into the Iconic Sites List.

Sir, in the year 2019-20 Budget Speech, the hon. Finance Minister declared 17 tourist sites as iconic sites, intended for development into world-class destinations to set an example for other sites. The list didn't include any site from the State of Odisha, despite the State's robust tourism infrastructure, cultural richness, natural beauty and great historical significance. Odisha alone had a total tourist footfall of one crore 31 lakh tourists in the year 2016-17, majorly to the five prime tourist sites - Konark Sun Temple, Chilika Lake, Bhitarkanika National Park, Simlipal National Park and Diamond Triangle Buddhist Circuit. Since then, the State has maintained a growth rate of eight per cent every year, except in 2020-21, due to the pandemic. The continuous efforts and initiatives of the State Government in organizing events like World Tourism Day - 2020, Konark Festival- 2020, Mukteshwar Dance Festival-2021 and Men's Hockey World Cup in partnership with International Hockey Federation in 2018 and 2022, have led to a 110 per cent growth in tourism in Odisha post the pandemic. Furthermore, tourist sites like the Konark Sun Temple, a UNESCO world heritage site, stand out among the ten most popular centrally-protected monuments in India, according to the 2021-22 data of the Tourism Ministry.

Sir, I would thus request the Government to formally include at least two of the five prime tourist sites of Odisha in the list of iconic sites, which has also been a long-pending request of the State Government since the year 2019.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention raised by the hon. Member, Shri Sujeet Kumar: Dr. John Brittas (Kerala), Dr. V. Sivadasan (Kerala), Dr. Sasmit Patra (Odisha), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu) and Shri Abir Ranjan Biswas (West Bengal).

### **Need for adequate Special trains to Kerala in festive seasons**

SHRI BINOY VISWAM (Kerala): Sir, the Indian Railways is the lifeline of India. In times of exorbitant prices being charged by airlines during the festive season, the railways play a pivotal role in helping ordinary citizens travel to their hometown. During the recent Diwali season, it was observed and reported that thousands of people were waitlisted and could not get trains back home. The hardship caused by such wait-listing is significant as people eagerly waiting to join their families to celebrate festivals were denied the opportunity. It has also come to our notice that this helpless plight had led several passengers to enter trains without confirmed tickets, causing overcrowding in trains. It is observed that despite the overcrowding, people travel, risking their lives at times. Every year, thousands of Malayalis travel back to Kerala during the festivals of Onam, Christmas and New Year. Yet, many of them are disappointed due to the lack of trains and tickets and have to suffer.

In this regard, I urge the hon. Railway Minister to ensure adequate special trains are arranged to Kerala to meet the demands of the festive season.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention raised by the hon. Member, Shri Binoy Viswam: Dr. John Brittas (Kerala), Shri Sandosh Kumar P (Kerala), Shrimati Jebi Mather Hisham, (Kerala), Dr. V. Sivadasan (Kerala), Shri A.A. Rahim (Kerala), Dr. Sasmit Patra (Odisha), Dr. Fauzia Khan (Maharashtra), Dr. Kanimozhi NVN Somu (Tamil Nadu) and Shri M. Mohamed Abdulla (Tamil Nadu).

**Exploitation of women of the country, especially the women of Punjab in  
the Gulf countries**

SHRI SANT BALBIR SINGH (Punjab): \* Mr. Deputy Chairman, Sir, through you, we wish to draw the attention of the House to the serious issue that women/ girls are being taken to Gulf countries through travel agents and sold there. Through our efforts and with the support of the Indian Embassy, we have brought back to India around 60 women from Gulf countries who were trafficked there. Travel agents are trapping very young women/ girls from poor households and sending them on Visitor Visas to Gulf countries where they are being exploited. They are tricked into working in homes or in restaurants and falsely assured of salaries of Rs. 35,000 to 40,000. Then, those women are made to sign an agreement written in Arabic language, which is being taken undue advantage of. It is a large group of people whose network is spread across different states of the country. The girls who returned said that there were also women from Nepal, which proves that this gang is international. It is surprising that these women are being sent to a country like Iraq, where it is very difficult to go. We thank the Indian embassies in the Gulf countries that have helped to evacuate the distressed citizens in those countries.

Mr. Deputy Chairman, Sir, through you, we request the Ministry of External Affairs to keep a watch on the activities of people involved in this fraudulent business and to give severe punishment to those travel agents who are involved in trafficking women.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Sant Balbir Singh: Dr. John Brittas (Kerala), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. Fauzia Khan (Maharashtra), Shri Abir Ranjan Biswas (West Bengal) and Dr. Sasmit Patra (Odisha).

**Demand to give preference to the online railway ticket holders for the parcel service  
as well**

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Mr. Deputy Chairman, Sir, the world's fourth largest Indian Railways, which operates with more than 80 per cent of the passengers reserving online, is facing major problems in freight services. The reason

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\* English translation of the original speech delivered in Punjabi.

is the meagre availability of parcel services at intermediary stations. The parcel box at each train is filled from the source-station and the majority of the parcels loaded are to the destination station of the train. The passengers from intermediary stations are suffering a lot due to these preferential parcel services and their parcels booked online are kept waiting at the intermediary station of the train which is a source station of the passenger for more than a week or even months. For example, if the person is travelling to a different location due to some necessity and if he is sending his bike *via* railway parcel service, the bike must wait at the booking station for more than a week or months and it might get damaged or rusted. The material loss is completely attributed to the poor passenger. It is even more pathetic if the passengers' source station and destination station are intermediaries to the train.

Sir, the Railways are still a preferential mode of transport for many of the passengers in India because of their affordability. Hence, I humbly request the hon. Railway Minister *via* this august House to take necessary steps to work on possible ways to track and send the parcels based on parcel booking date on a priority basis so that no parcels should wait longer at the railway stations.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri M. Mohamed Abdulla: Shri A.A. Rahim (Kerala), Shrimati Jebi Mather Hisham, (Kerala), Dr. V. Sivadasan (Kerala), Dr. John Brittas (Kerala), Dr. Fauzia Khan (Maharashtra), Shri Abir Ranjan Biswas (West Bengal), Dr. Sasmit Patra (Odisha) and Shri Sandosh Kumar P (Kerala).

### **Rising cases of destruction by wild boar**

**श्री कैलाश सोनी** (मध्य प्रदेश) : मान्यवर, देश भर में जंगली सुअरों के कारण ग्रामीण जनजीवन को संकट उपस्थित हो गया है। इनके जंगलों से निकलकर ग्रामीण क्षेत्रों में आने के कारण आतंक मचा है, ग्रामीण क्षेत्रों में भय व्याप्त है। आए दिन कृषकों के ऊपर इनके द्वारा हमले किए जाते हैं, जिससे अनेक कृषकों की जानें जा चुकी हैं और अनेक ग्रामीण घायल हो चुके हैं। ग्रामीण क्षेत्रों में इनके द्वारा कृषि उपज को भी भारी नुकसान पहुंचाया जा रहा है। विशेषकर हमारे मध्य प्रदेश में ये गन्ने की फसल को भारी नुकसान पहुंचा रहे हैं। इसके लिए मेरी भारत सरकार से मांग है कि सुअरों को मारने का कानून शीघ्रतापूर्वक बनाने की आवश्यकता है। साथ ही, जंगली सुअरों से फसल एवं जनजीवन की सुरक्षा के लिए कृषकों को बाड़ लगाने एवं बिजली के तार, जो मानव जीवन के लिए नुकसानरहित हों, की व्यवस्था के लिए कानून बनाना व अनुदान का प्रावधान किया जाना जनहित एवं खेती की सुरक्षा की दृष्टि से अति आवश्यक है। मेरी भारत सरकार से अपेक्षा है कि देश में जितने भी बंदूक लाइसेंसधारी हैं, उन्हें कृषि के समय, विशेषकर मध्य प्रदेश में गन्ने के

सीजन की निश्चित अवधि के लिए इन्हें मारने की अनुमति देने के लिए जिला कलेक्टरों एवं अनुविभागीय स्तर के अधिकारियों को अनुमति देने की व्यवस्था की जाए।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Kailash Soni: Dr. John Brittas (Kerala), Dr. Fauzia Khan (Maharashtra) and Dr. Sasmit Patra (Odisha).

**Demand for a policy for filling up seat in National Board of Examination (NBE) in Medical Sciences Post-MBBS diploma seats through state-level counselling**

**श्री नीरज डांगी** (राजस्थान) : माननीय उपसभापति महोदय, मैं आपका आभार प्रकट करता हूँ कि आपने मुझे इस महत्वपूर्ण विषय को सदन में रखने का अवसर प्रदान किया।

महोदय, National Board of Examination (NBE) द्वारा 8 विभिन्न विशिष्टताओं में राज्य के मेडिकल कॉलेजों एवं संबद्ध चिकित्सालयों के लिए कुल 496 पोस्ट एमबीबीएस डिप्लोमा सीटों की स्वीकृति प्रदान की गई हैं। NBE के पत्र दिनांक 02.06.2022 के अनुसार इनमें से 50 प्रतिशत तक सीटें सेवारत डॉक्टरों से भरे जाने का प्रावधान है। यह भी उल्लेखित है कि काउन्सलिंग के उपरान्त सेवारत डॉक्टरों की रिक्त रही सीटों को भी राज्य गैर सेवारत चिकित्सकों से नहीं भर सकेंगे। शैक्षणिक सत्र 2021-22 के लिए पोस्ट एमबीबीएस डिप्लोमा के प्रवेश के लिए (राज्य के मेडिकल कॉलेज एवं हॉस्पिटल्स) काउन्सलिंग सम्पन्न हुई है, जिनमें सेवारत चिकित्सकों के लिए आरक्षित 248 सीट्स में से राजस्थान में 90 सीट्स रिक्त रही हैं। इसमें सीट्स का सही उपयोग नहीं हो सका है, जिसे रोका जाना चाहिए। राज्य सरकार इन रिक्त रही सीट्स को राज्य के निवासियों से भरना चाहती है, जो कि कोर्स पूर्ण होने पर राज्य को सेवाएं दे सकें। केन्द्रीकृत काउन्सलिंग के माध्यम से भरी गयी 248 सीट्स में से मात्र 13 अभ्यर्थी राजस्थान राज्य के चयनित हुये, शेष सभी राज्य से बाहर के अभ्यर्थी थे। इसके दृष्टिगत राज्य सरकार इसे उचित नहीं मानती है कि स्टेट काउन्सलिंग के लिए सीट्स की संख्या कम कर केन्द्रीय कोटे को अधिक सीट्स आवंटित की जायें। इसलिए यह अनुरोध है कि वर्तमान नीति में सेवारत चिकित्सकों की सीट्स की संख्या के प्रावधानों की पुनः समीक्षा की जाए तथा पीजी सीट्स की प्रक्रियानुसार यह राज्यों पर छोड़ा जाये कि वे पोस्ट एमबीबीएस डिप्लोमा सीट्स को स्टेट काउन्सलिंग के माध्यम से भर लें। साथ ही, NBE राज्य सरकारों को यह अनुमति भी दे कि वे स्टेट कोटे की सेवारत चिकित्सकों की रिक्त सीट्स को गैर-सेवारत चिकित्सकों से द्वितीय चरण की काउन्सलिंग के दौरान भर लें।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by Shri Neeraj Dangi: Shrimati Jebi Mather Hisham (Kerala), Dr. John Brittas (Kerala), Shri Abir Ranjan Biswas (West Bengal), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. Fauzia Khan (Maharashtra) and Dr. Sasmit Patra (Odisha).

### Demand for Production-Linked Incentive Scheme

**डा. अनिल सुखदेवराव बोंडे** (महाराष्ट्र) : माननीय उपसभापति महोदय, उद्योग जगत में मोदी सरकार ने Production Linked Incentive Scheme लगाकर उद्योग को प्रोत्साहित किया है। मैं मोदी सरकार का अभिनंदन करता हूँ। खेती एक ऐसा उद्योग है जिससे देश की भूख मिटाई जाती है, मानवीय भरण पोषण होता है तथा देश के सकल घरेलू उत्पाद में भी खेती तथा खेती संलग्न व्यवसाय का योगदान है। लेकिन ऐसा अनुभव होता है कि किसान का ज्यादा उत्पादन होता है, तो उसके भाव कम हो जाते हैं। यह बात प्याज, टमाटर, सब्जियों, अनाज, कपास अन्य के बारे में देखी गयी है। किसान मेहनत करके अपनी फसलों का उत्पादन बढ़ाता है। उसके लिए उसे मजदूरी, तकनीकी, खाद आदि के इस्तेमाल में पैसा खर्च करना पड़ता है, लेकिन उत्पादन बढ़ाने के बाद भी उसका फायदा उसे नहीं मिल पाता है। किसान जितना उत्पादन बढ़ाता है, उतना उसे प्रोत्साहित करना ज़रूरी है।

कुछ राज्यों में धान उत्पादन को प्रोत्साहित करने के लिए बोनस के रूप में एमएसपी से ज्यादा रकम दी जाती है। महाराष्ट्र में सरकार ने भाव कम होने पर प्याज के लिए 200 रुपये प्रति क्विंटल और धान के लिए 15,000 रुपये प्रति हेक्टेयर का प्रोत्साहन दिया था। इसी उपलक्ष्य में उत्पादन बढ़ाने के लिए एमएसपी से ज्यादा प्रोत्साहन अनुदान देने की ज़रूरत है। इस संदर्भ में कृषि तथा कृषि संलग्न उत्पादों के लिए उत्पादन बढ़ाओ और प्रोत्साहन राशि पाओ, ऐसी योजना पर सरकार विचार करे।

(MR. CHAIRMAN *in the Chair.*)

MR. CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by Dr. Anil Sukhdeorao Bonde: Shri Dhananjay Bhimrao Mahadik (Maharashtra), Dr. Fauzia Khan (Maharashtra) and Dr. Sasmit Patra (Odisha).

### Demand to include unorganized workers under ESIC coverage

SHRI SANDOSH KUMAR P. (Kerala): Sir, the workers in the unorganized sector constitute about 93 per cent of the total workforce in the country. The term 'unorganized worker' has been defined under the Unorganized Workers' Social Security Act, 2008, as a home-based worker, a self-employed worker or a wage worker in the unorganized sector, and includes a worker in the organized sector who is not covered by any of the existing Acts.

As per the Economic Survey, 2021-22, total number of people working in the unorganized sector was around 43.99 crores during 2019-20. Although they constitute the majority of our workforce, they are still out of the purview of all the social security benefits. The ESIC applies to all factories and other establishments

employing 10 or more persons earning up to Rs.21,000 a month. The ESI Act of 1948 does not apply to the unorganized sector now. International commitments and constitutional obligations bind the Government to provide social security benefits to all citizens. Within the context of raising medical costs, the lack of social security benefits forces the workers to fall into the debt trap and poverty cycle. Unorganized workers are compelled to spend out of their meagre incomes for all contingencies and remain helpless in their old age. We must not view ill-health or malnutrition as a contingency but as a continuing certainty of life for which protection must be arranged. Therefore, there is an urgent need to extend the ESIC coverage to our unorganized sector workers as they are the poorest of the poor in the country. I urge the Government to take necessary steps in the matter.

MR. CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Sandosh Kumar P.: Shri Binoy Viswam (Kerala), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Fauzia Khan (Maharashtra), Dr. John Brittas (Kerala), Shri A.A. Rahim (Kerala), Shrimati Jebi Mather Hisham (Kerala), Shri Abir Ranjan Biswas (West Bengal), Dr. V. Sivadasan (Kerala) and Dr. Sasmit Patra (Odisha).

#### **Demand for opening of an additional Kendriya Vidyalaya in Hapur, Uttar Pradesh**

**श्रीमती कान्ता कर्दम (उत्तर प्रदेश) :** सभापति महोदय, मैं आज इस सम्मानित सदन का ध्यान उत्तर प्रदेश के हापुड़ जिला में बच्चों की शैक्षिक आवश्यकताओं से संबंधित एक महत्वपूर्ण मामले की ओर आकर्षित करना चाहती हूँ। जनसंख्या और शैक्षिक आकांक्षाओं में वृद्धि करने वाले जिला हापुड़ को एक अतिरिक्त केन्द्रीय विद्यालय की सख्त जरूरत है।

पिछले कुछ वर्षों में हापुड़ में पर्याप्त जनसांख्यिकीय वृद्धि देखी गई है और केन्द्रीय विद्यालय की स्थापना न केवल प्रचलित शैक्षिक मांगों को संबोधित करेगी, बल्कि क्षेत्र के समग्र विकास में भी महत्वपूर्ण योगदान देगी। वर्तमान में बाबूगढ़ कैंट क्षेत्र में केवल एक केन्द्रीय विद्यालय है, जो हापुड़ की बढ़ती शैक्षिक आवश्यकताओं को पूरा करने के लिए अपर्याप्त है। इसके अलावा, अन्य केन्द्रीय विद्यालय मेरठ, गाजियाबाद और नोएडा जैसे दूर-दराज के स्थानों में स्थित हैं, जिससे उन छात्रों के लिए असुविधा होती है, जिन्हें लंबी दूरी की यात्रा करनी पड़ती है। इसलिए केन्द्रीय विद्यालय की स्थापना से गुणवत्तापूर्ण शिक्षा तक पहुंच की गारंटी होगी, नामांकन दर में वृद्धि होगी, विविध पृष्ठभूमि के छात्रों की जरूरतों को पूरा किया जा सकेगा और बुनियादी ढांचे तक पहुंच प्रदान की जा सकेगी। इसके अलावा, यह शिक्षण और गैर-शिक्षण, दोनों क्षमताओं में स्थानीय निवासियों के लिए रोजगार दिलाएगा।

हमारे बच्चों के भविष्य को आकार देने में शिक्षा के बढ़ते महत्व को पहचानते हुए मैं माननीय शिक्षा मंत्री जी से हापुड़ में एक केन्द्रीय विद्यालय की स्थापना के लिए उपाय करने का

अनुरोध करूंगी। इस तरह की पहल शैक्षिक संसाधनों को बढ़ाने में योगदान देगी और राष्ट्र निर्माण प्रक्रिया में इसका महत्वपूर्ण योगदान रहेगा।

MR. CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shrimati Kanta Kardam: Dr. Sasmit Patra (Odisha), Dr. Fauzia Khan (Maharashtra), Dr. Kanimozhi NVN Somu (Tamil Nadu) and Shri M. Mohamed Abdulla (Tamil Nadu).

#### **Demand to establish Blood Bank at Block level**

**श्रीमती सीमा द्विवेदी** (उत्तर प्रदेश) : महोदय, अगर हम ग्रामीण क्षेत्रों में सामुदायिक स्वास्थ्य केंद्र (Community Health Centre) पर मोबाइल ब्लड बैंक-वैन (VAN)/रक्त कोष (Blood Bank), जिसमें खून चढ़ाने और रखने की व्यवस्था करते हैं, तो हम ऐसे मरीजों को सही समय पर खून चढ़ा कर उच्च केंद्र (Higher Centre) भेज सकते हैं, जिससे उनकी जान को खतरा कम रहेगा और उनका पूरा परिवार सुरक्षित रहेगा।

महोदय, मैं सरकार से मांग करती हूँ कि मातृ मृत्यु दर को और प्रभावी ढंग से रोकने हेतु ब्लॉक स्तर पर ब्लड बैंक की व्यवस्था की जाए।

MR. CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shrimati Seema Dwivedi: Dr. Sasmit Patra (Odisha), Shrimati S. Phangnon Konyak (Nagaland), Dr. Fauzia Khan (Maharashtra), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri Abir Ranjan Biswas (West Bengal).

Hon. Members, the remaining Special Mentions will be taken up tomorrow.

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#### **MESSAGES FROM LOK SABHA**

MR. CHAIRMAN: Message from Lok Sabha, Secretary-General.

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha at its sitting held on 6<sup>th</sup> December, 2023 passed:-

- (1) The Jammu and Kashmir Reservation (Amendment) Bill, 2023; and
- (2) The Jammu and Kashmir Reorganisation (Amendment) Bill, 2023.

I lay a copy each of the said Bills on the Table.

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**RESIGNATION BY MEMBER**

MR. CHAIRMAN: Hon. Members, I have to inform you that I received a letter dated the 6<sup>th</sup> December, 2023, personally submitted to me by Dr. Kirodi Lal Meena, Member, representing the State of Rajasthan, resigning his seat in Rajya Sabha. I have accepted his resignation with immediate effect. ...(*Interruptions*)... Nothing will go on record, Dr. Kirodi Lal Meena. You cease to be a Member of this House with immediate effect.

The House stands adjourned to meet at 11.00 a.m. on Thursday, the 7<sup>th</sup> December, 2023.

*The House then adjourned at fifty-eight minutes past five of the clock till eleven of the clock on Thursday, the 7<sup>th</sup> December, 2023.*

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PUBLISHED UNDER RULE 260 OF RULES OF PROCEDURE AND CONDUCT OF  
BUSINESS IN THE COUNCIL OF STATES (RAJYA SABHA)